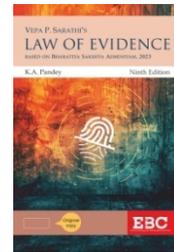


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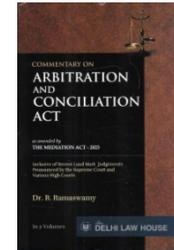


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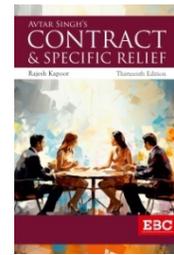
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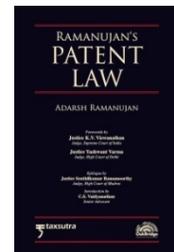
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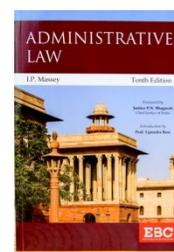
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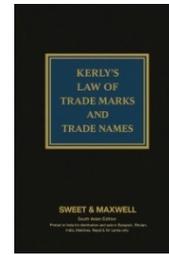
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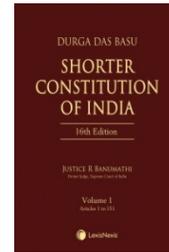
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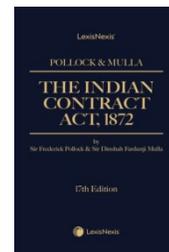
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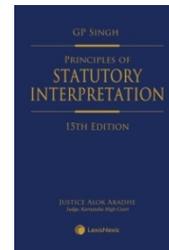
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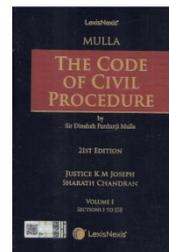
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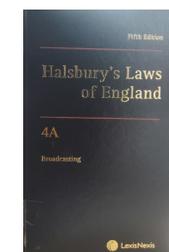
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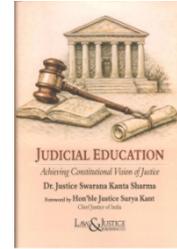


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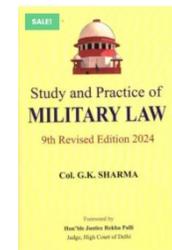
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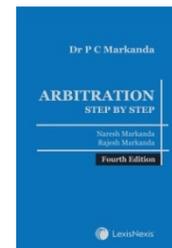
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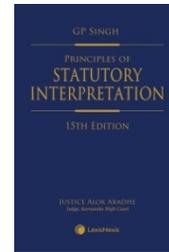


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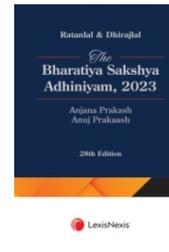


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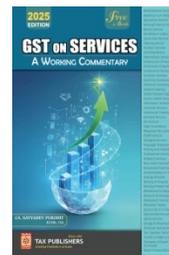
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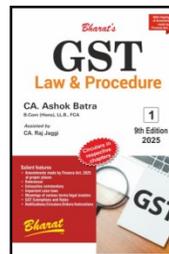


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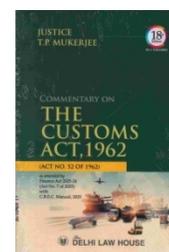


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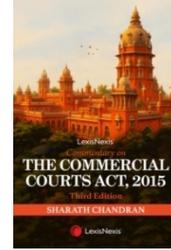


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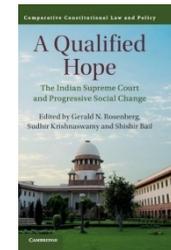


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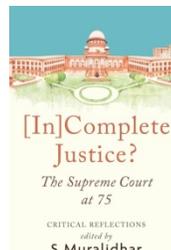


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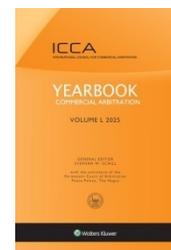


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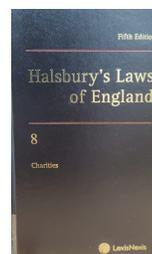
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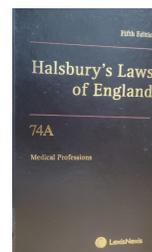
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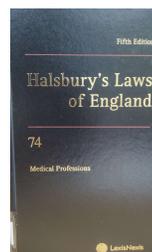
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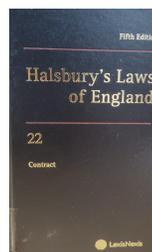
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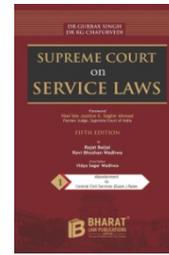
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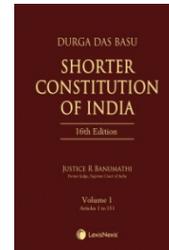


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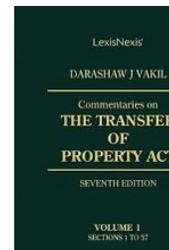


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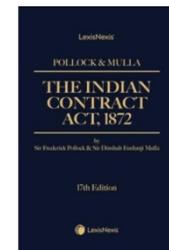
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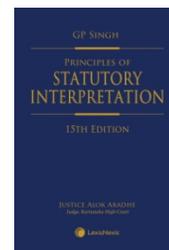
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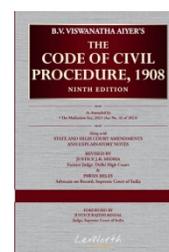


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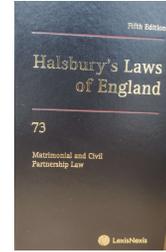
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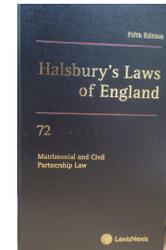


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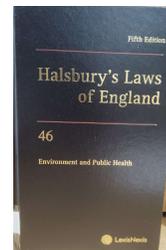


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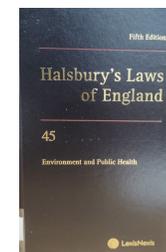


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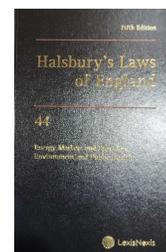


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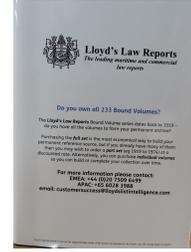
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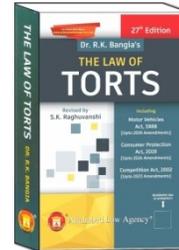
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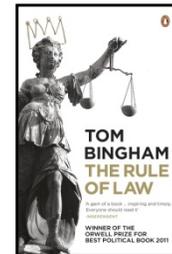
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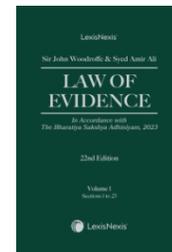


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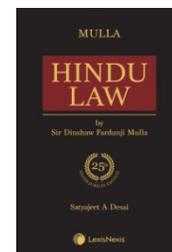
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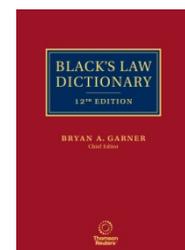
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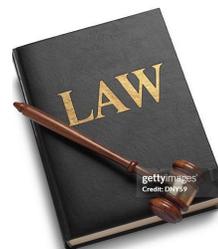


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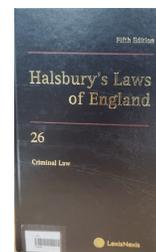


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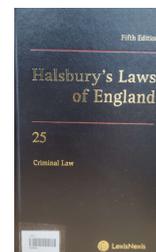


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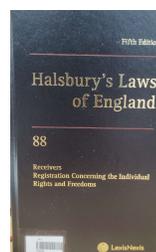


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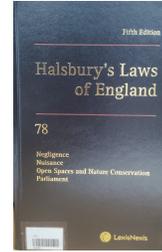
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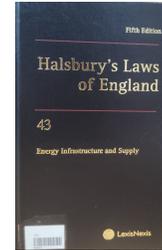


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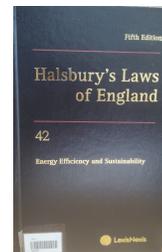
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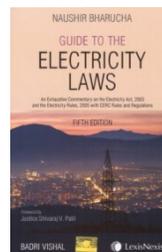
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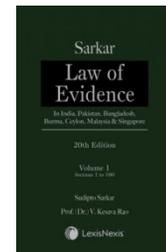
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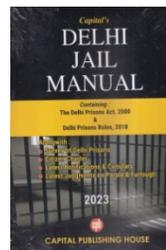
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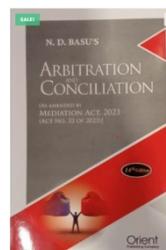
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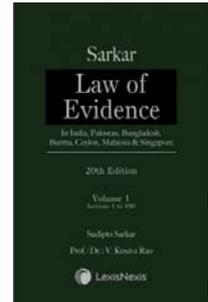


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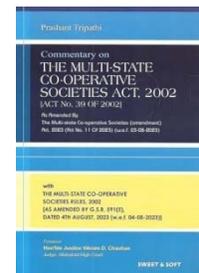
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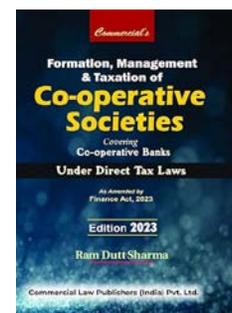
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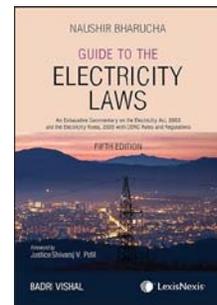
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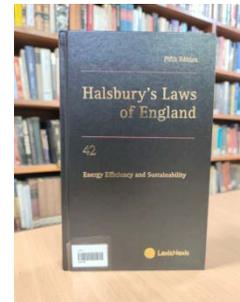
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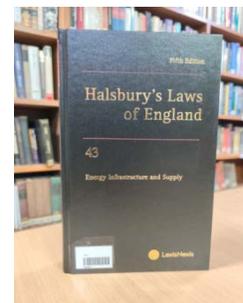
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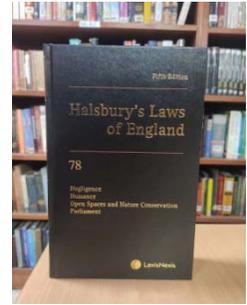


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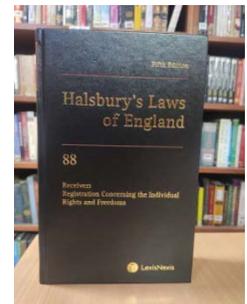
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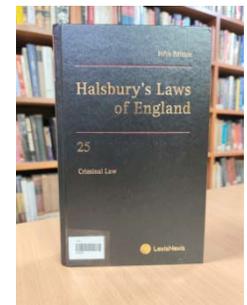
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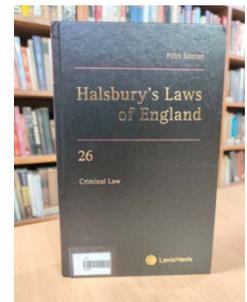
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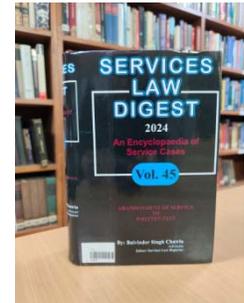
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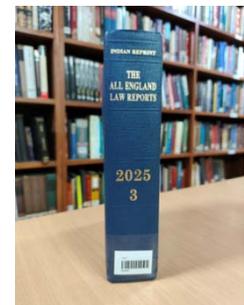
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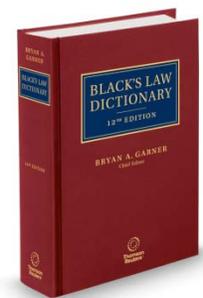
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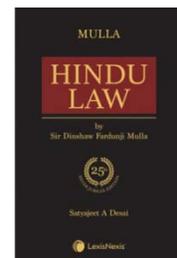
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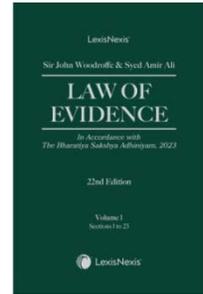


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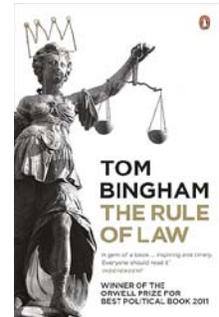
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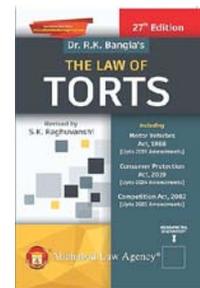
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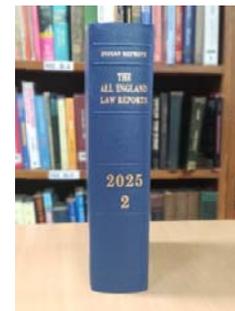
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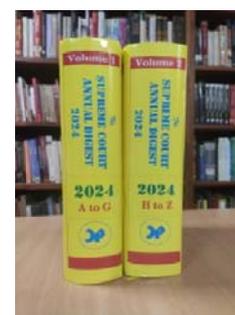
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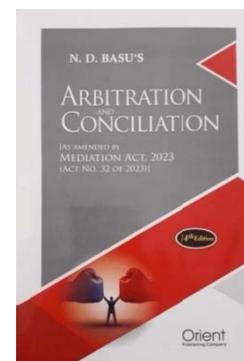
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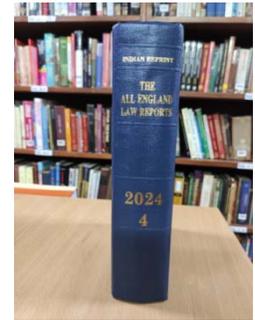
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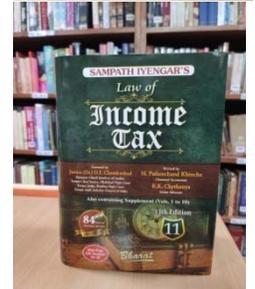
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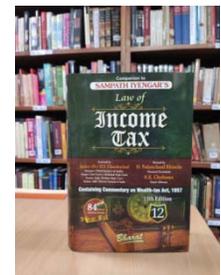
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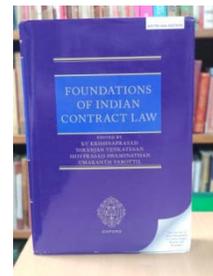
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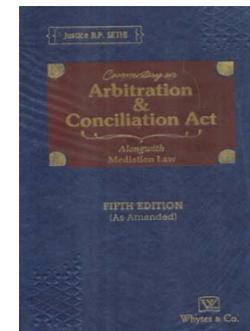
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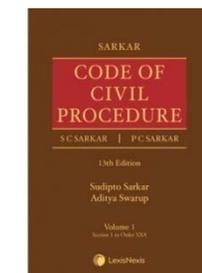
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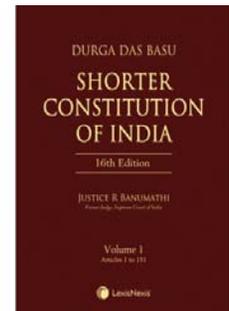


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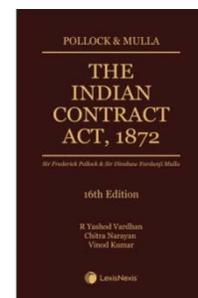


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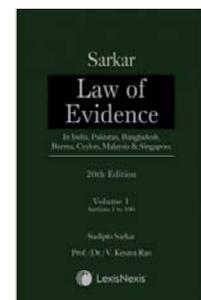


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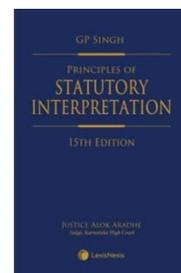
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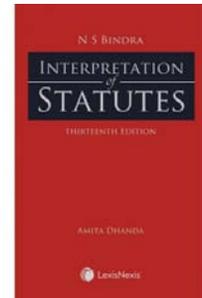
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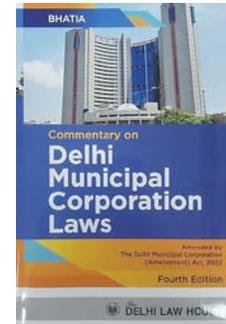
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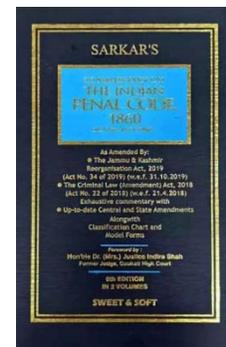
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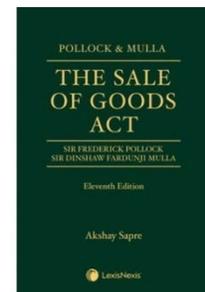
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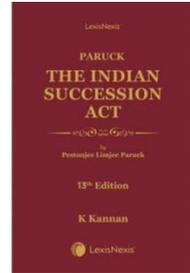


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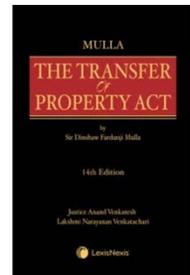
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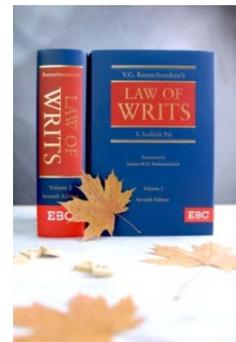


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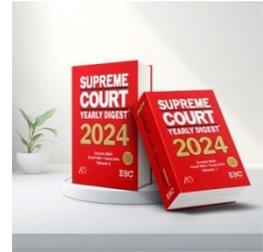
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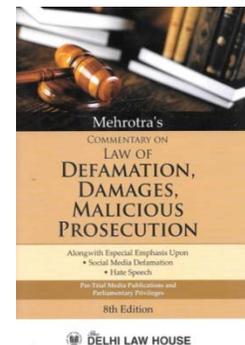
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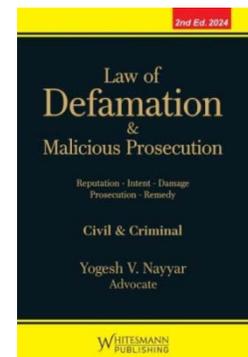
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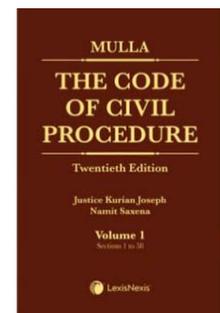
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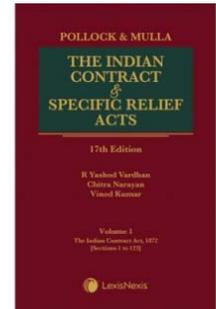
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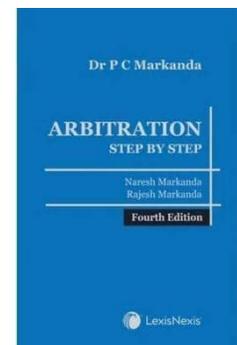
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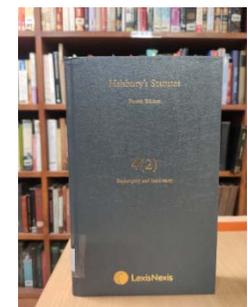
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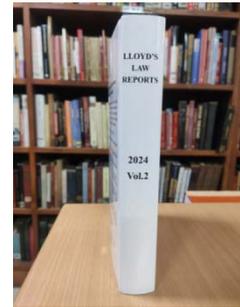


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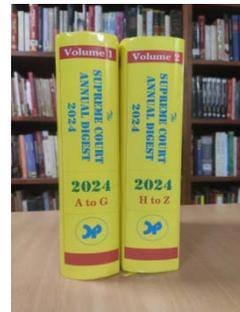


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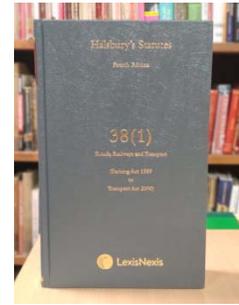


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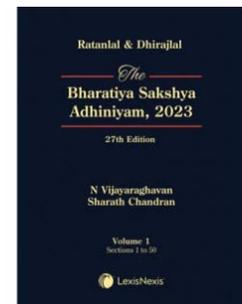
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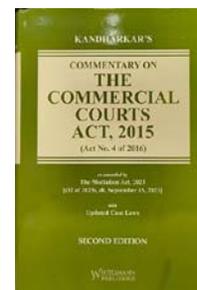
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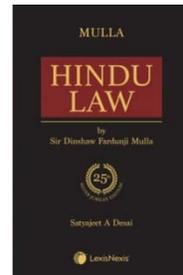
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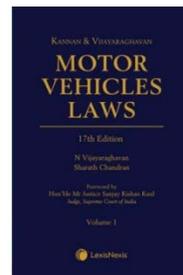
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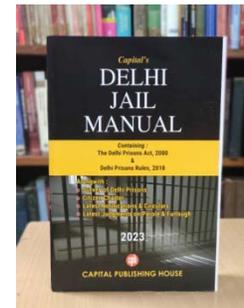
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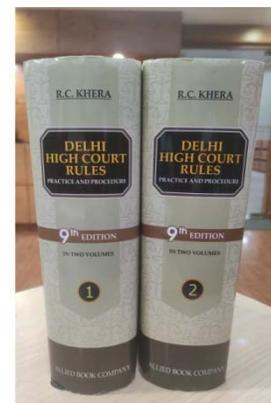
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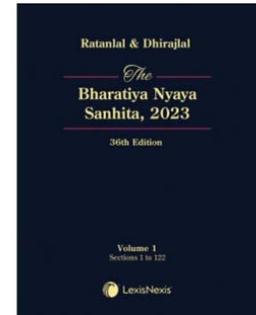
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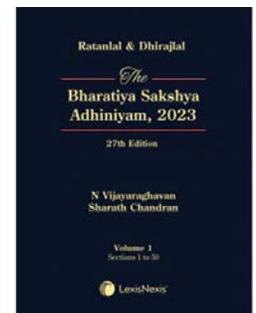


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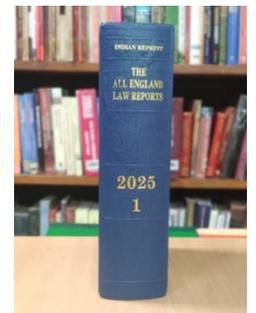
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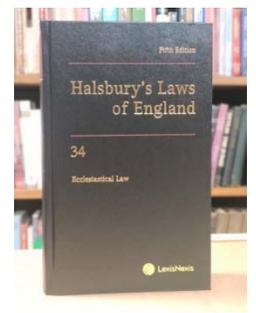
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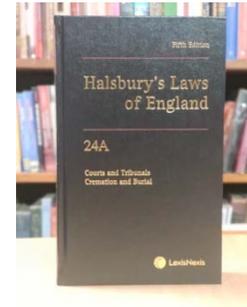


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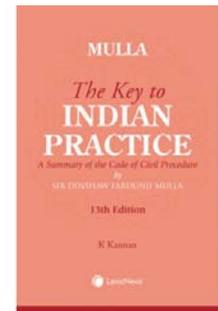
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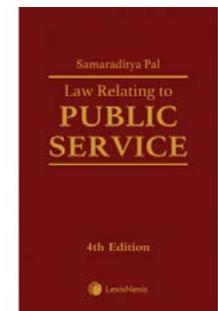
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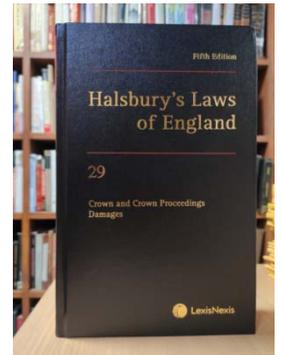
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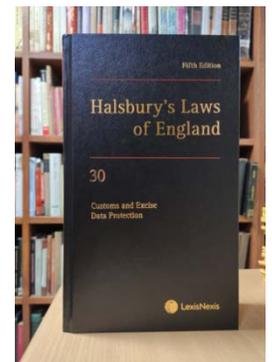
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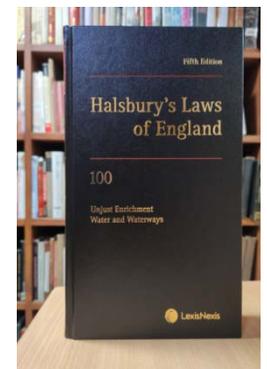
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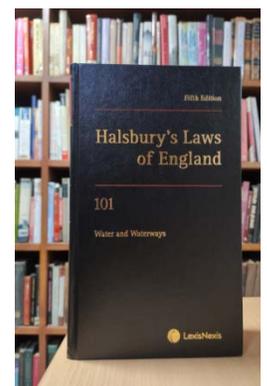
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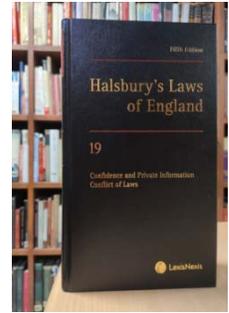
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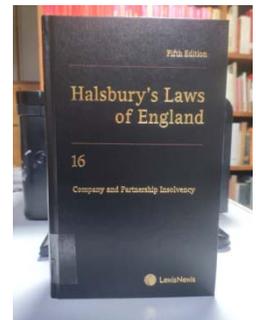
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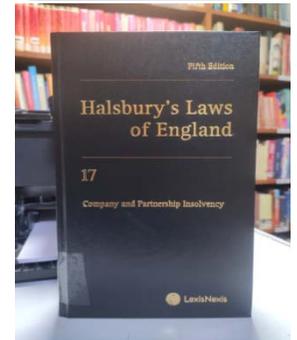
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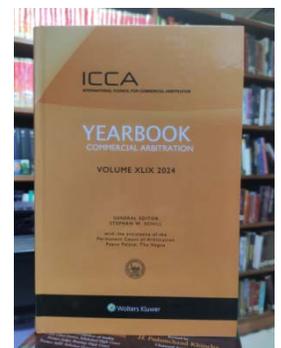
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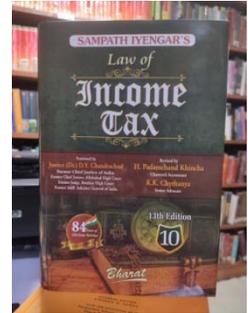
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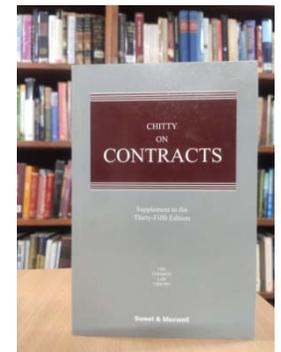
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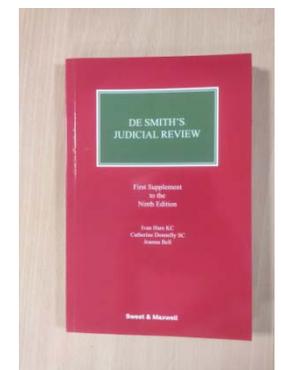
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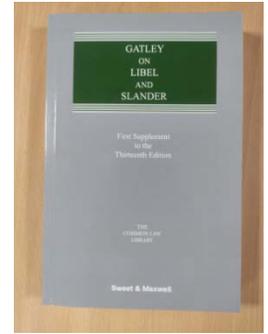


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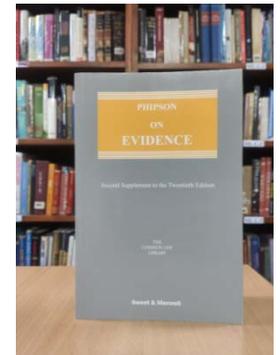
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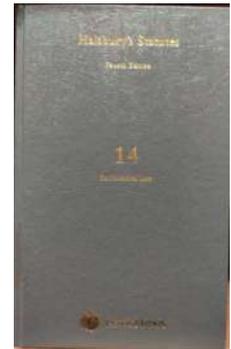
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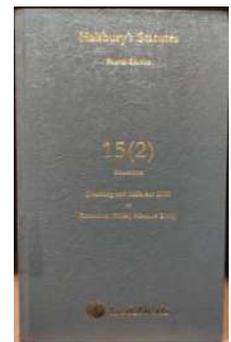
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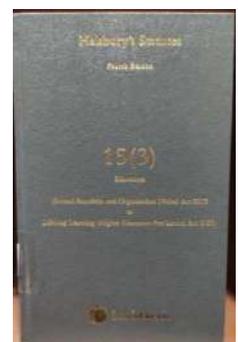
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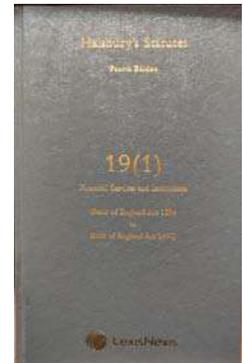
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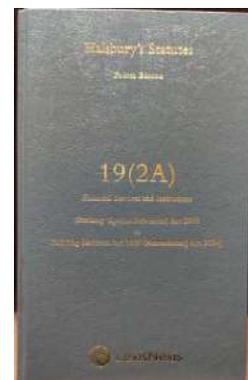
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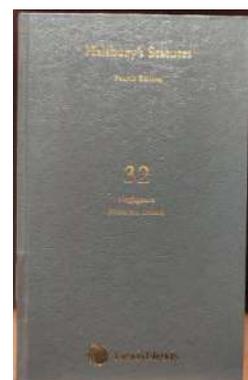
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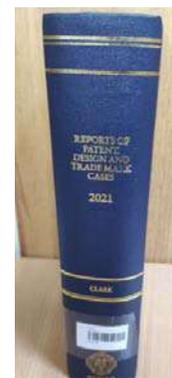
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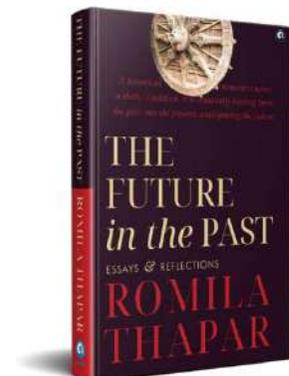
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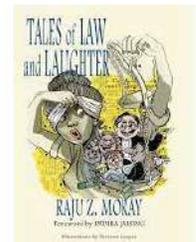
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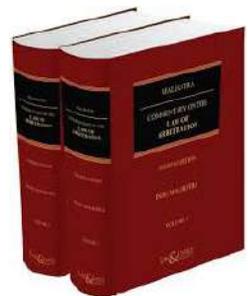
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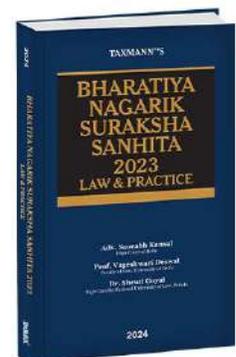
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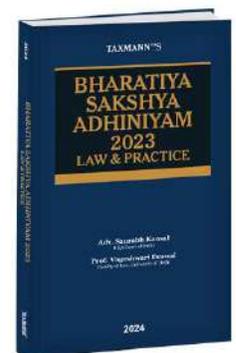
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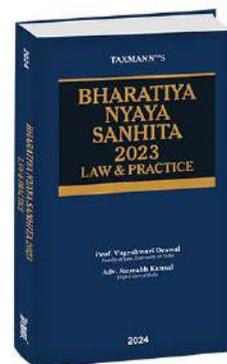
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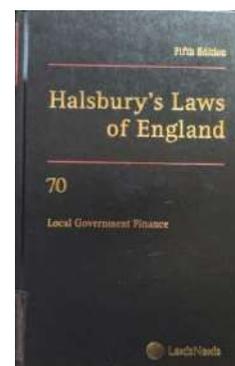
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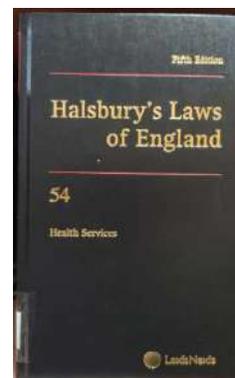
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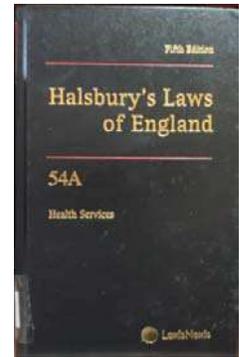
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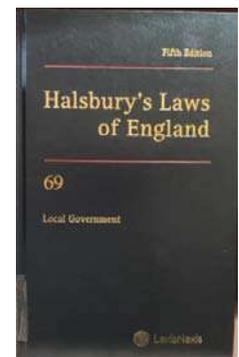
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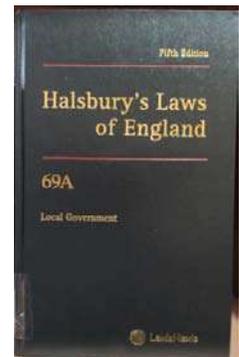
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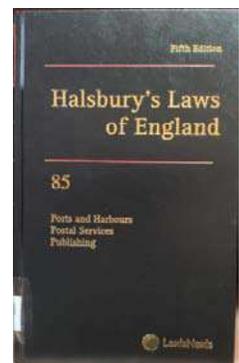
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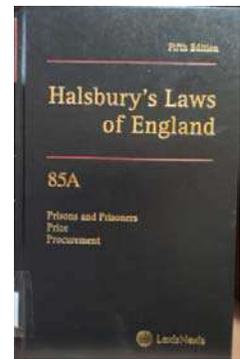


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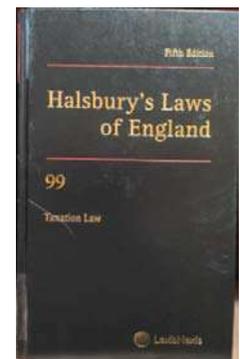
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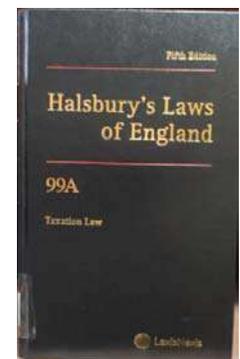
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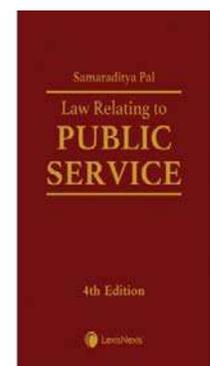
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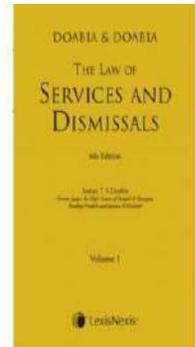
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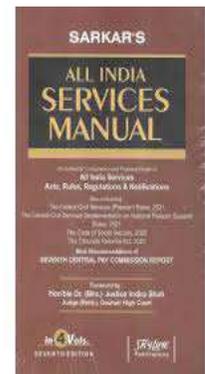
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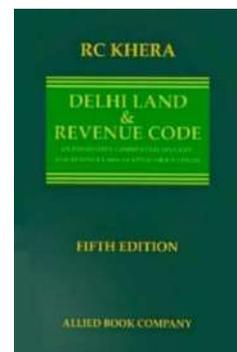


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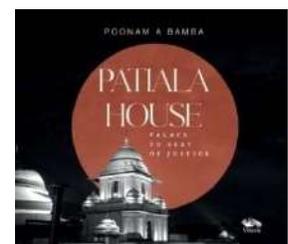


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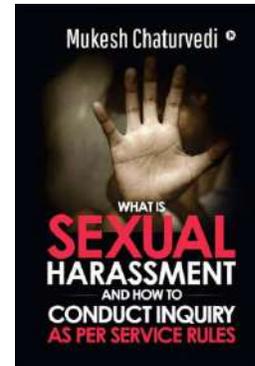
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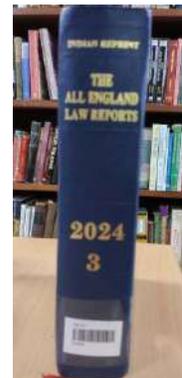
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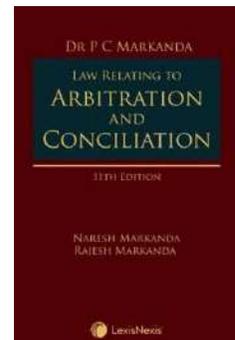
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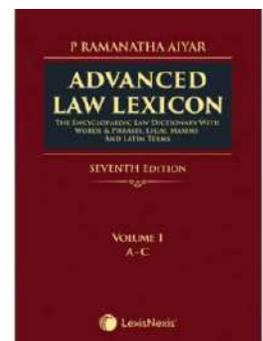
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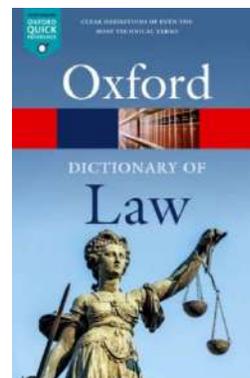
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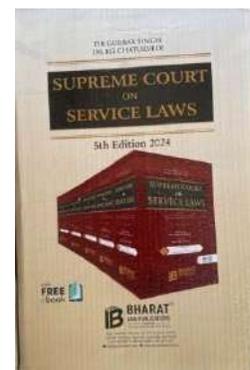
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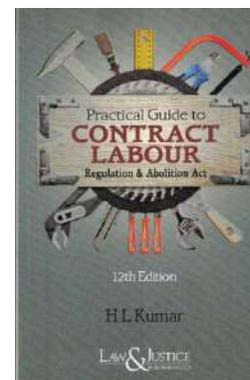
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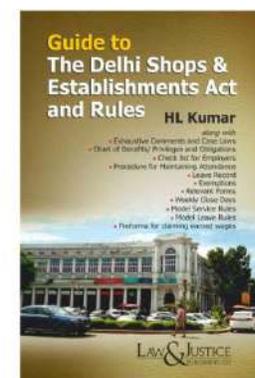
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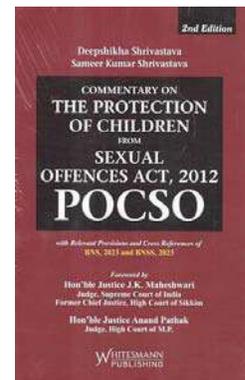


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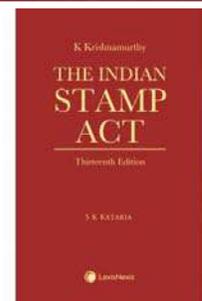
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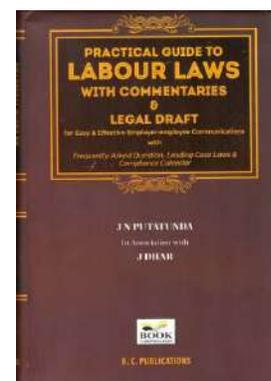
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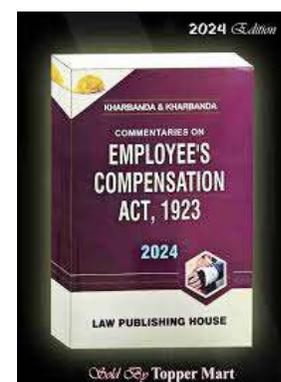
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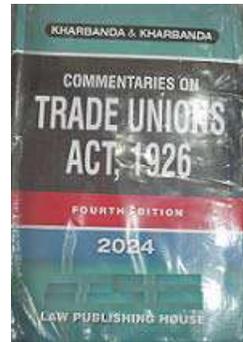
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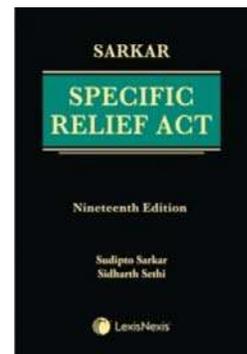


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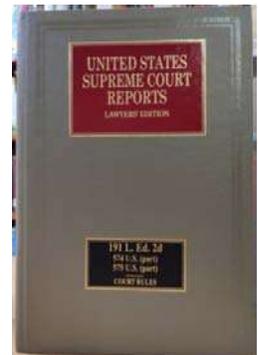
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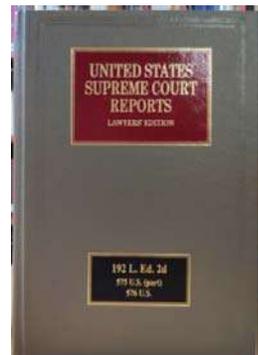
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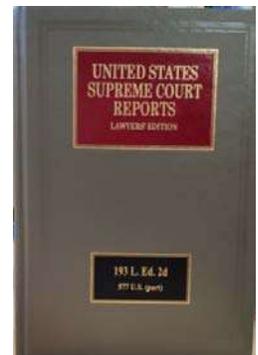
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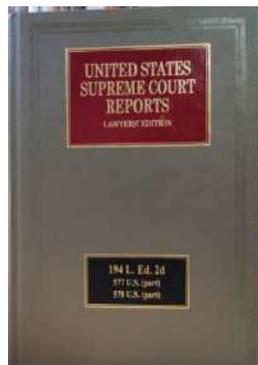
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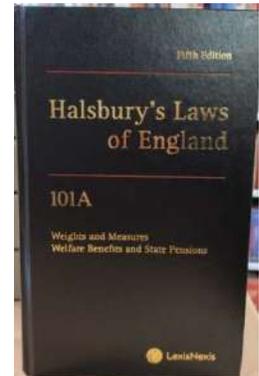


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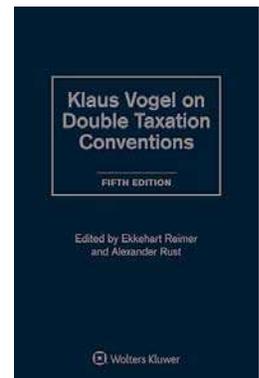


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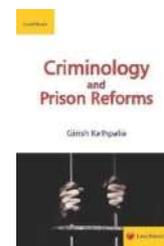
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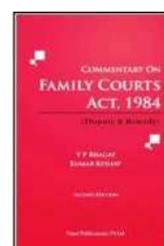
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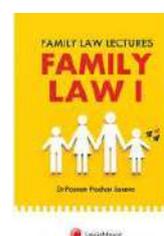
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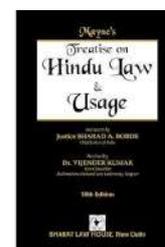
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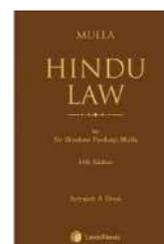
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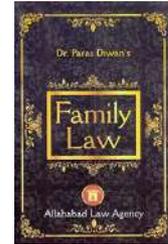
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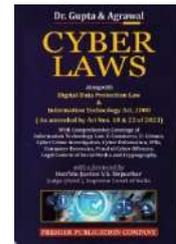
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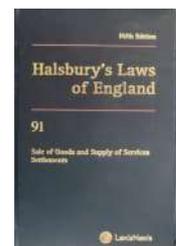


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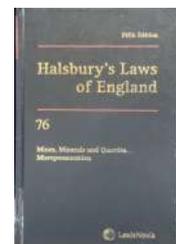


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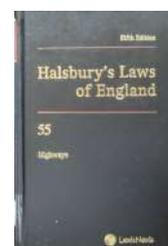


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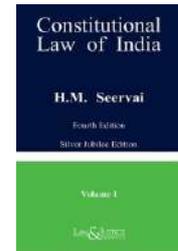


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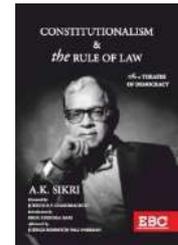
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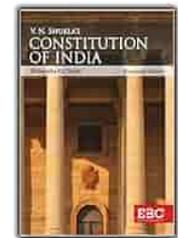
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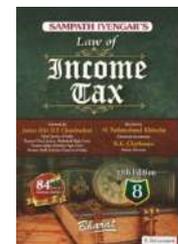
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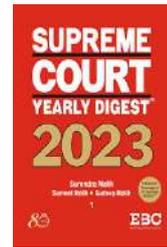
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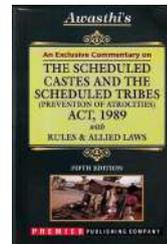
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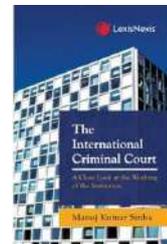
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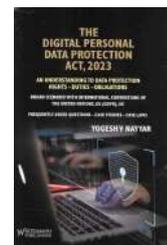
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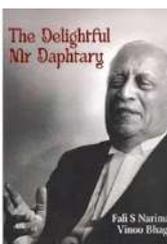
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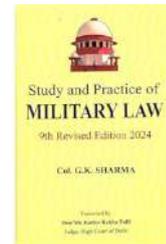
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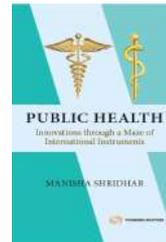
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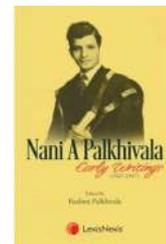
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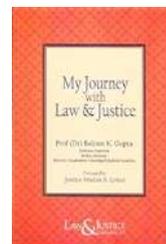
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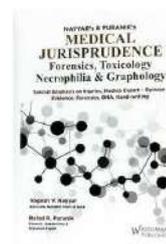
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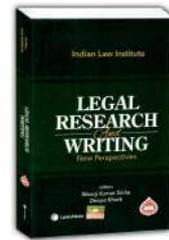
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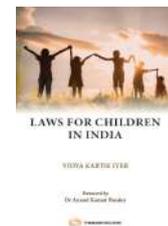
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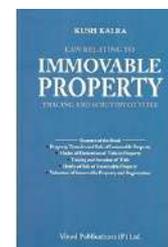
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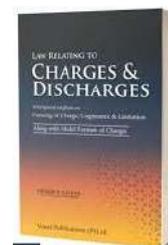
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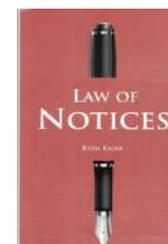
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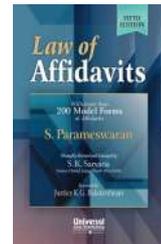
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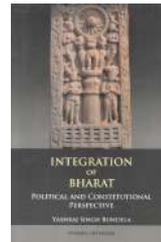
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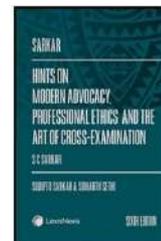
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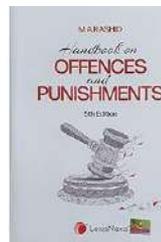
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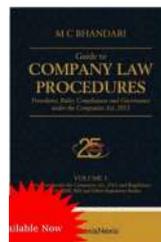


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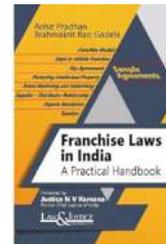
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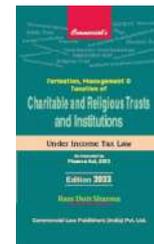
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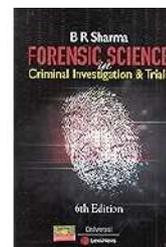
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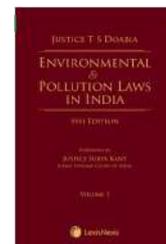


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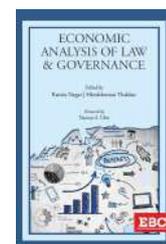
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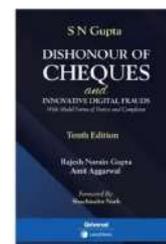
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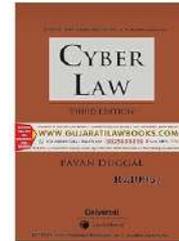
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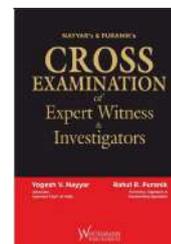
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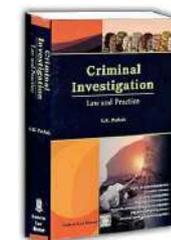
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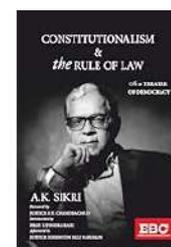
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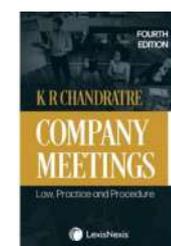
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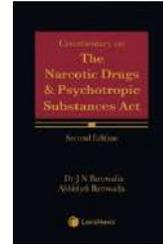
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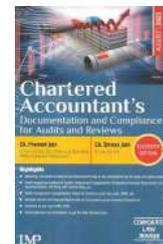
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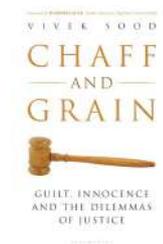
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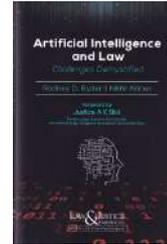
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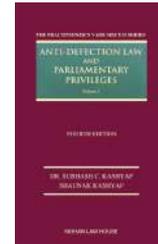


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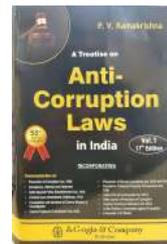


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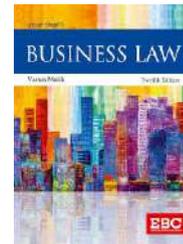


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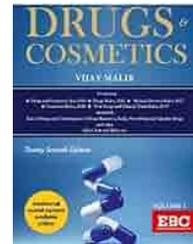
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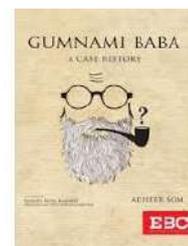


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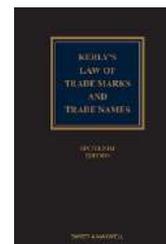


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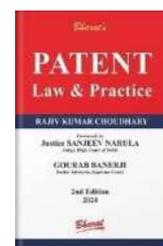


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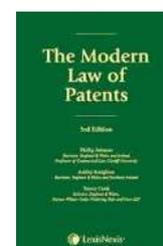


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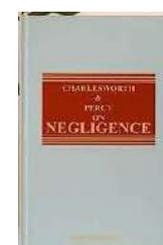


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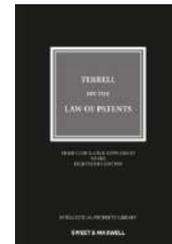


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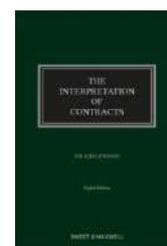


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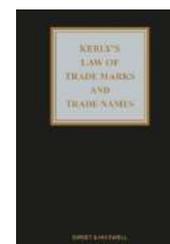
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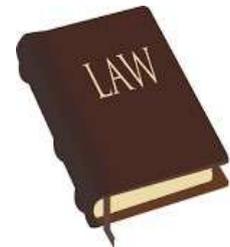


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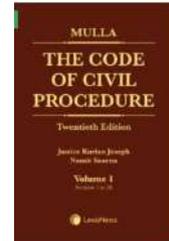
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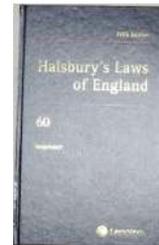


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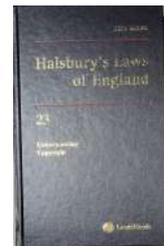
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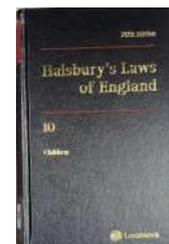
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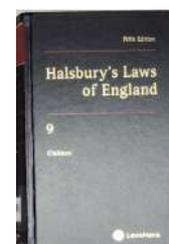
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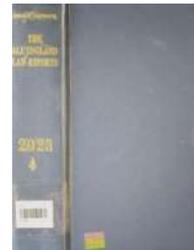
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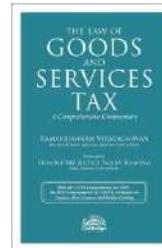
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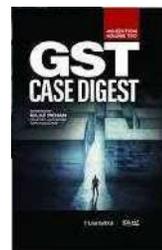


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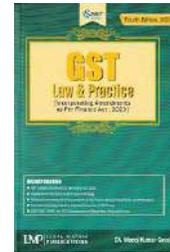
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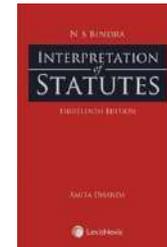
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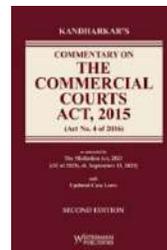
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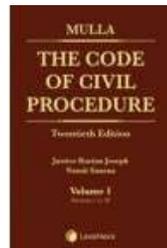


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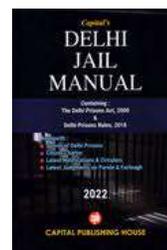
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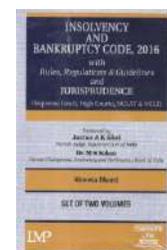


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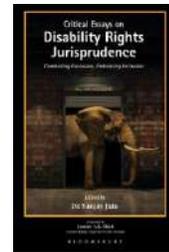
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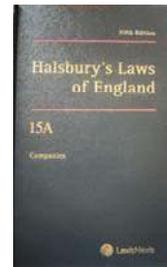
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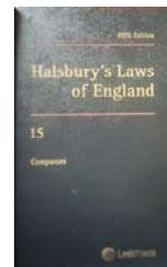
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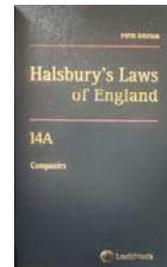
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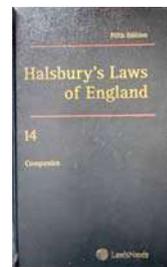
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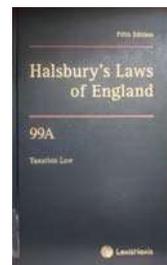
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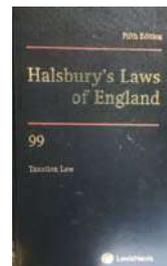
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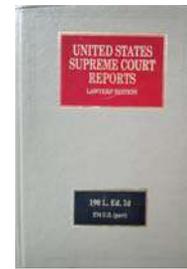
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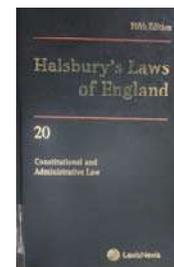
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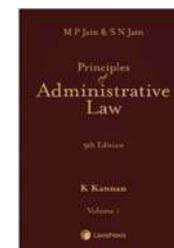
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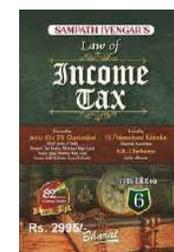
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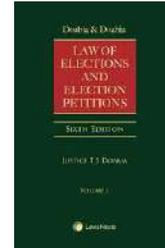
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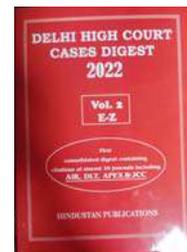
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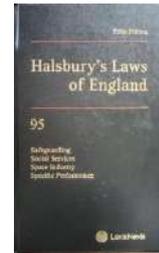
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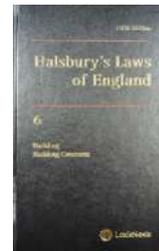


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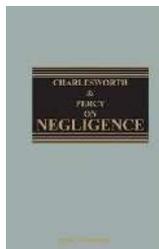
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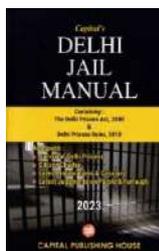
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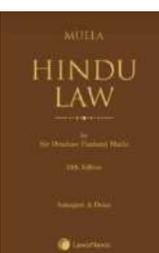
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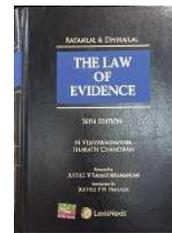
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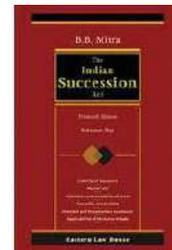
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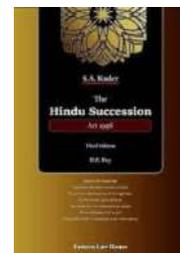
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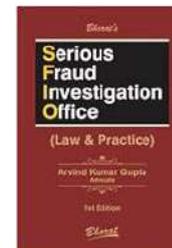
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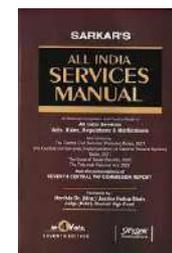
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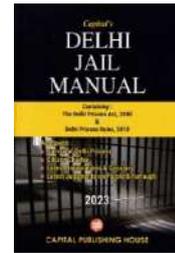


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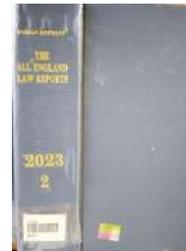
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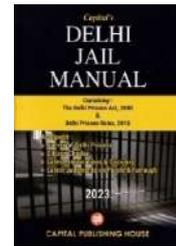


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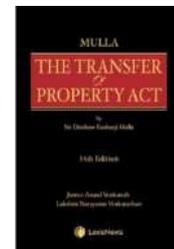
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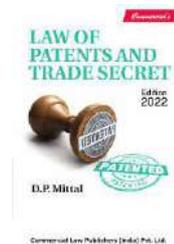
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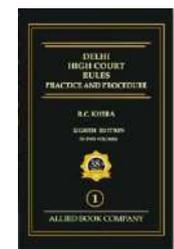


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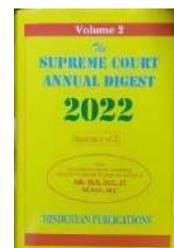


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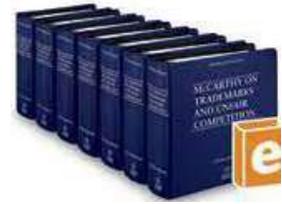


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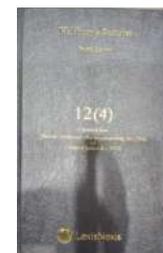


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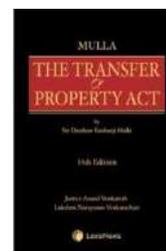
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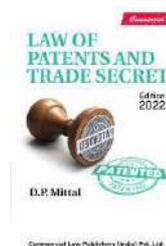
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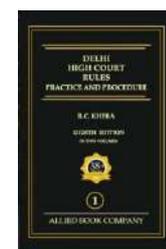


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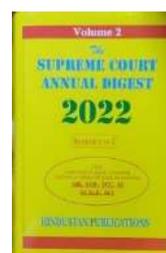


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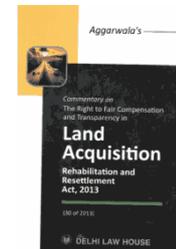
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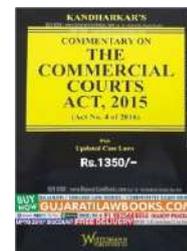
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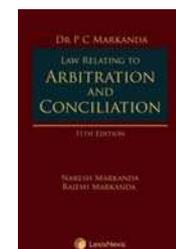
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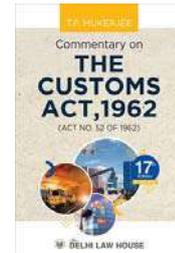


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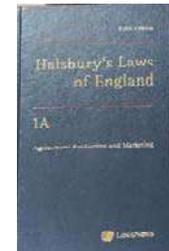


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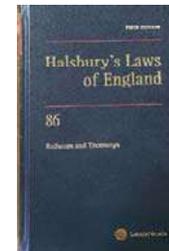


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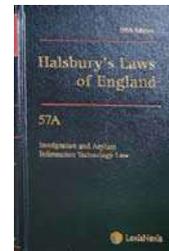


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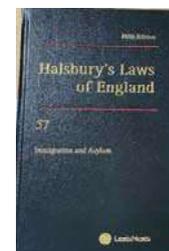


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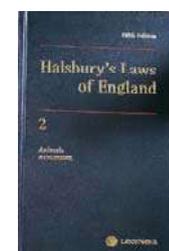


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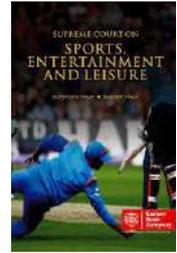
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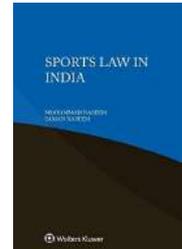
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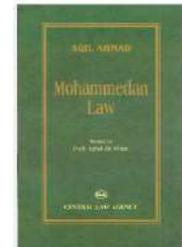
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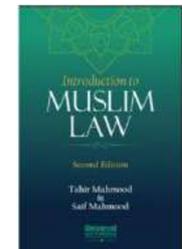
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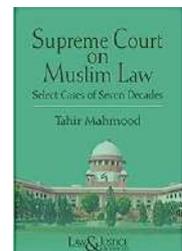
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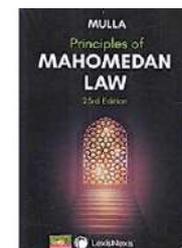
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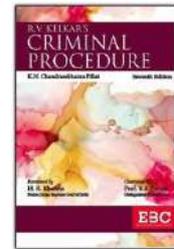
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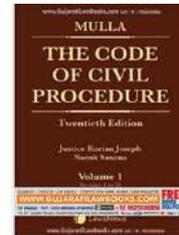


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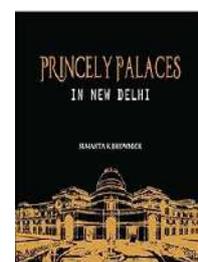
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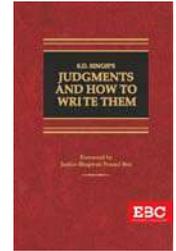


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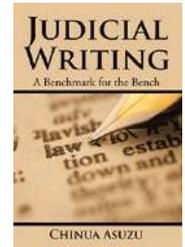
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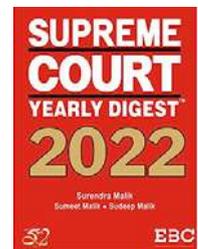
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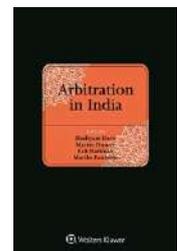
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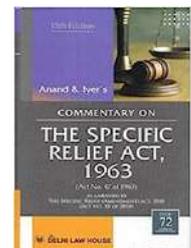


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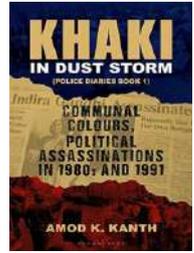
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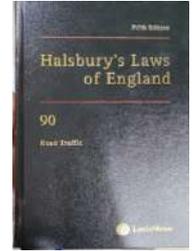
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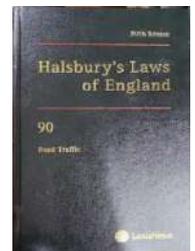
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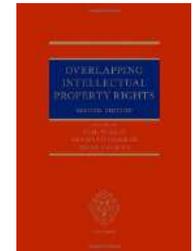
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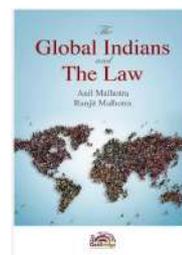


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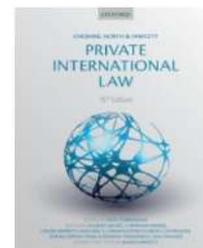
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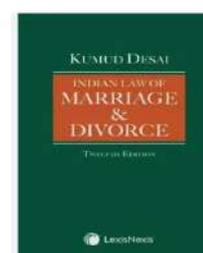
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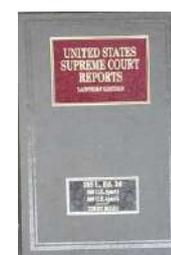


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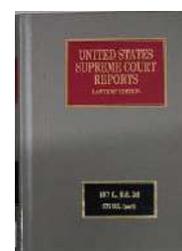


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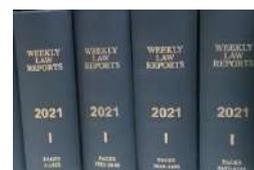
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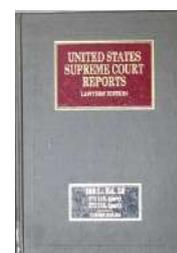
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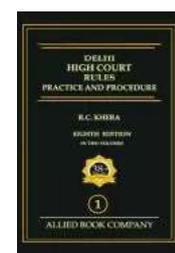


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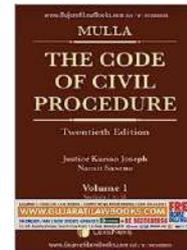


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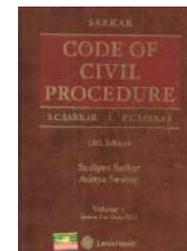


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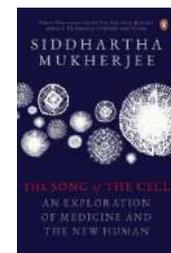
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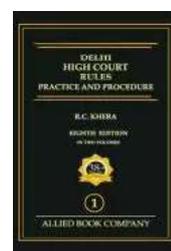


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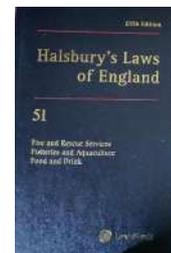
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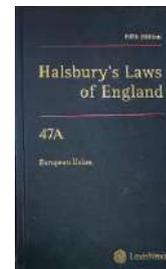
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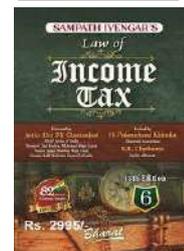


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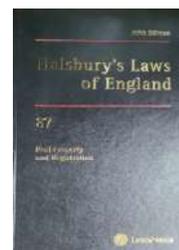
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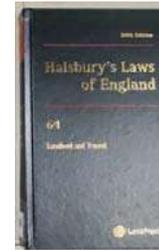


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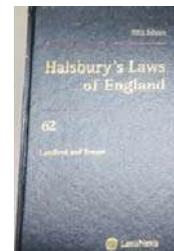


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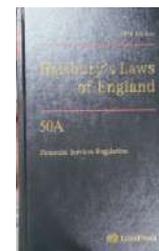


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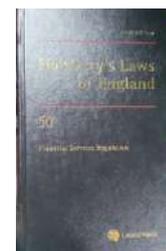


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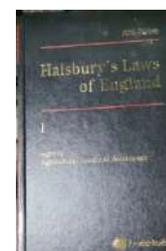


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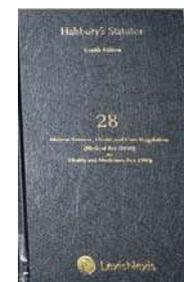
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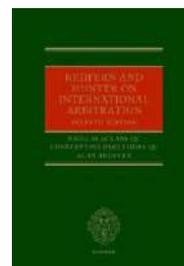


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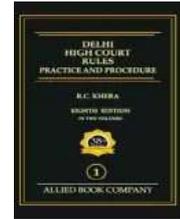


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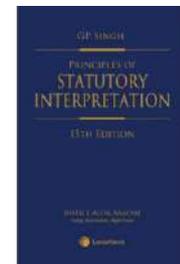
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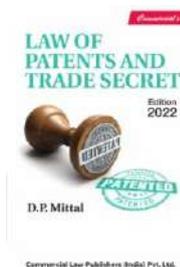
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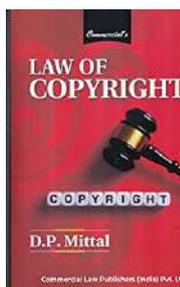
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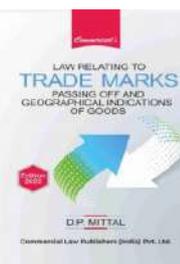
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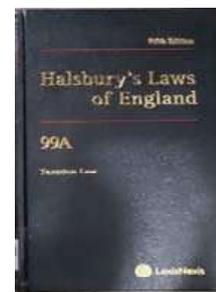
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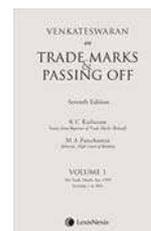
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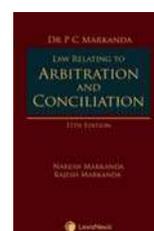
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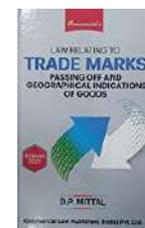
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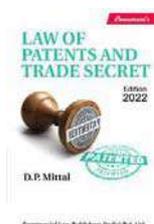
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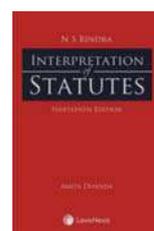
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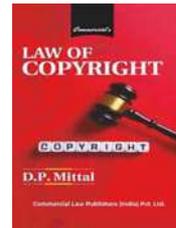
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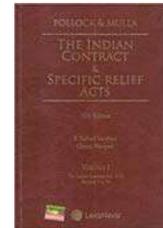
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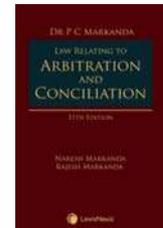
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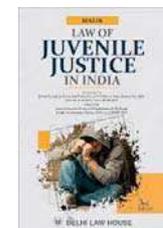
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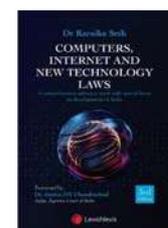
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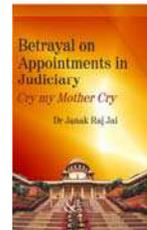
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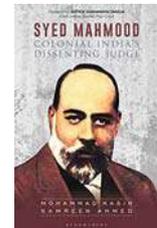
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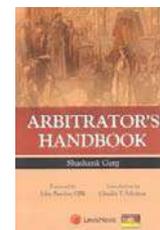
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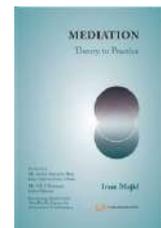
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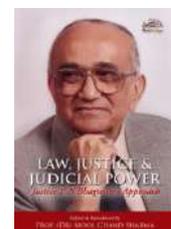
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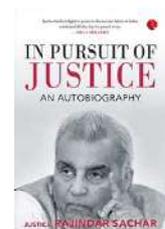
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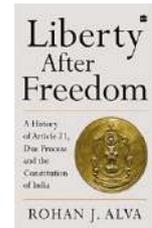
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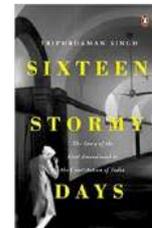
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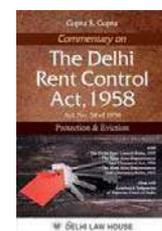
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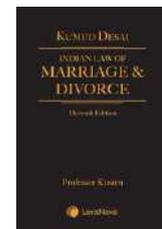
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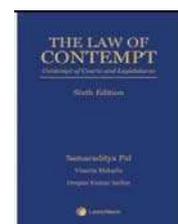
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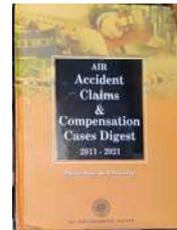


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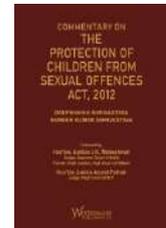
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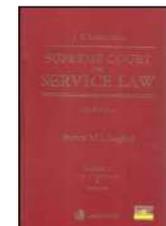


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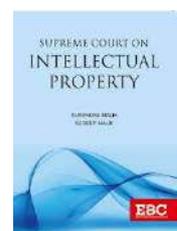
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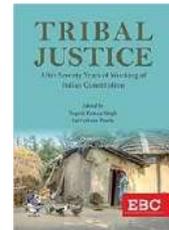
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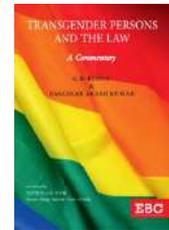
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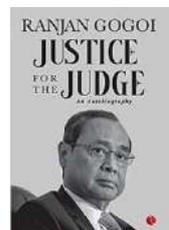
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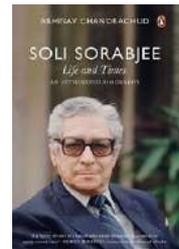
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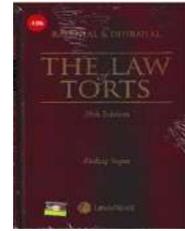


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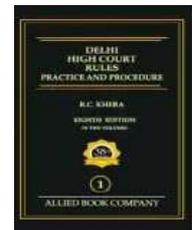


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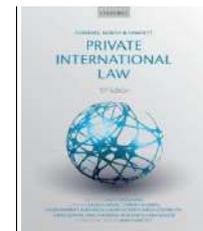
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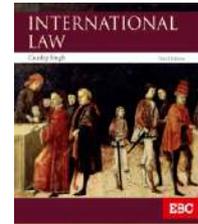
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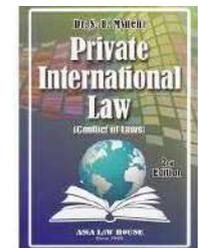
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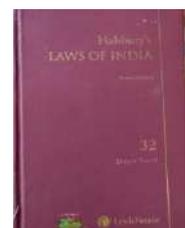
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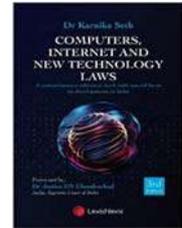
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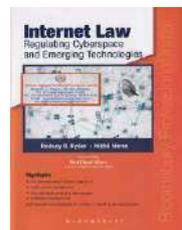
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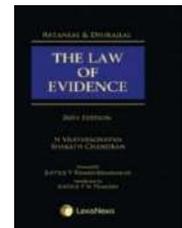
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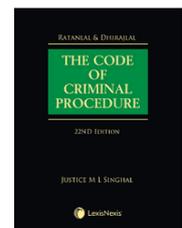
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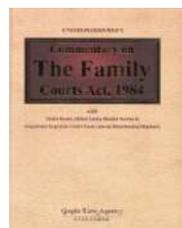
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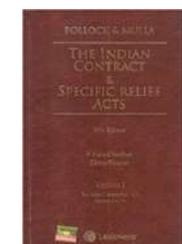


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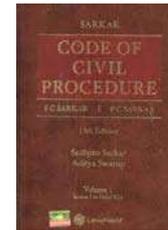


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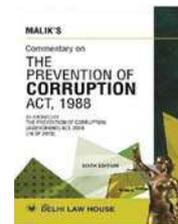


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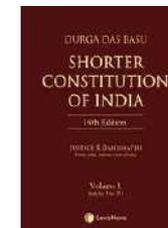


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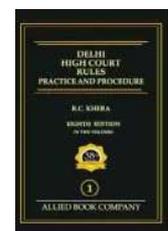
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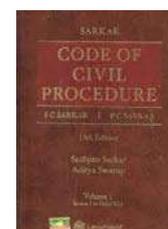


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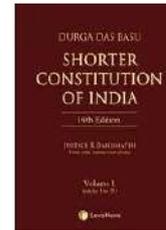


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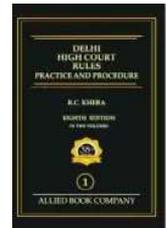


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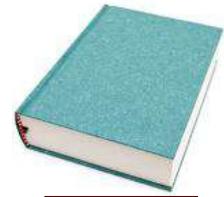


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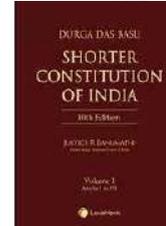


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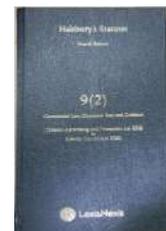
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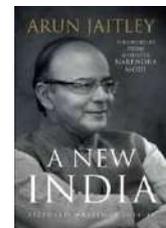
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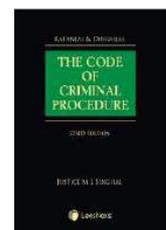
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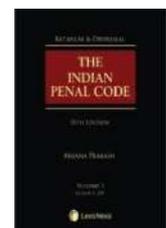


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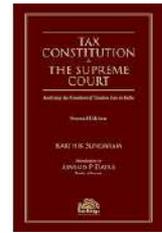
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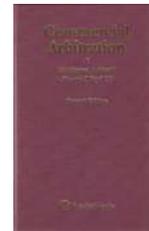
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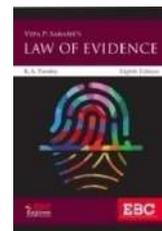
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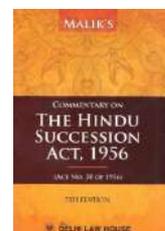
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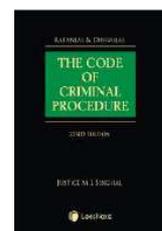
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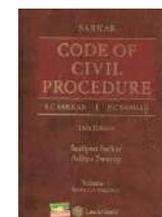
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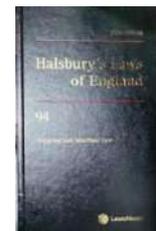
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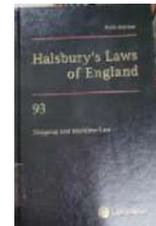


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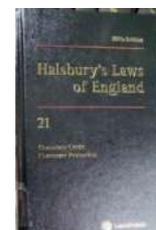


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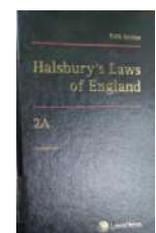


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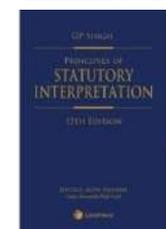
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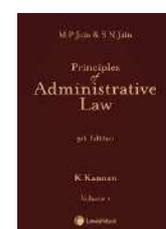


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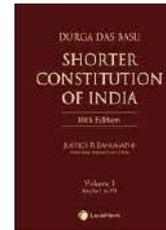


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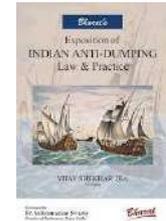
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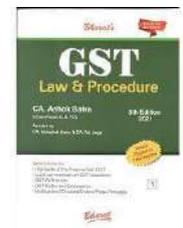


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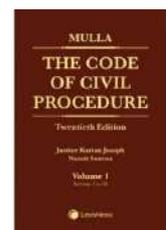


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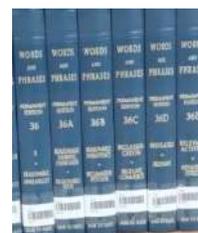
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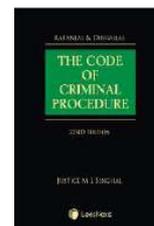
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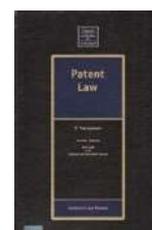
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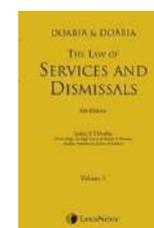
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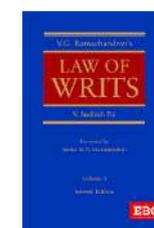
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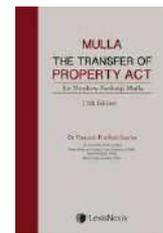
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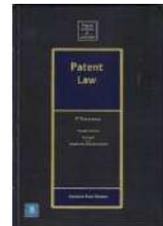
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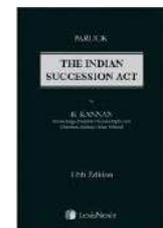
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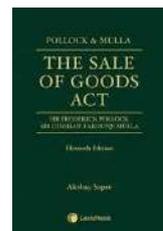
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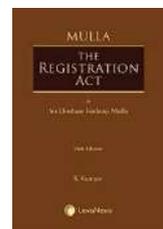
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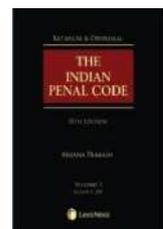
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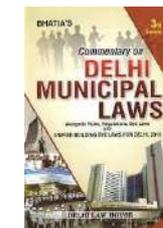
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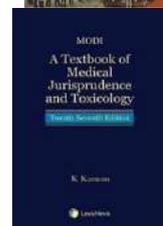
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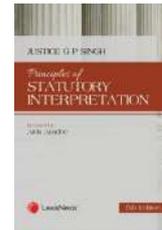
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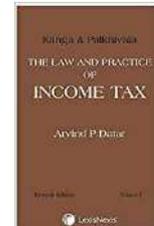
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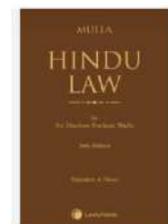
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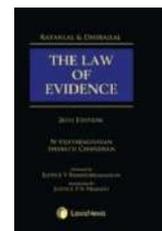
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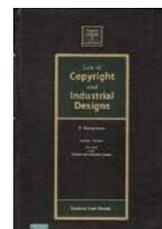
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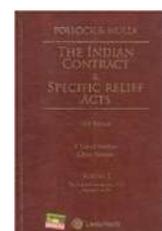
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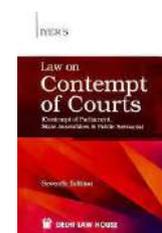
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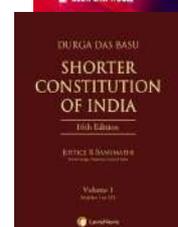
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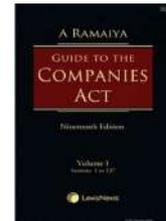


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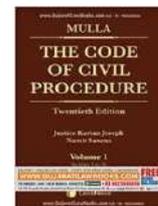


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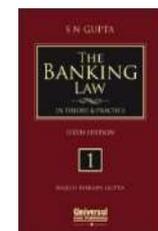


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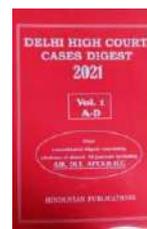
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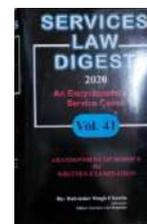
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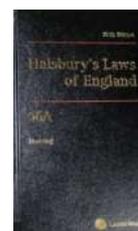
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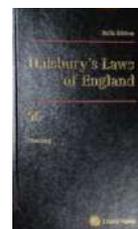
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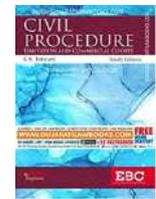
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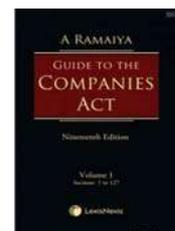
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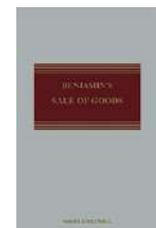
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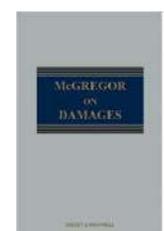
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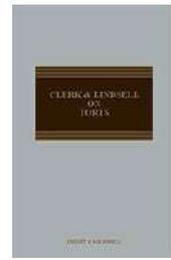


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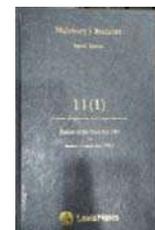


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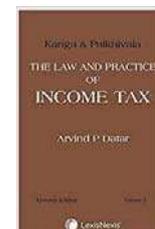


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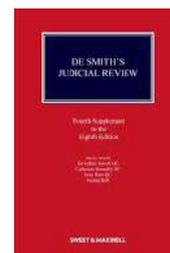


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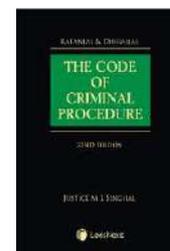
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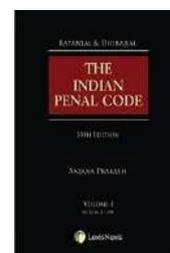
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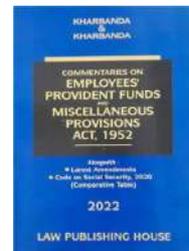
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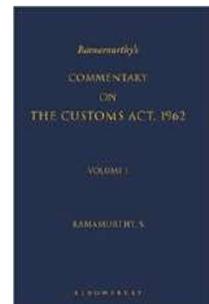


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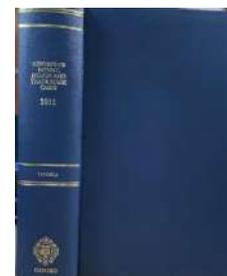


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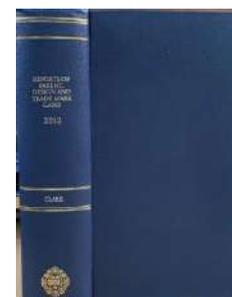


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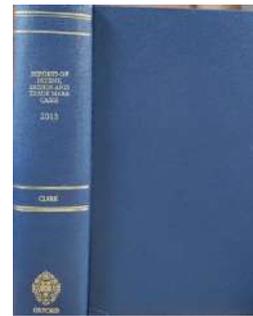


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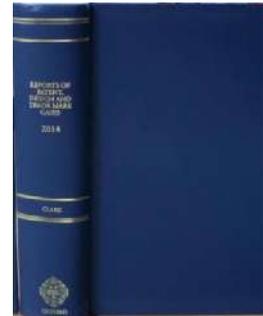


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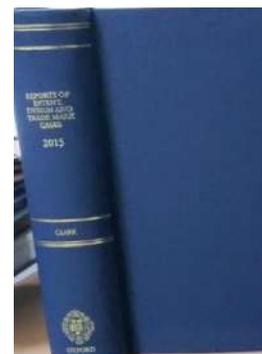


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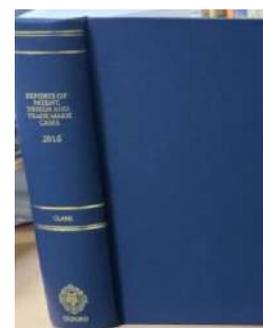


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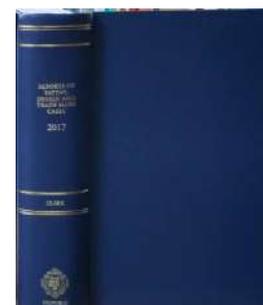


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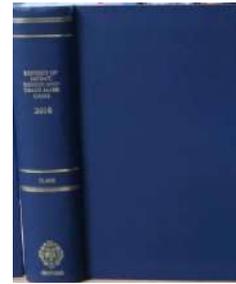


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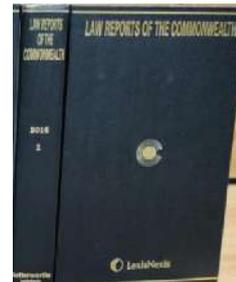
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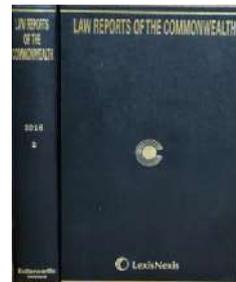
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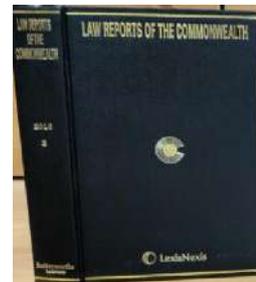
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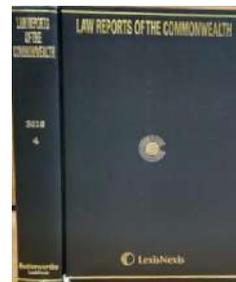
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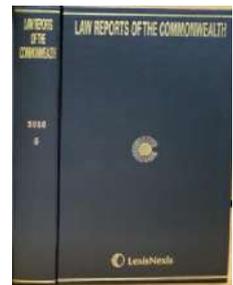
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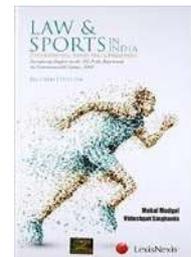
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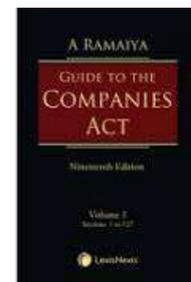
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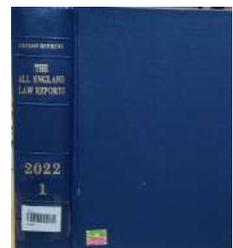
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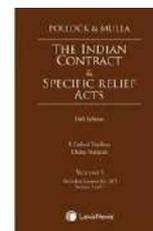
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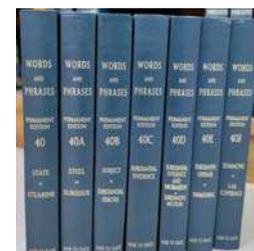
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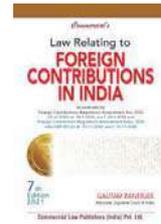
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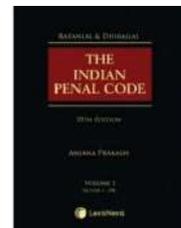
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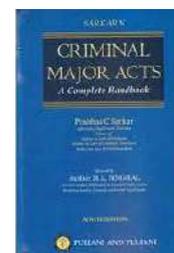
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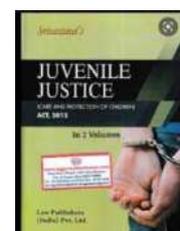
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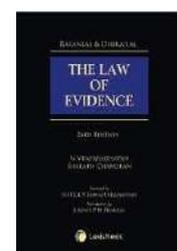
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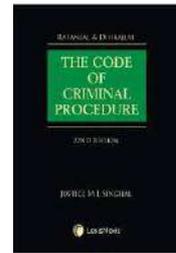
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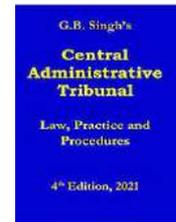
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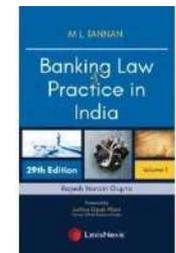
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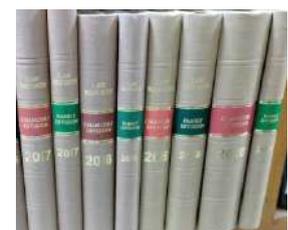
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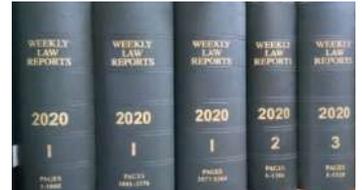
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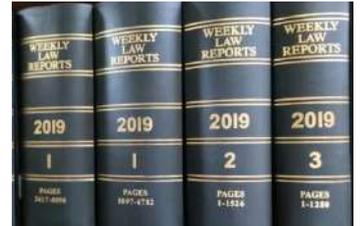
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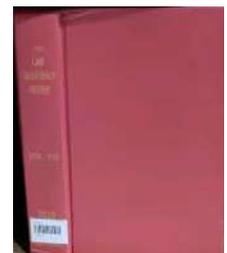
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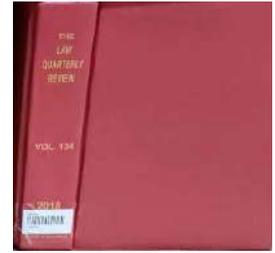


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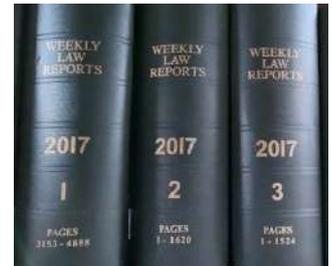
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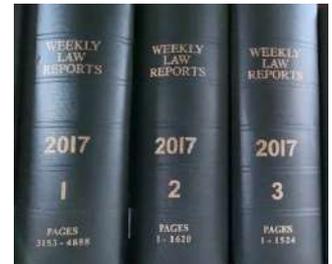
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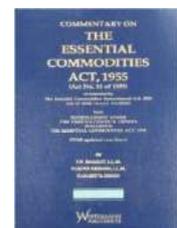
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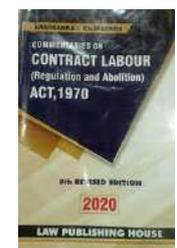
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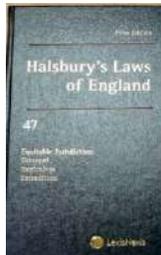
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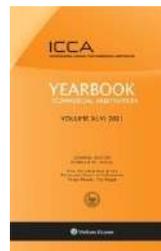


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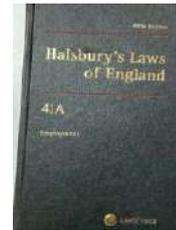
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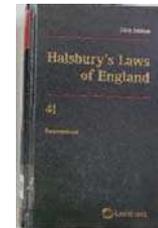


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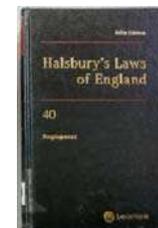


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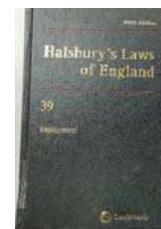


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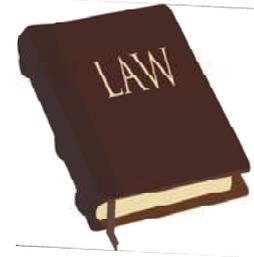
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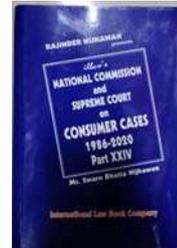
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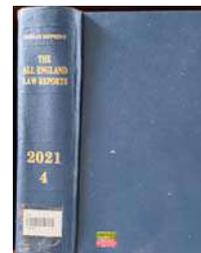


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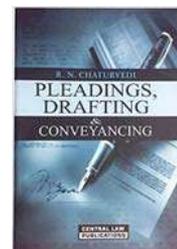


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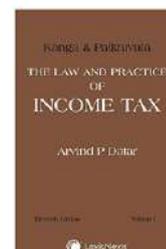
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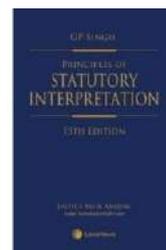


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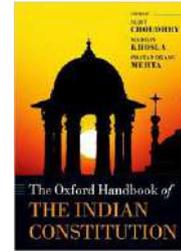
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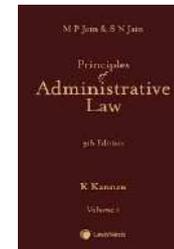
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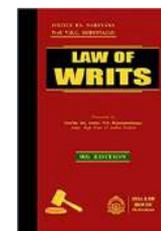
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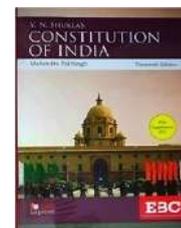
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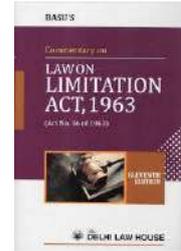
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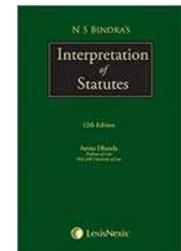
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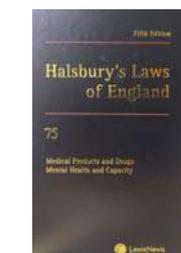
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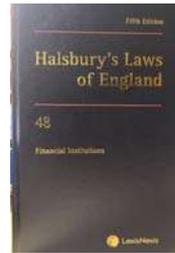
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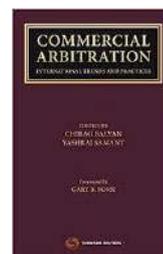


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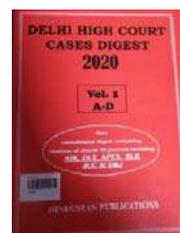
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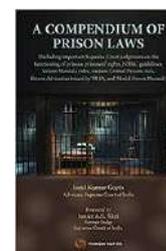
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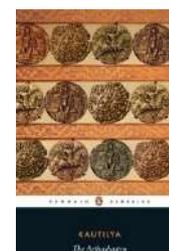
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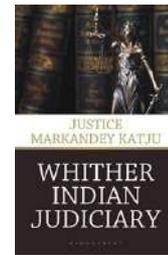
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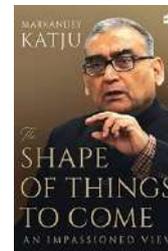
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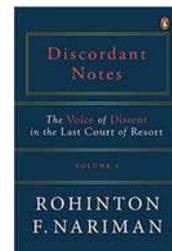


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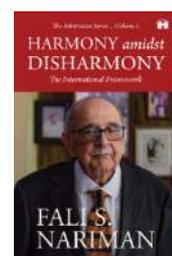


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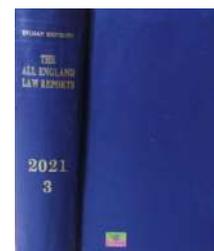
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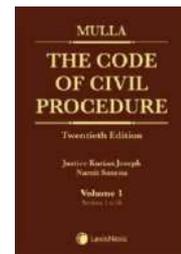


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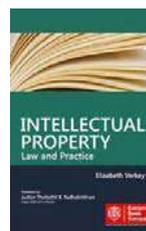
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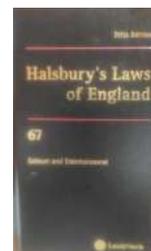


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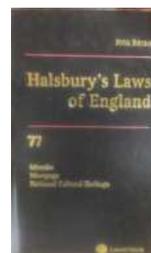


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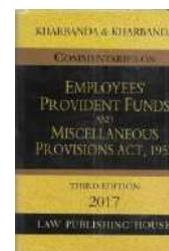
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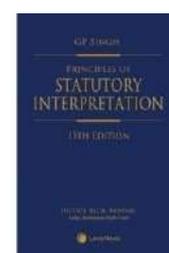


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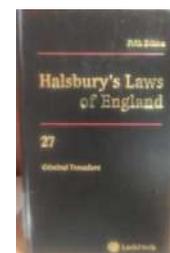


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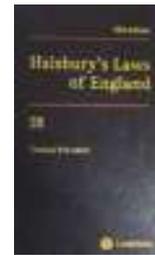


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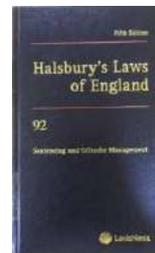


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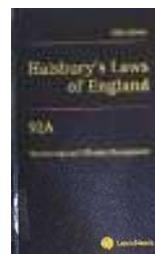


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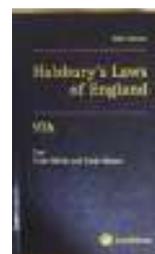


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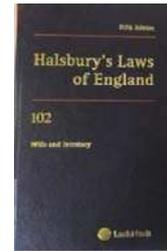


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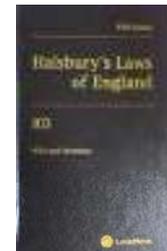


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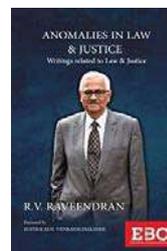
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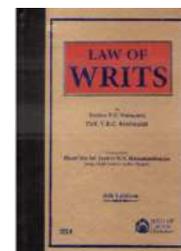
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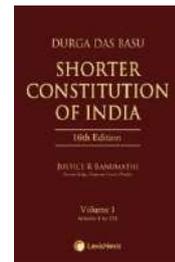


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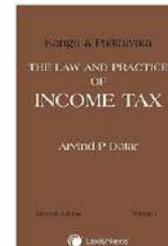


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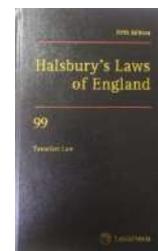


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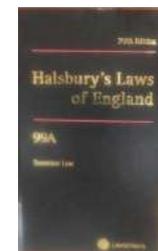


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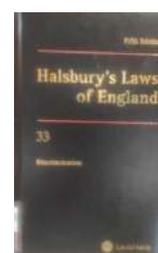


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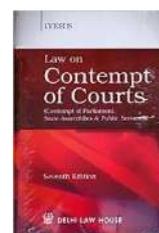


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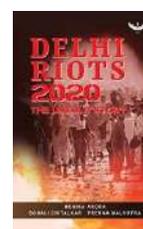
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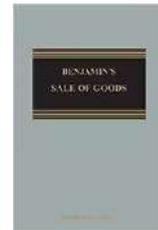
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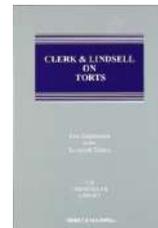
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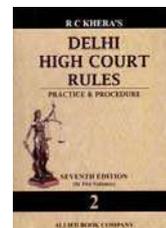
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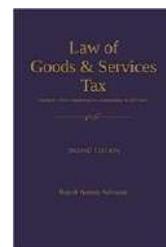
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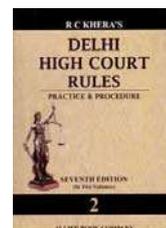
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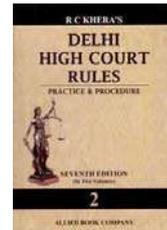


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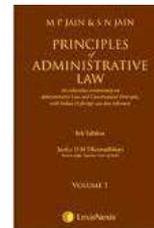


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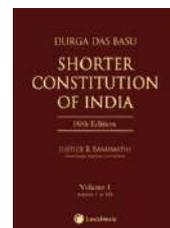


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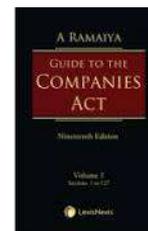


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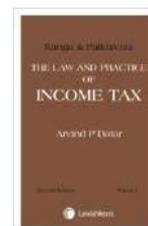


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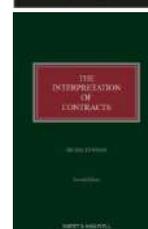


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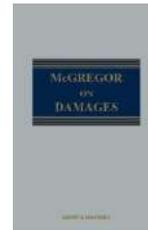
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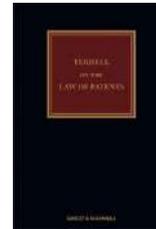
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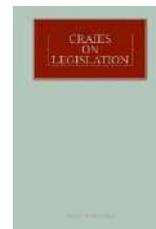
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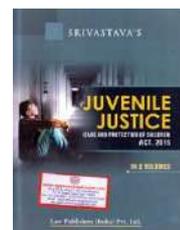
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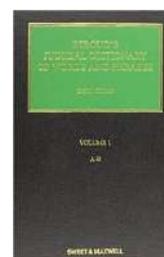
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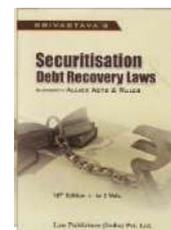
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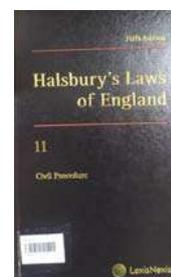


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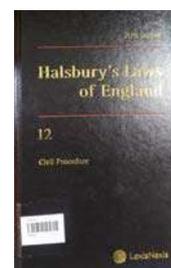
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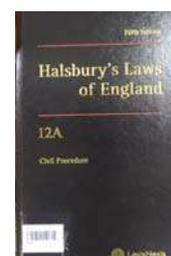
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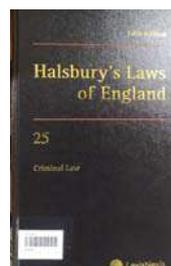
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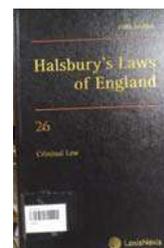
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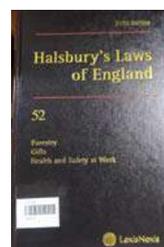
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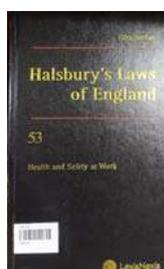
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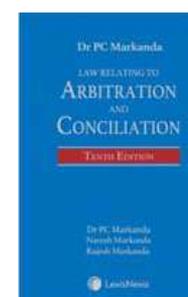
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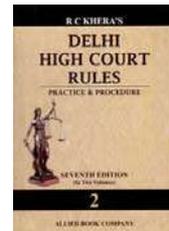


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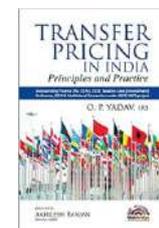


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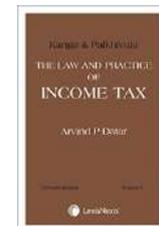


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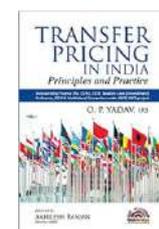


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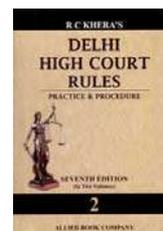


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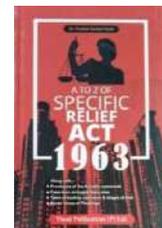
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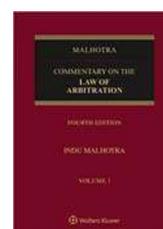


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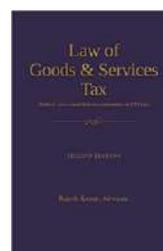
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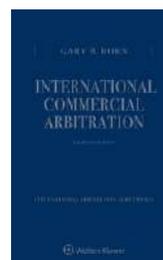


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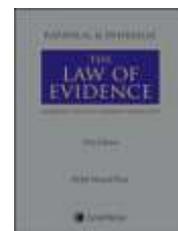
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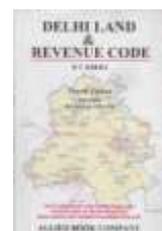
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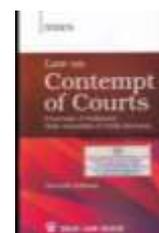
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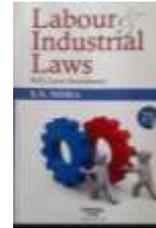
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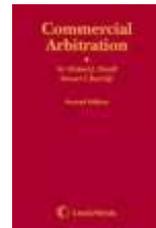
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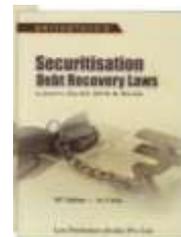
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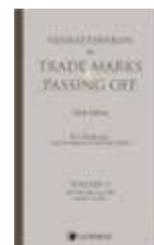


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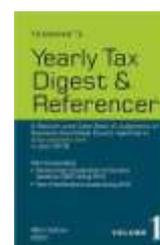


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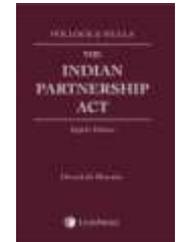
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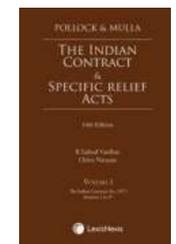


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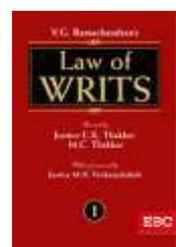


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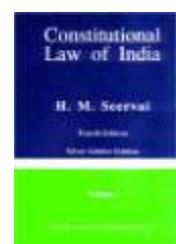


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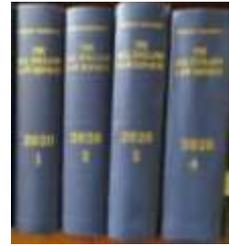
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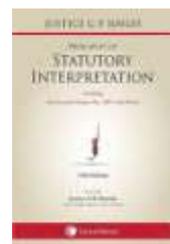


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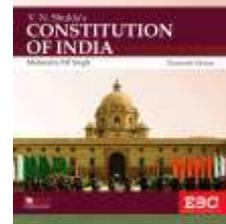
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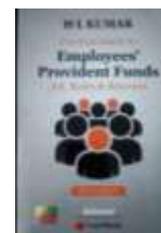
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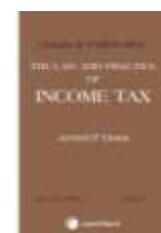
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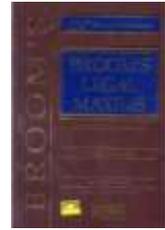
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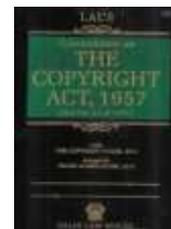
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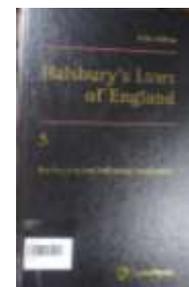
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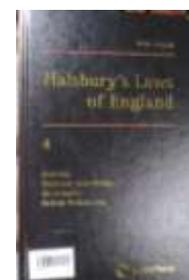
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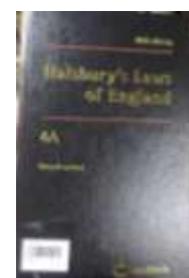
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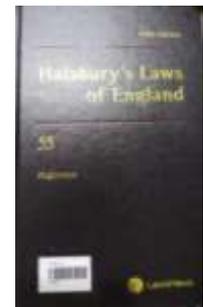


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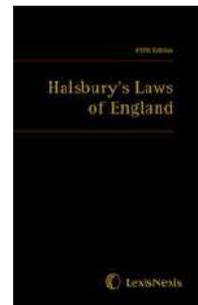


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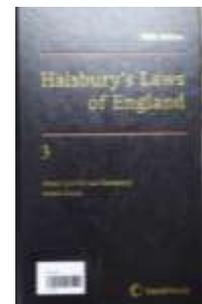


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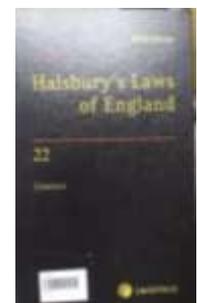


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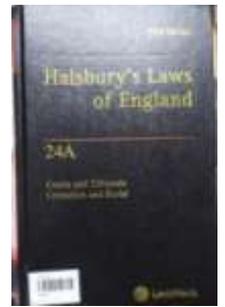
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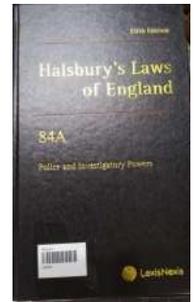
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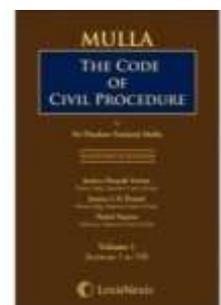
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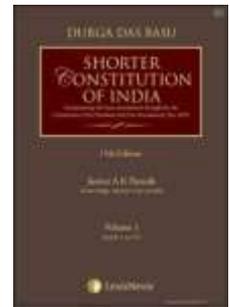
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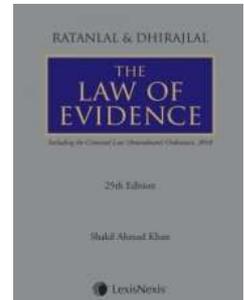


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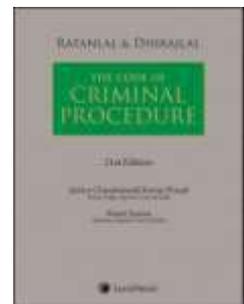


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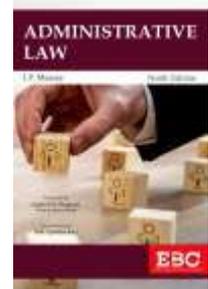


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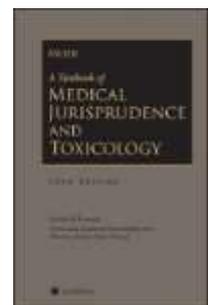
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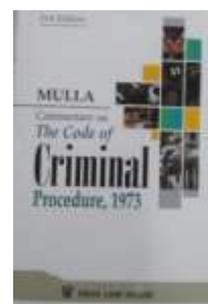


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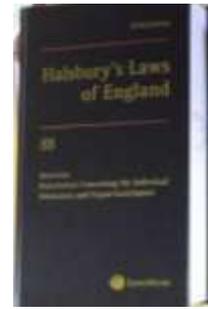
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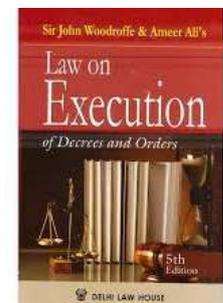
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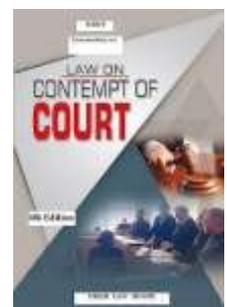
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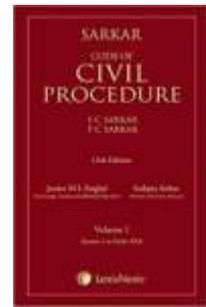


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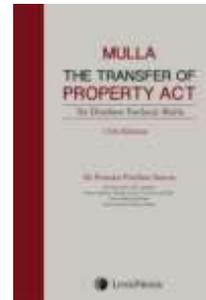
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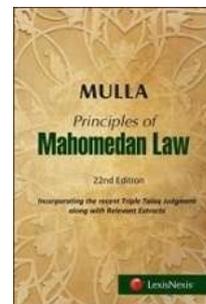
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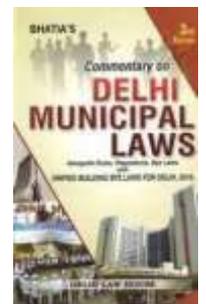
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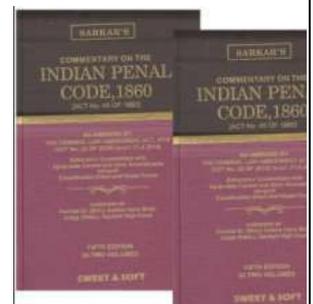
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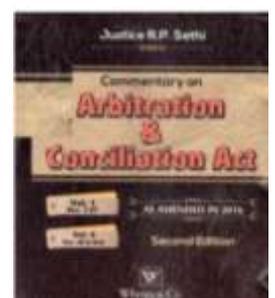
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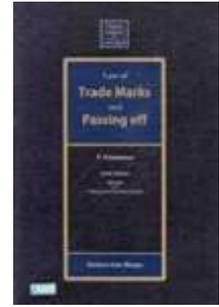


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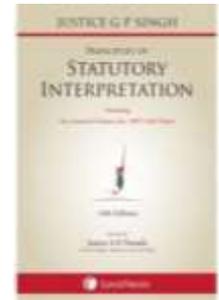
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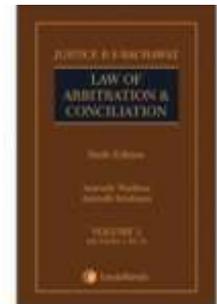
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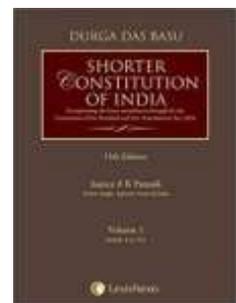
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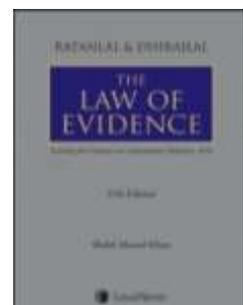
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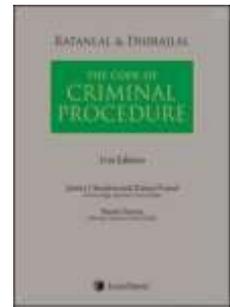
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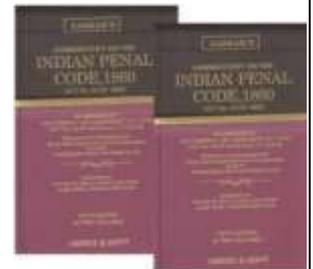
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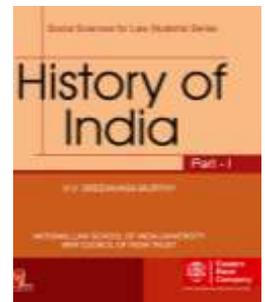
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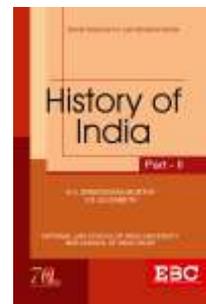
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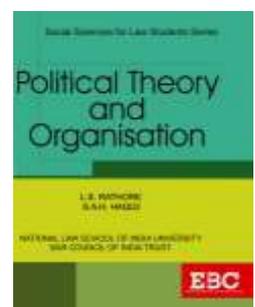
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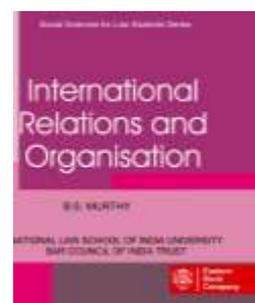
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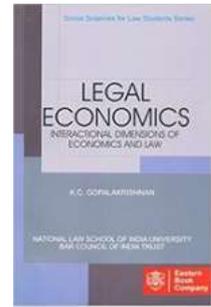
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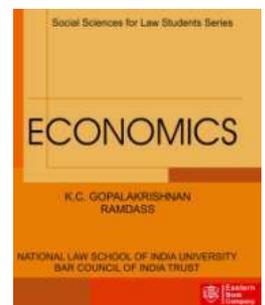
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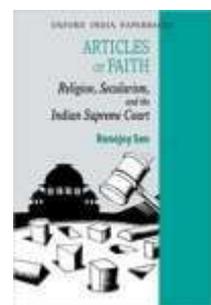
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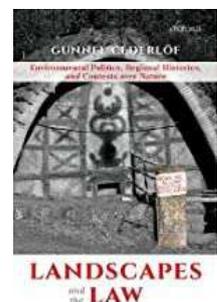
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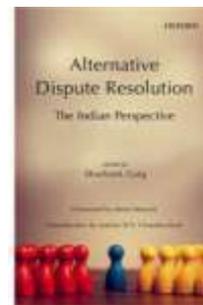
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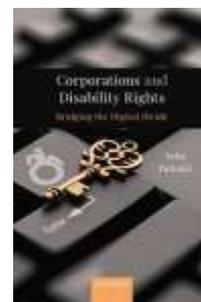
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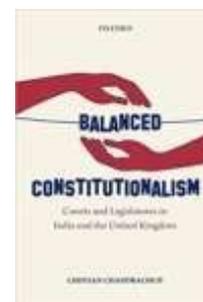
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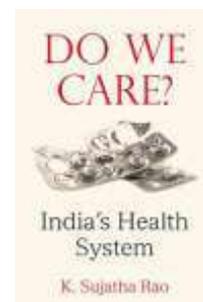
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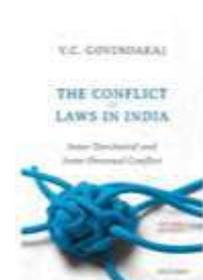
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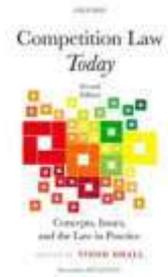
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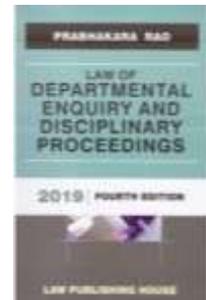
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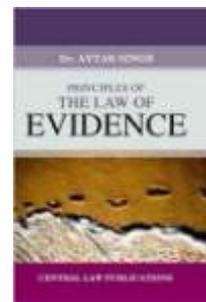
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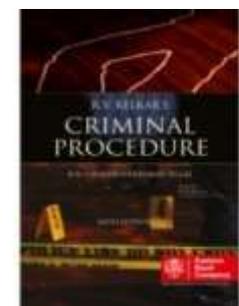
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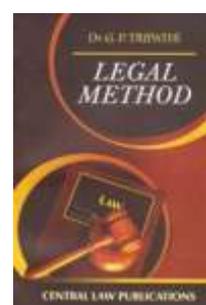
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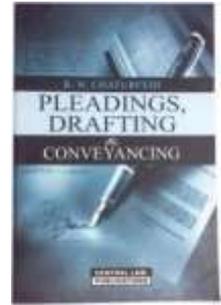
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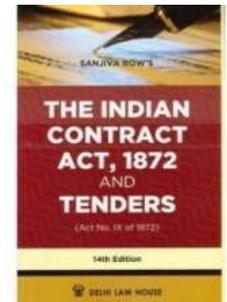
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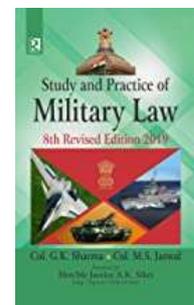
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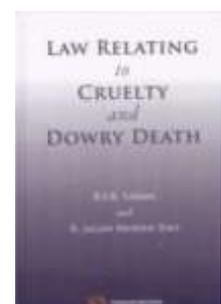
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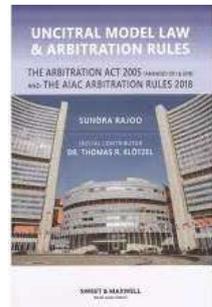
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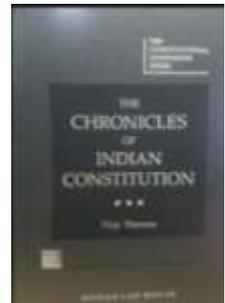
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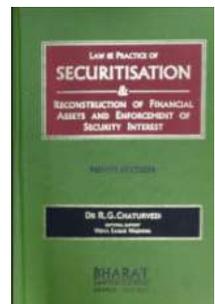
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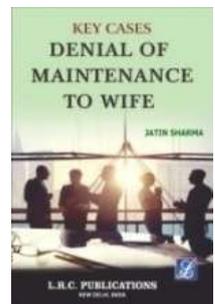
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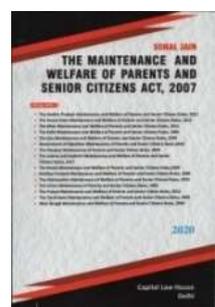
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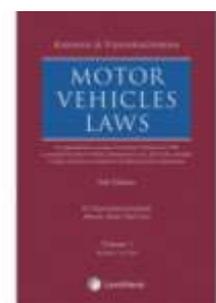
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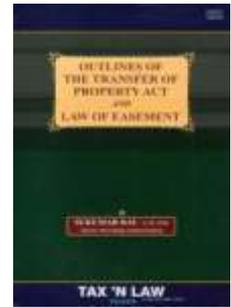
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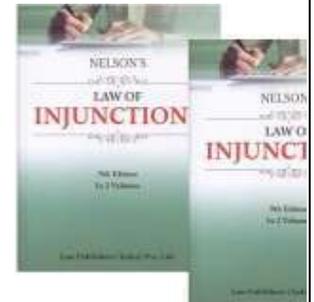
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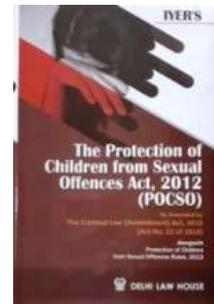
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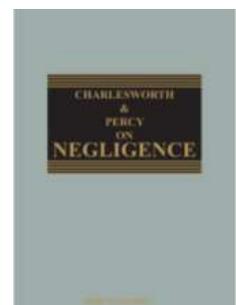
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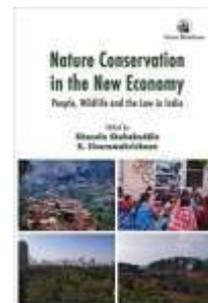
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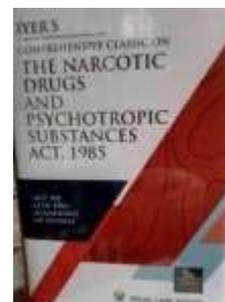
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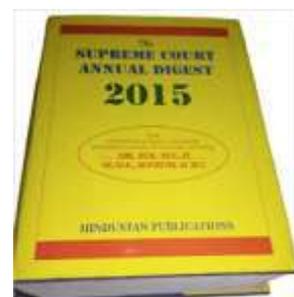
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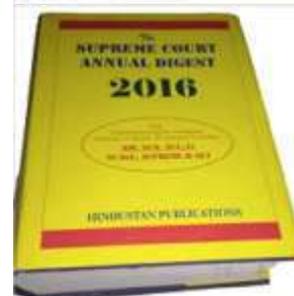
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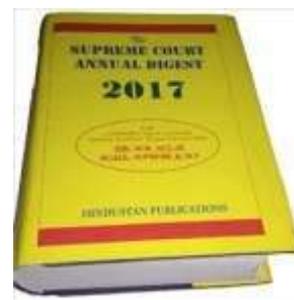
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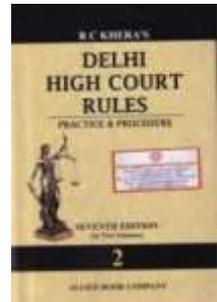


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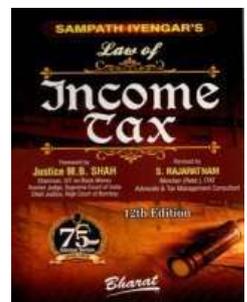


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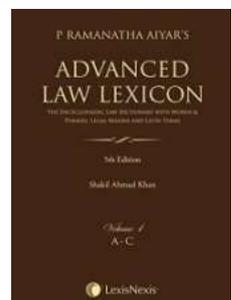


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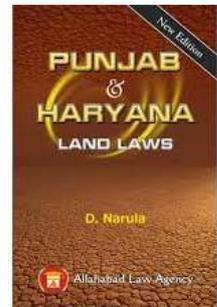
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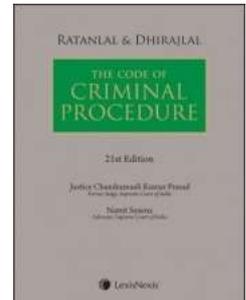
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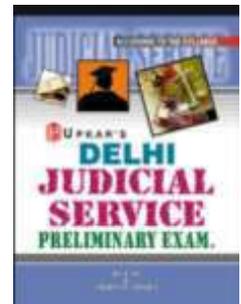
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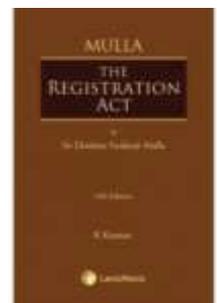
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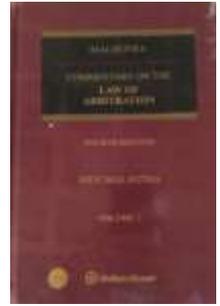


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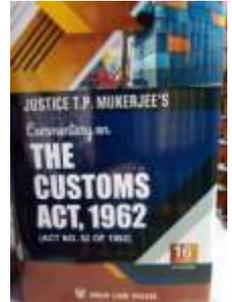


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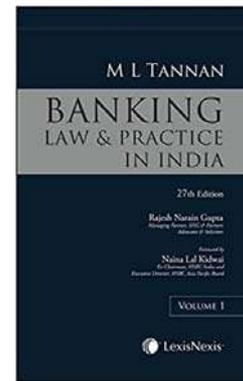
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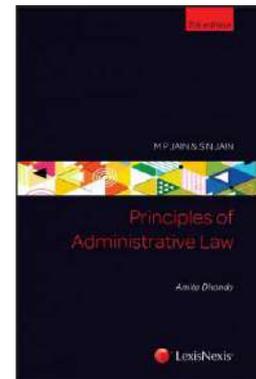
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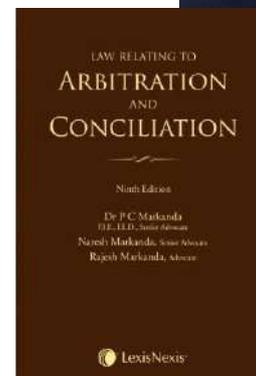
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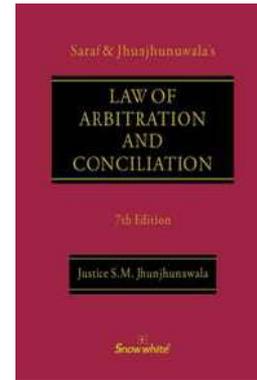
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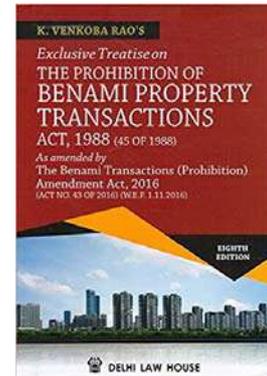


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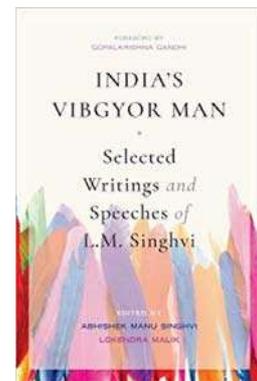


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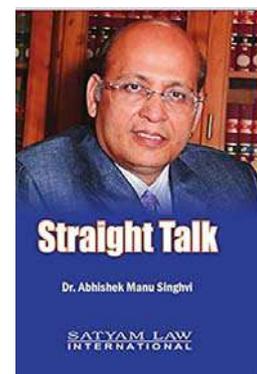


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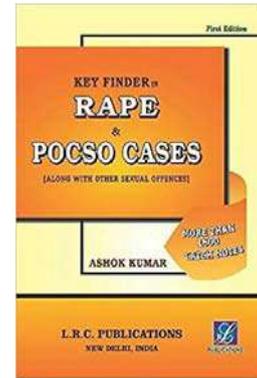


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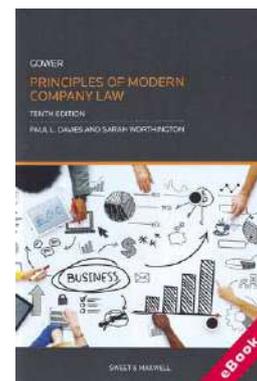
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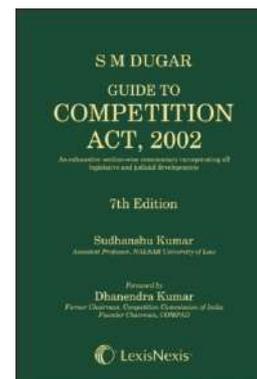


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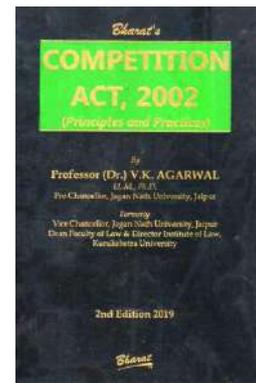
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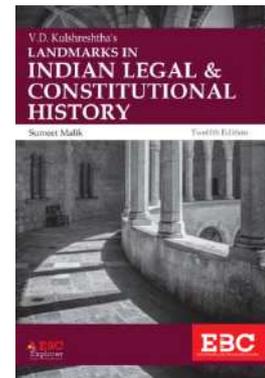


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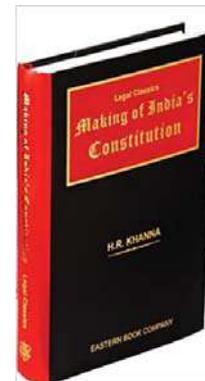
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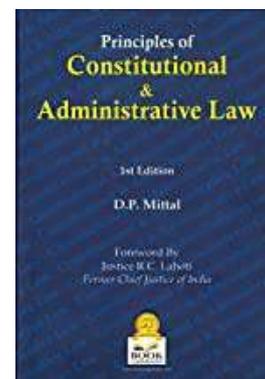
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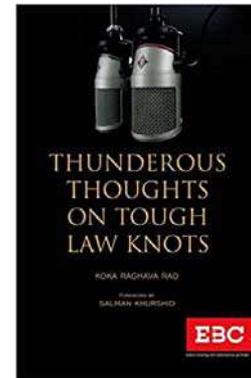
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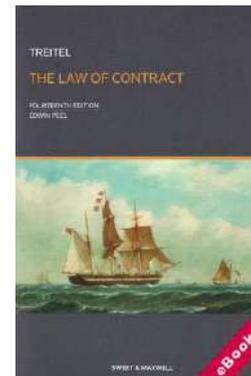


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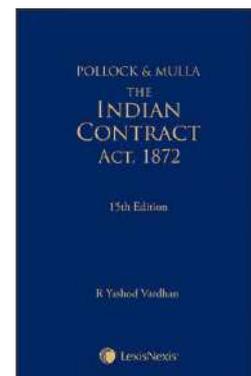
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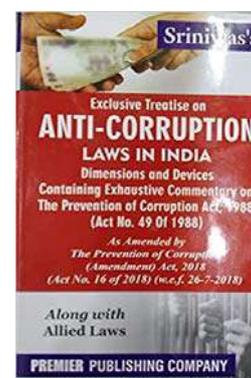


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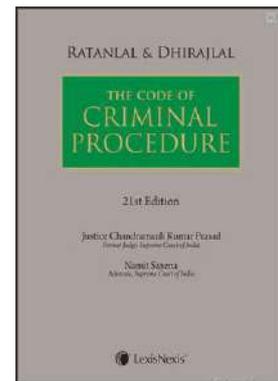


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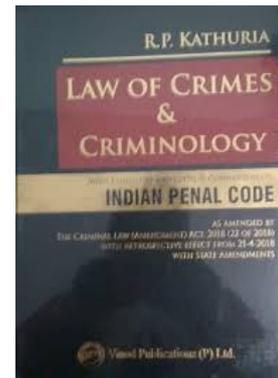
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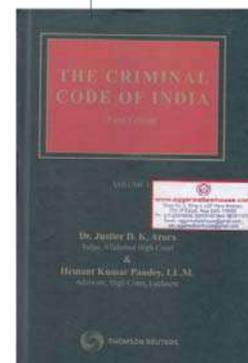
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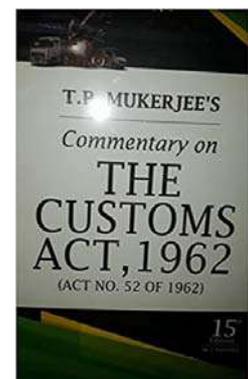


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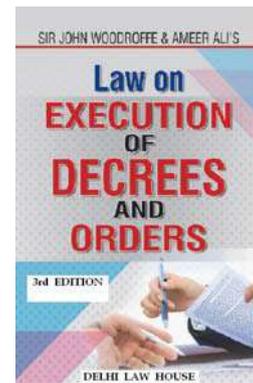
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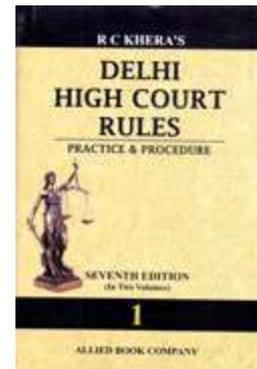


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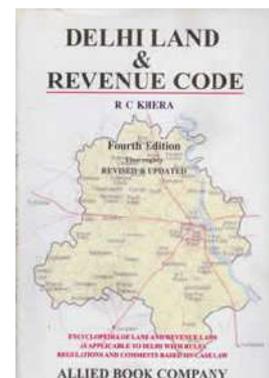


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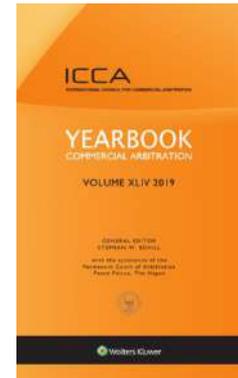
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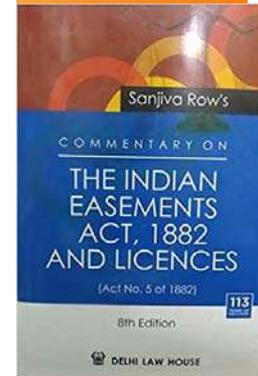
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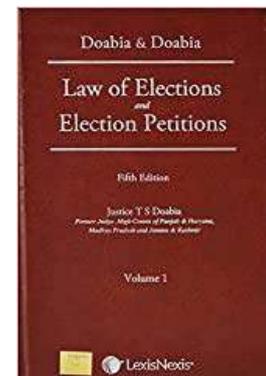
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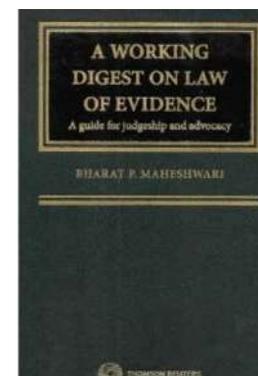
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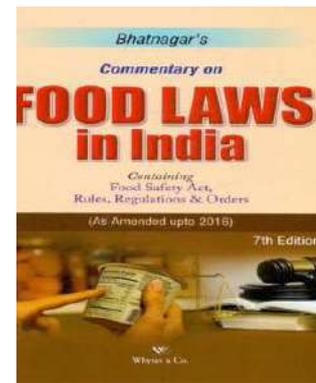


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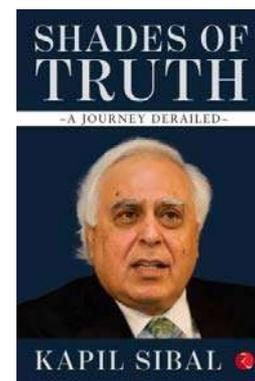


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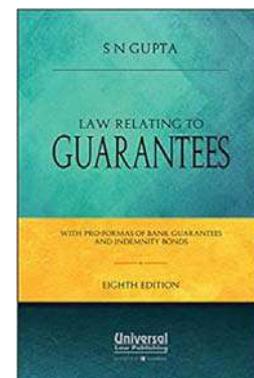


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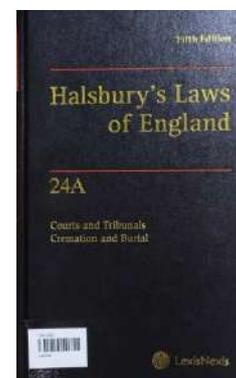


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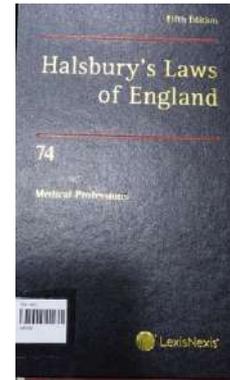


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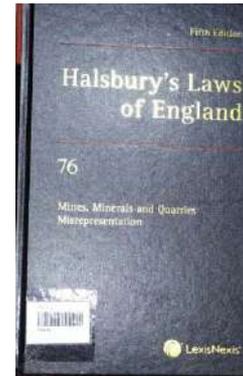


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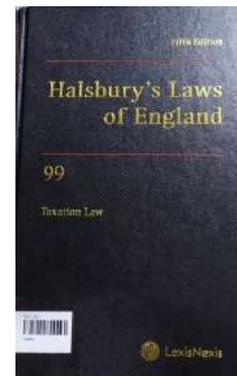


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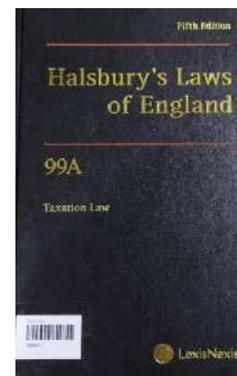


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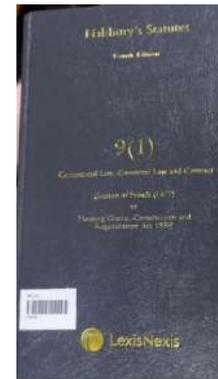


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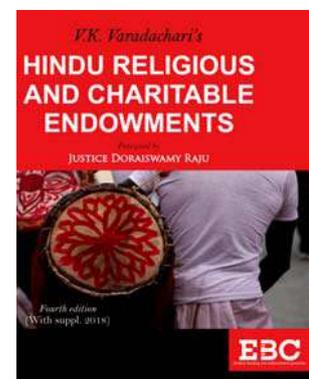


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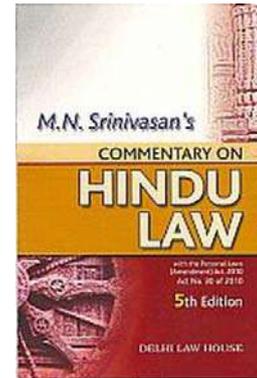
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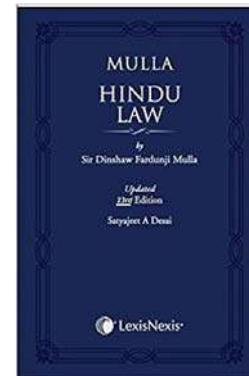
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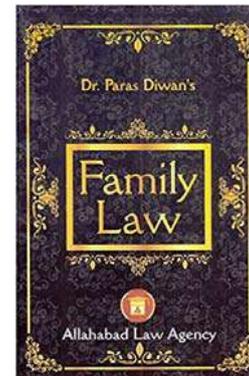
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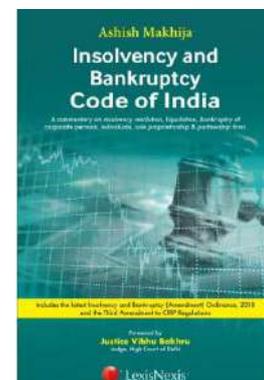


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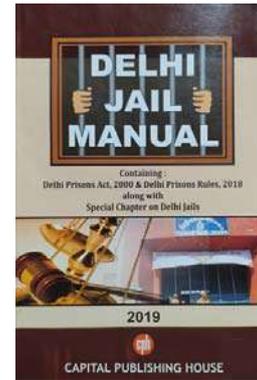


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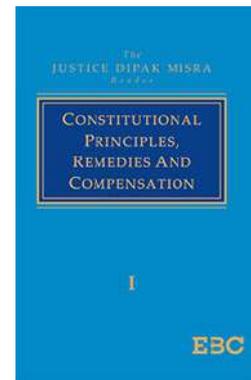


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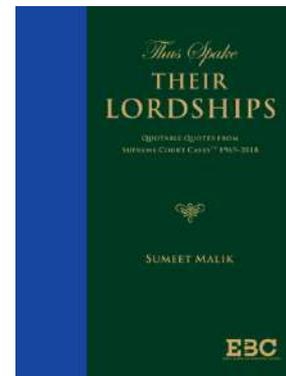
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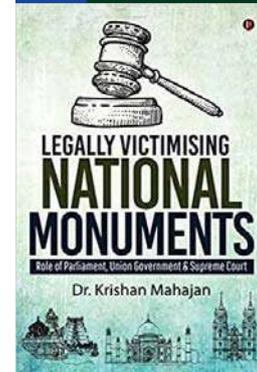
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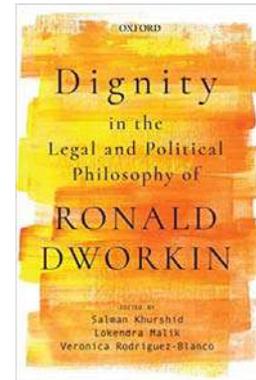


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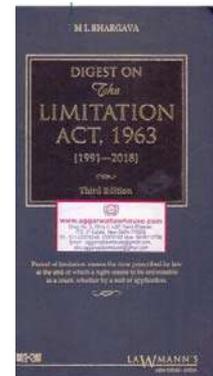


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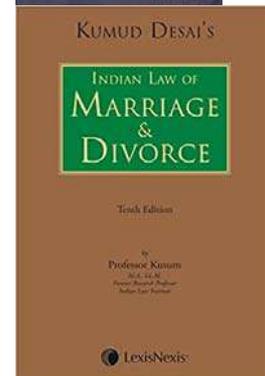


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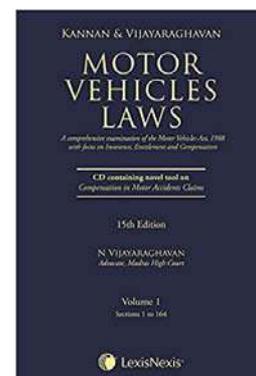


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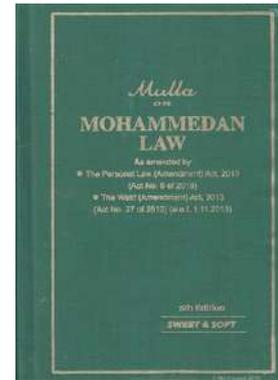


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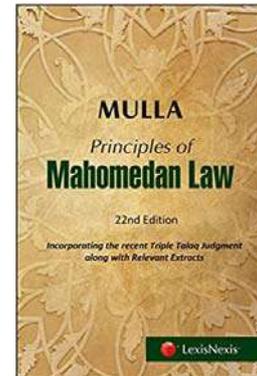
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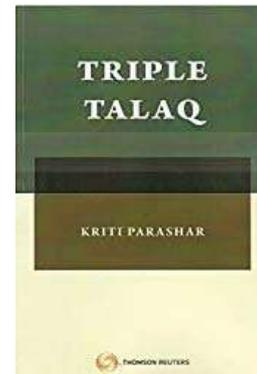
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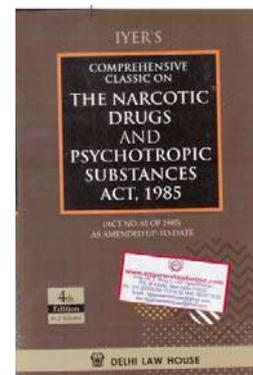
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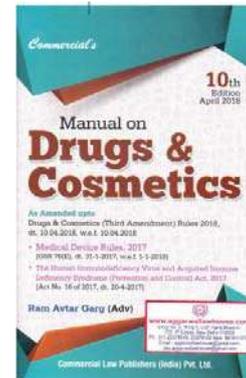
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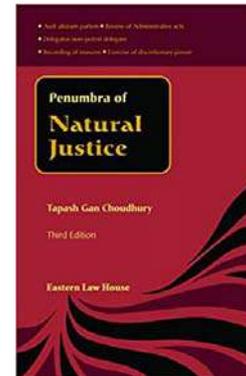


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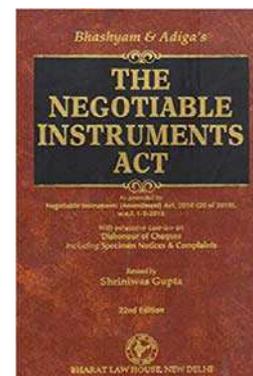


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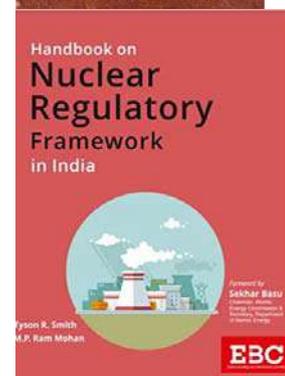


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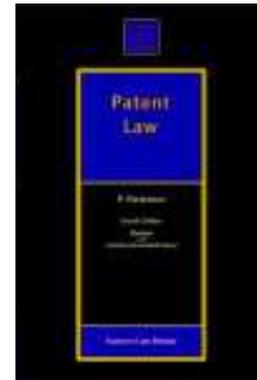


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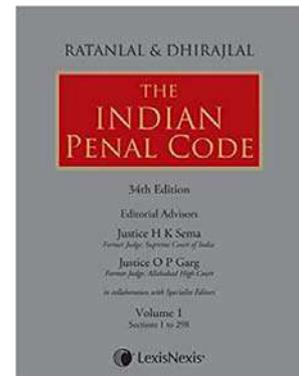


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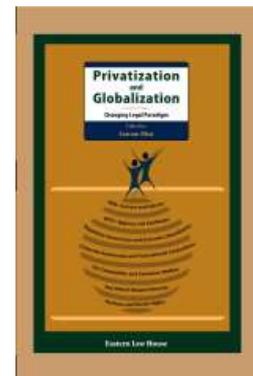


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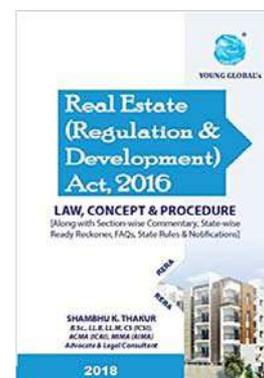


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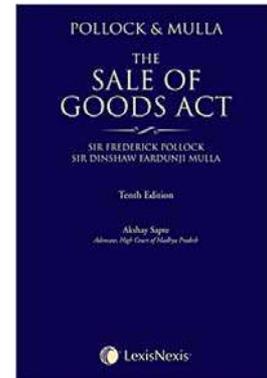


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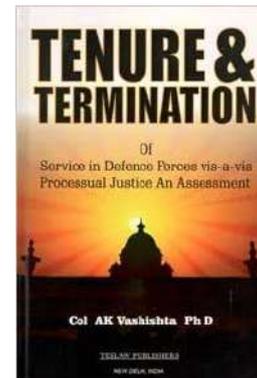


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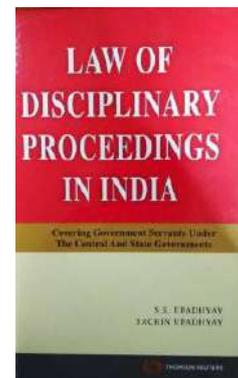
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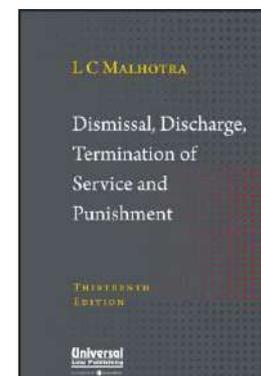
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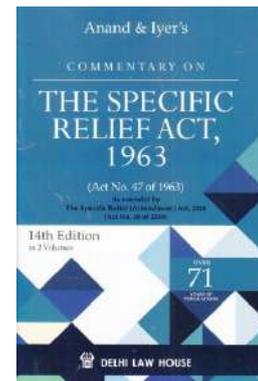


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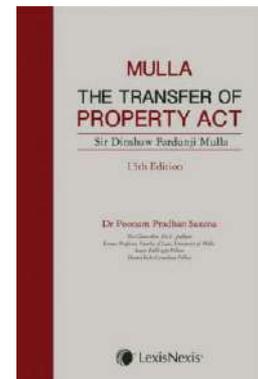


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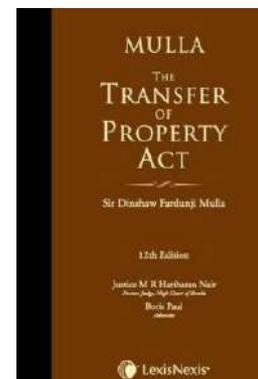
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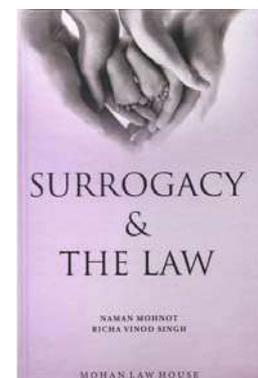


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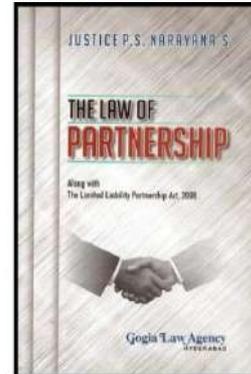
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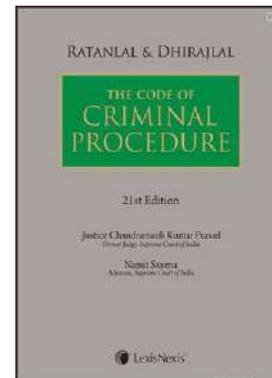
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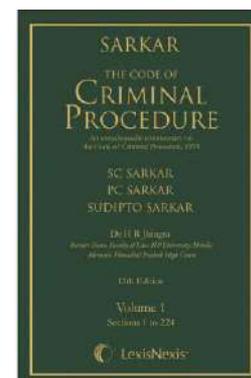


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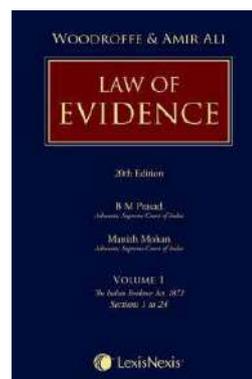


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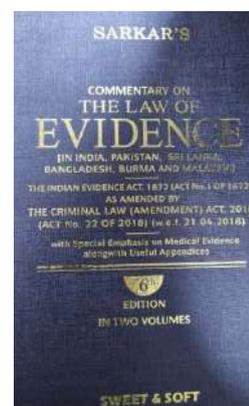
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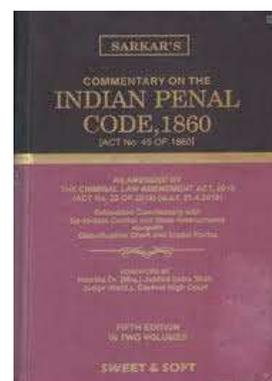


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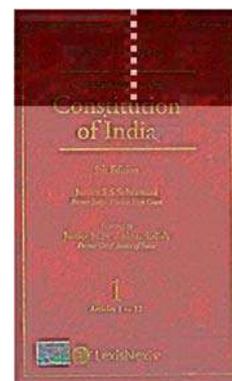


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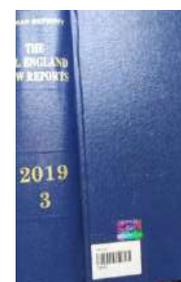


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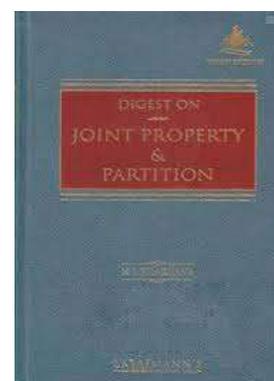


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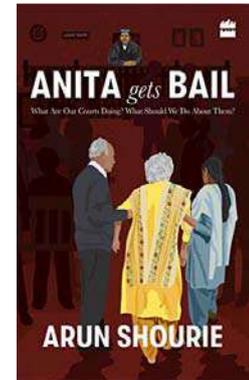
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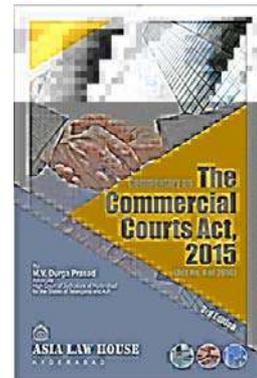


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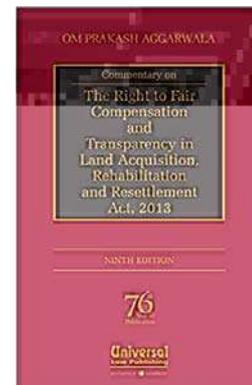


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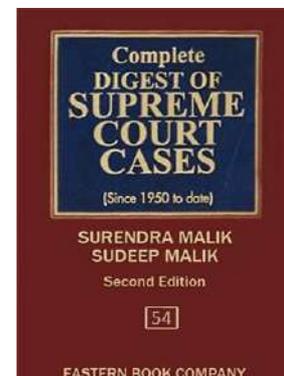


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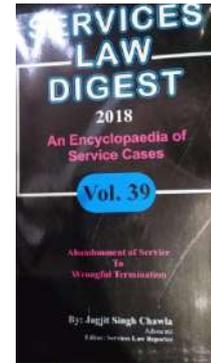


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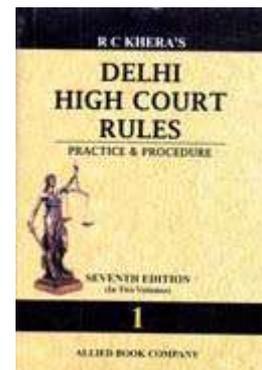
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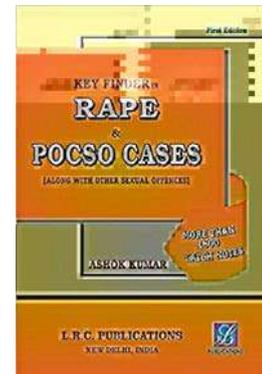
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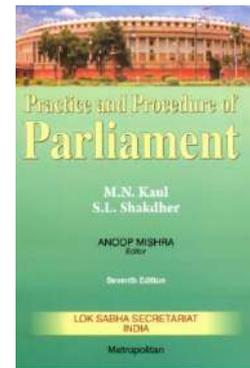
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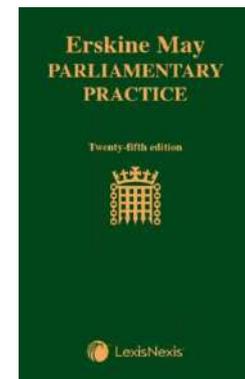
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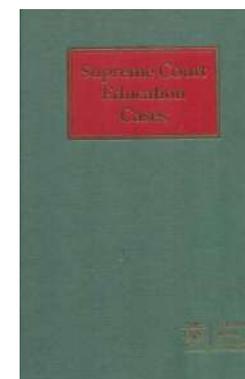
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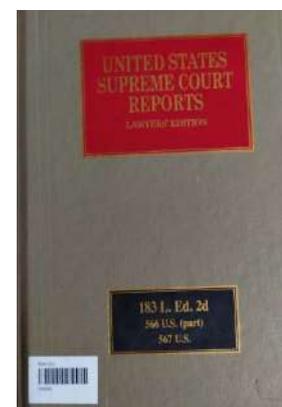
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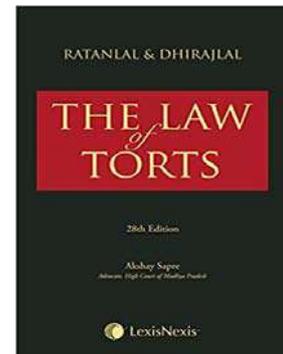
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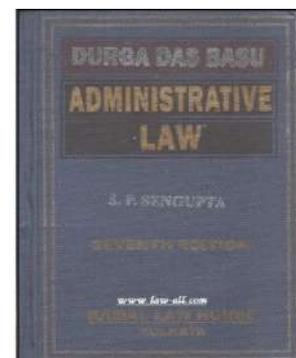


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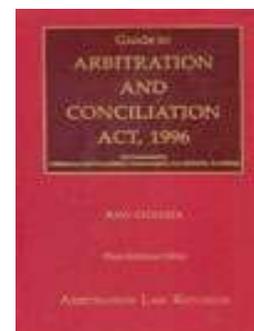


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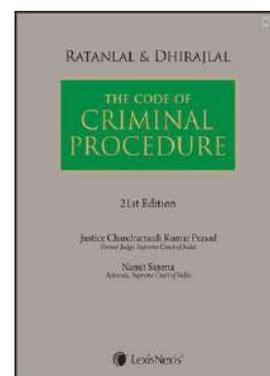
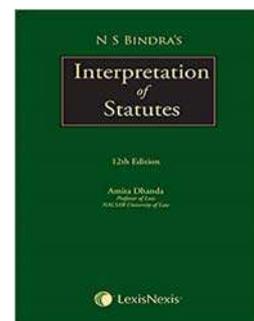
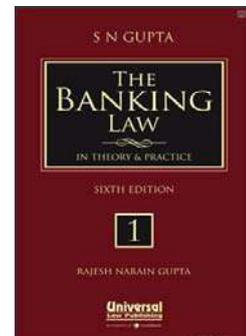
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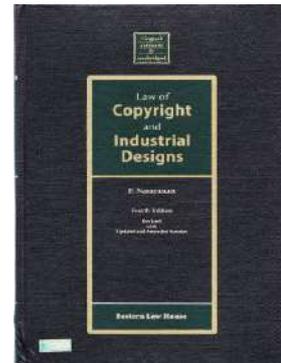


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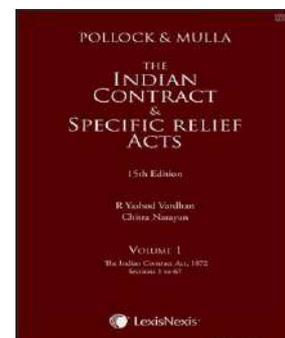


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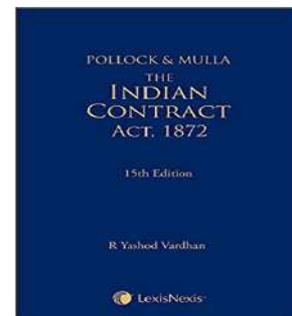
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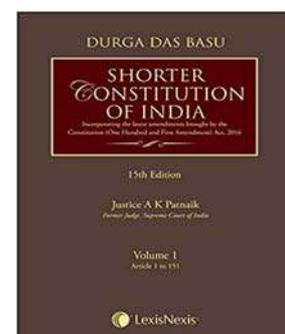


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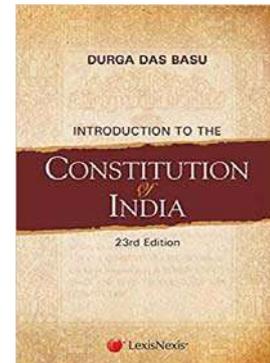
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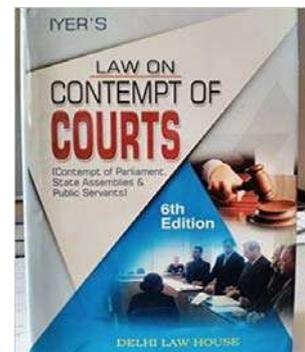


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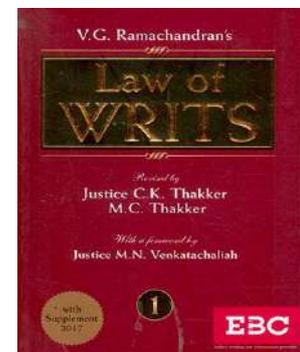


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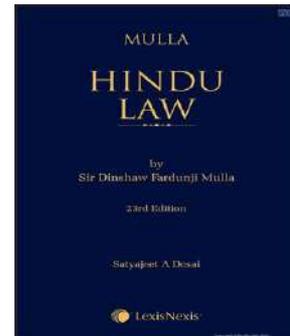


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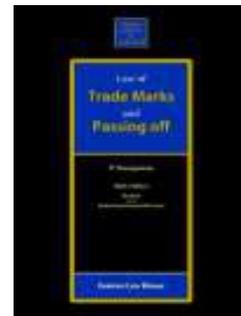


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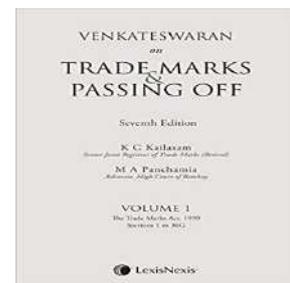
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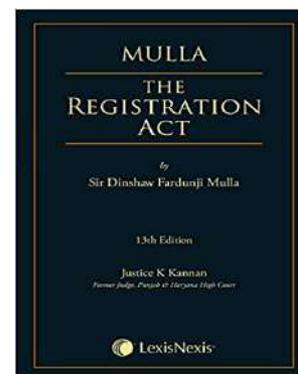


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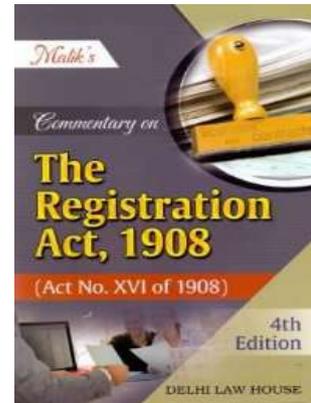
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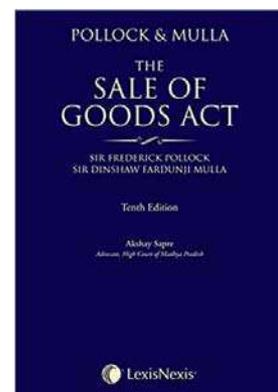
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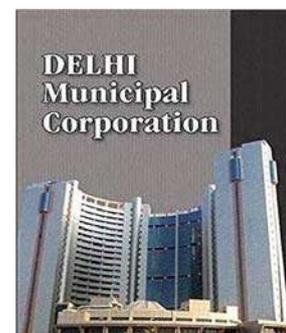
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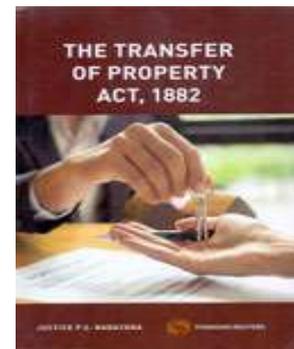
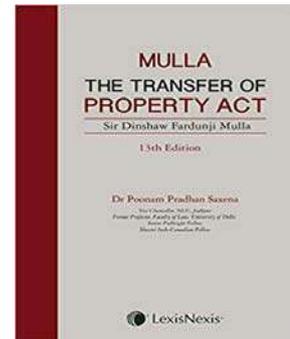
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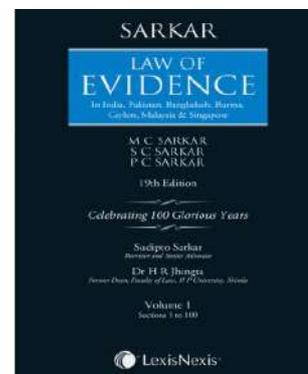


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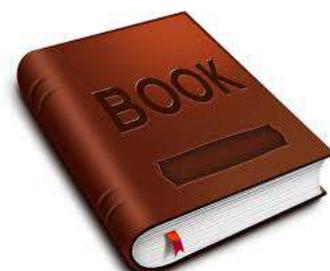


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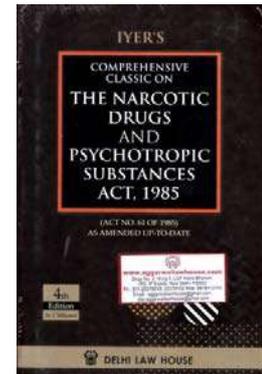
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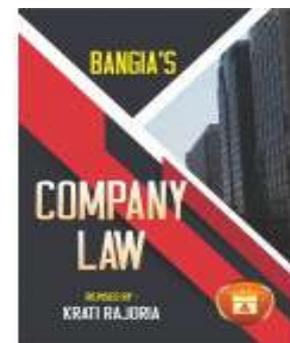


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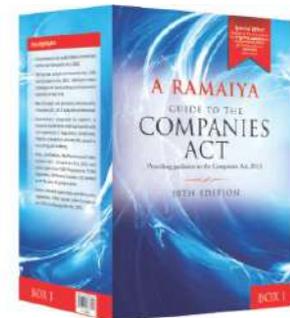
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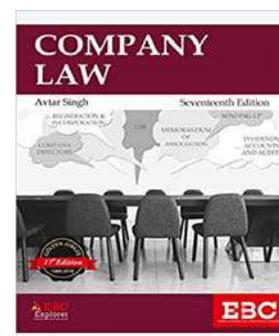
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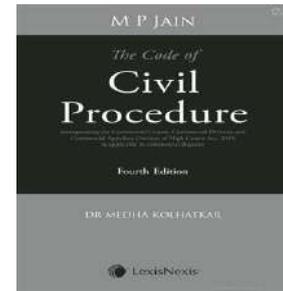
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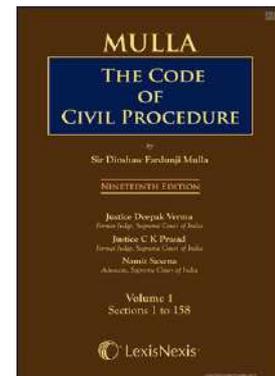
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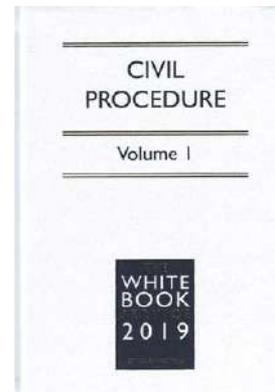
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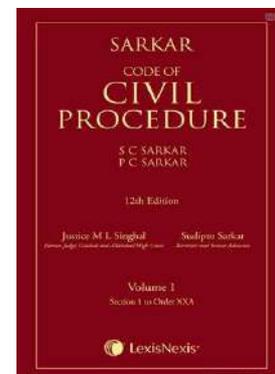
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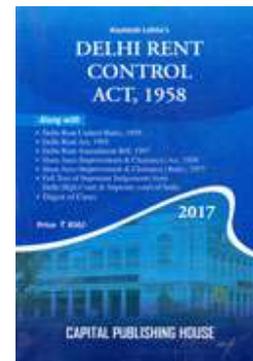
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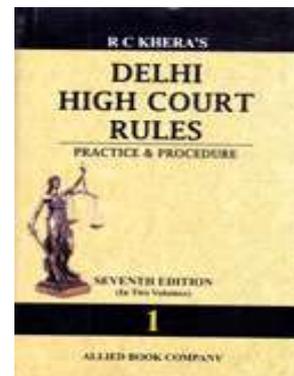
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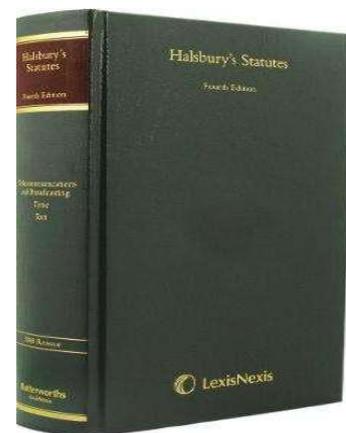
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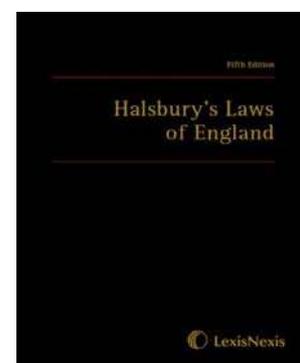
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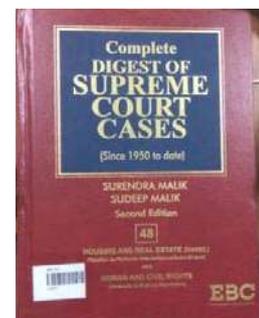
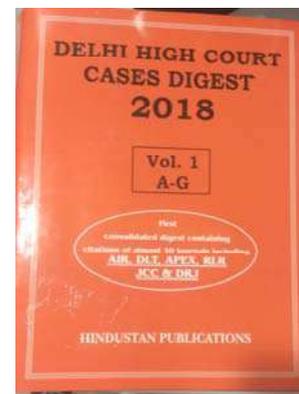
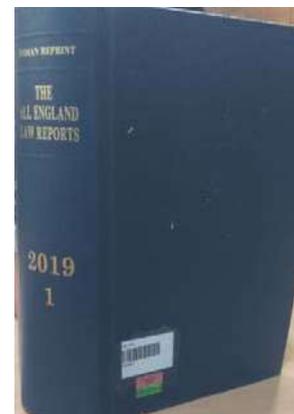
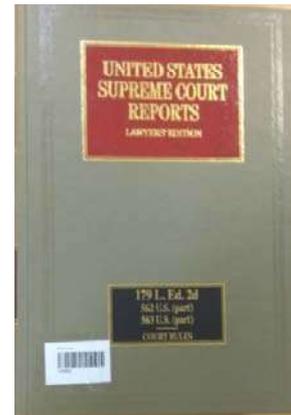
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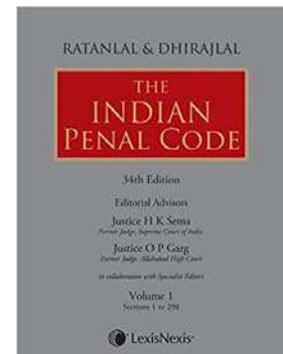


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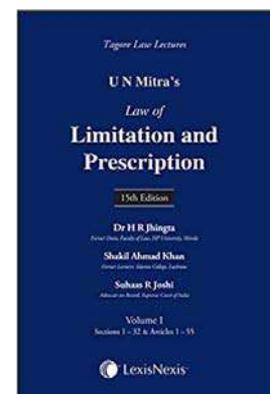
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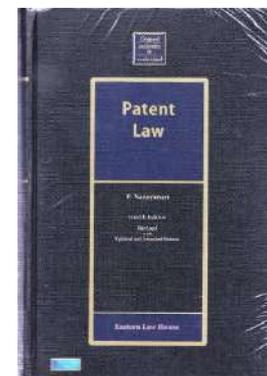


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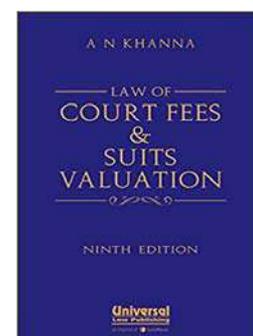


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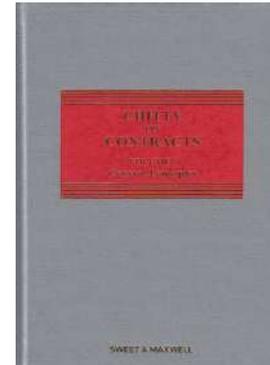
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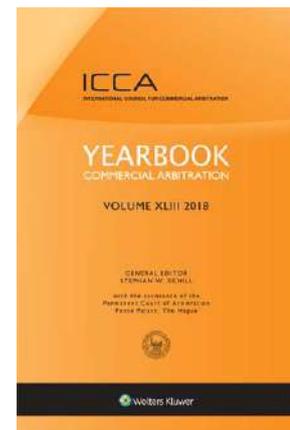
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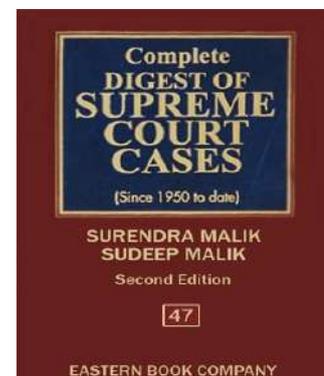
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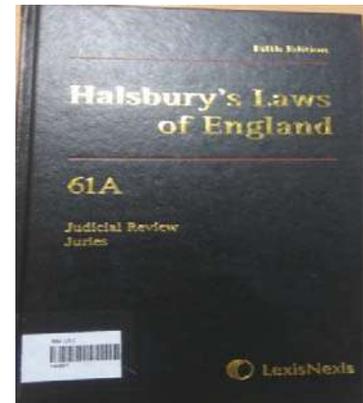


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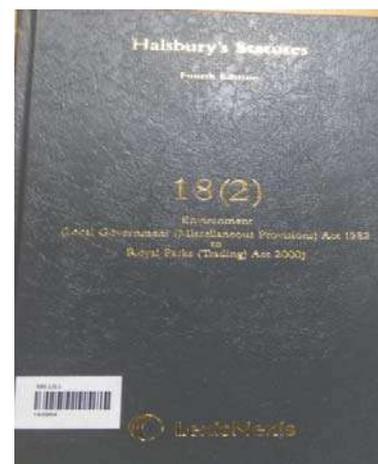


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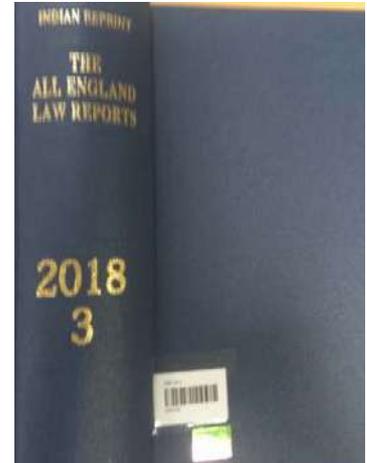


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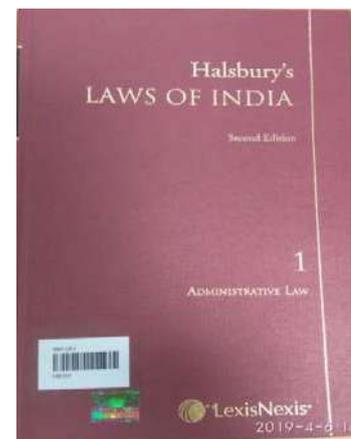


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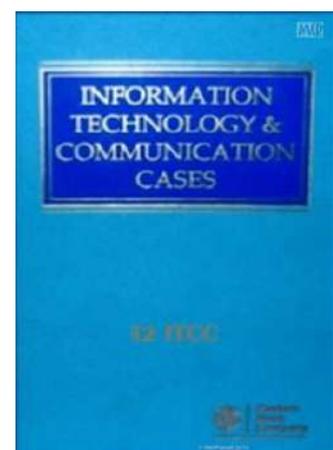


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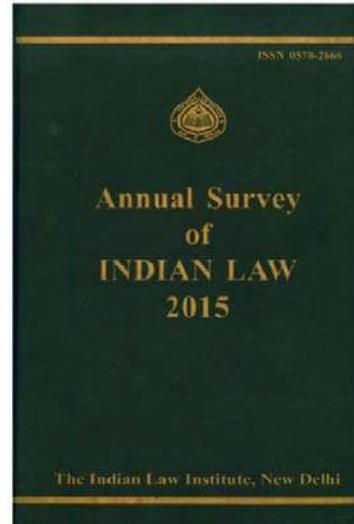
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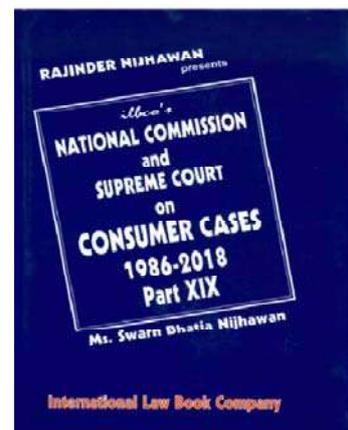


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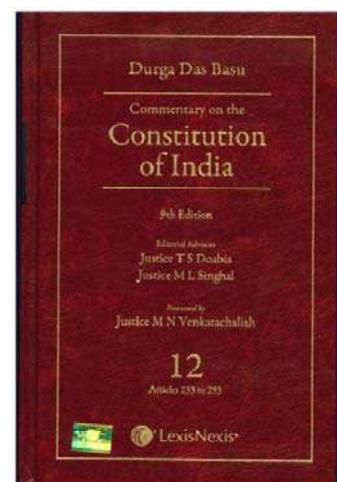


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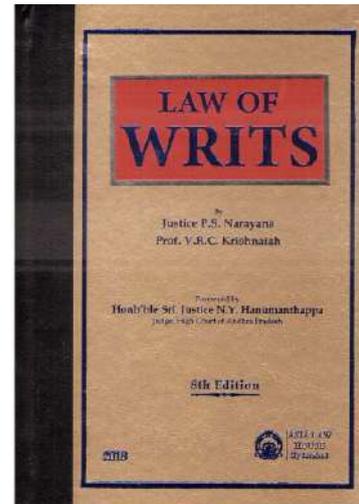
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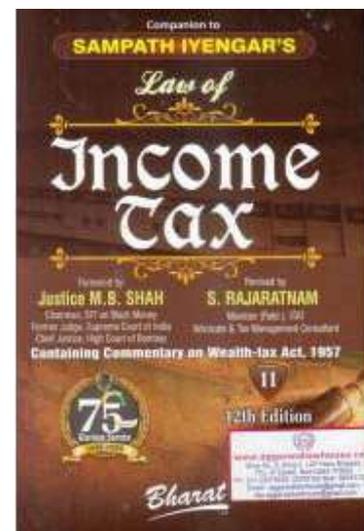
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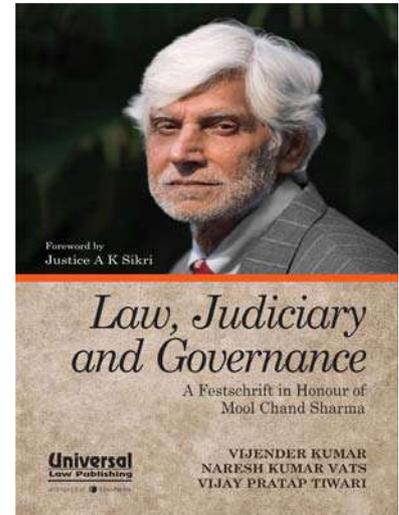
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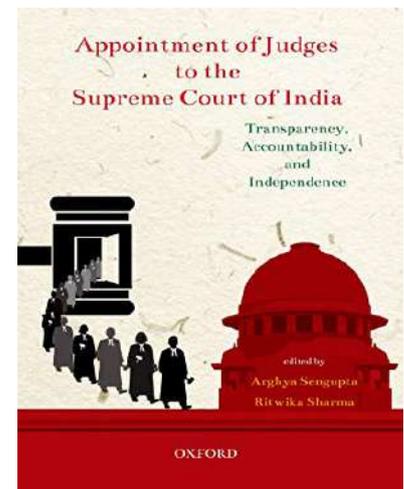
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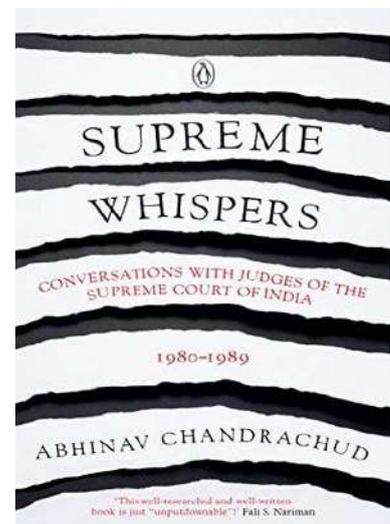
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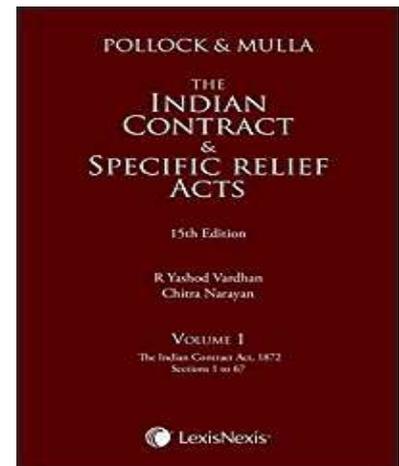


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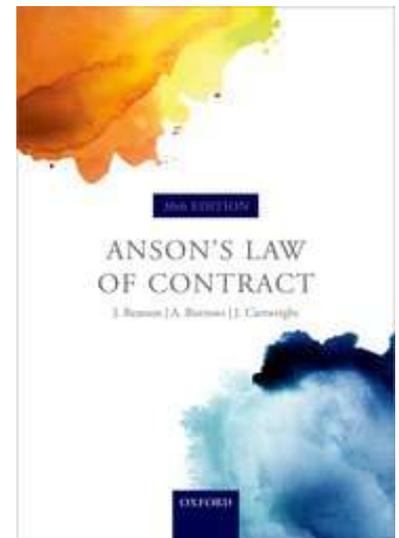
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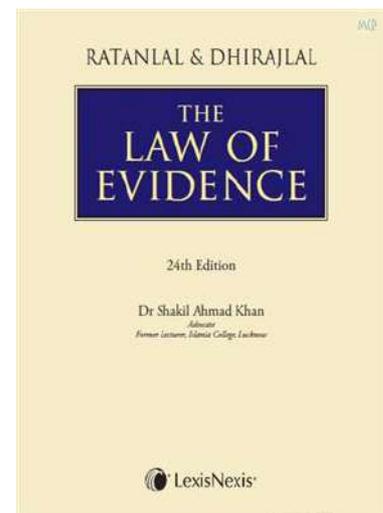


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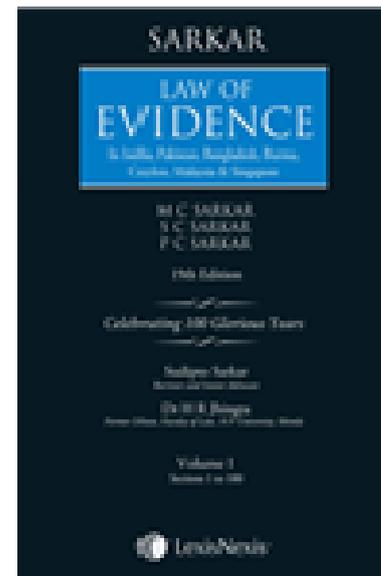
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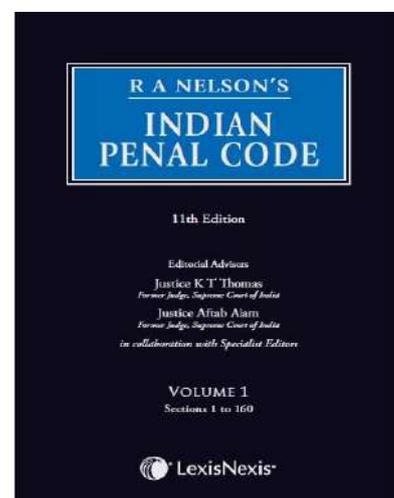


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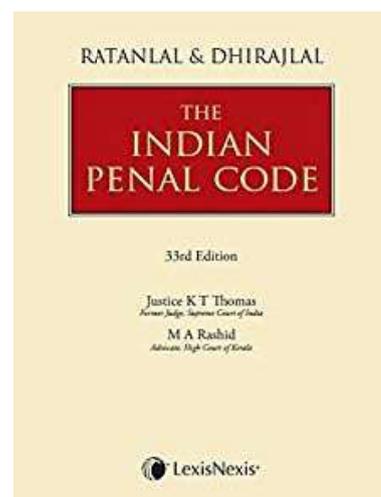
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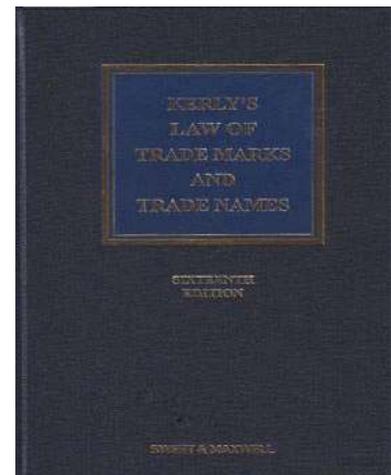


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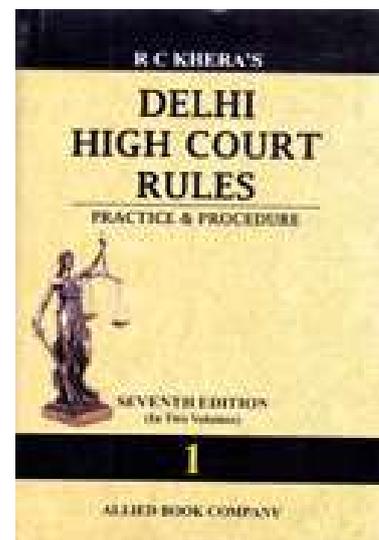


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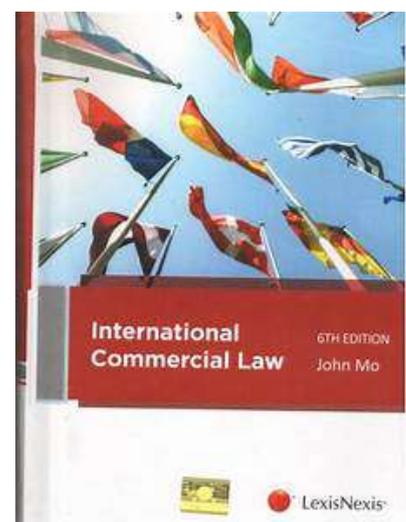


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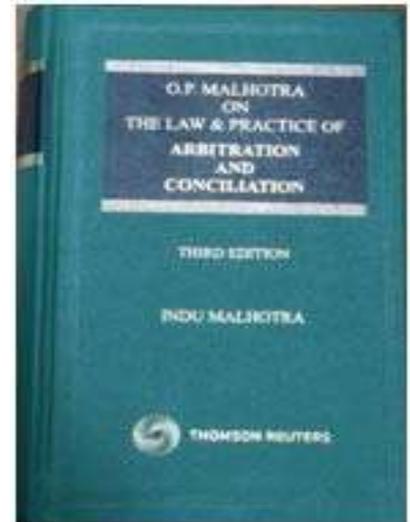
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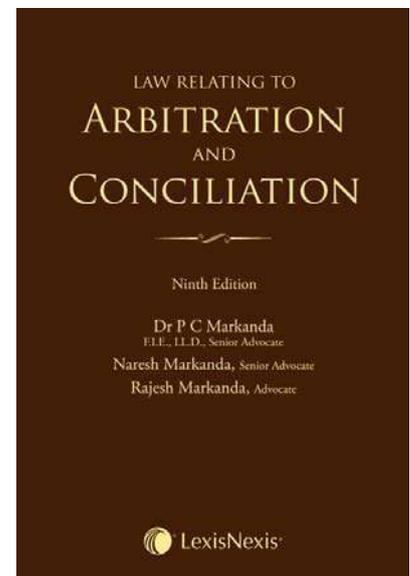
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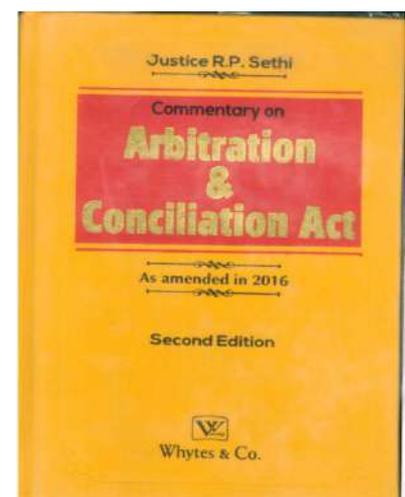
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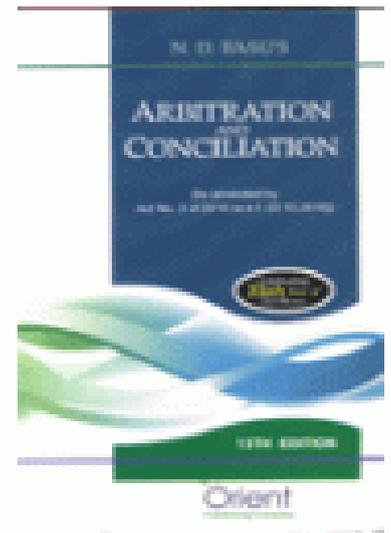
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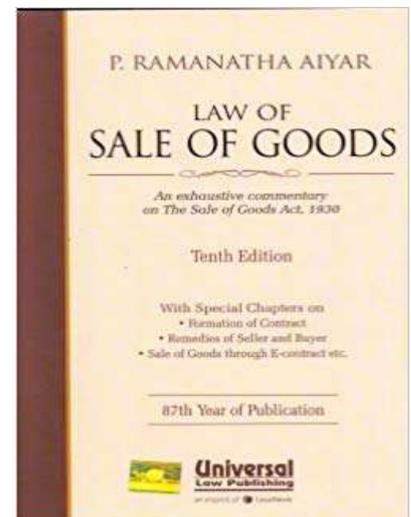


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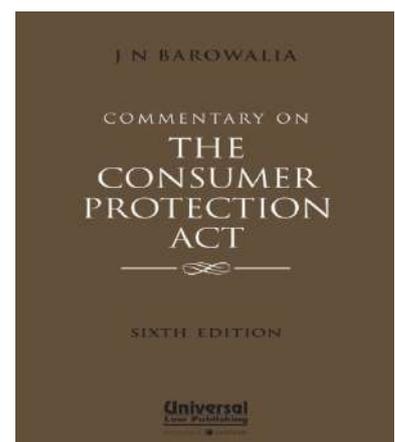


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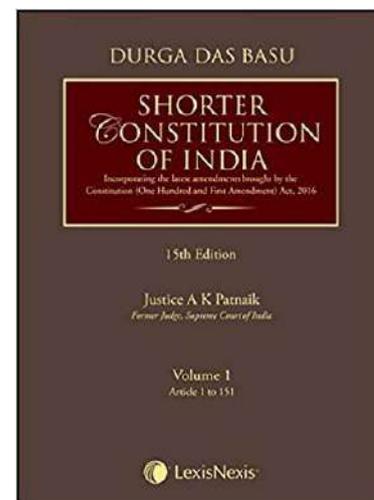


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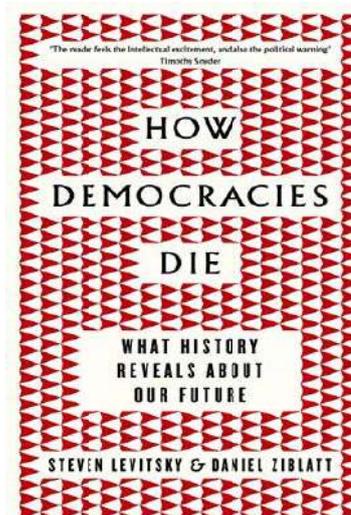
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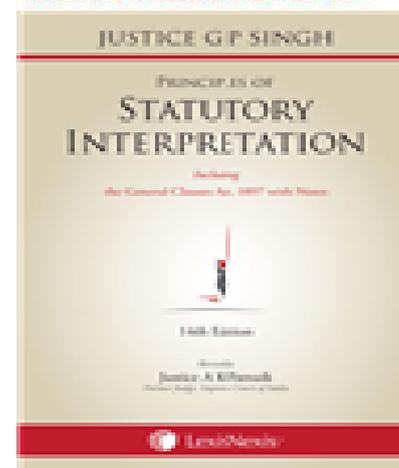


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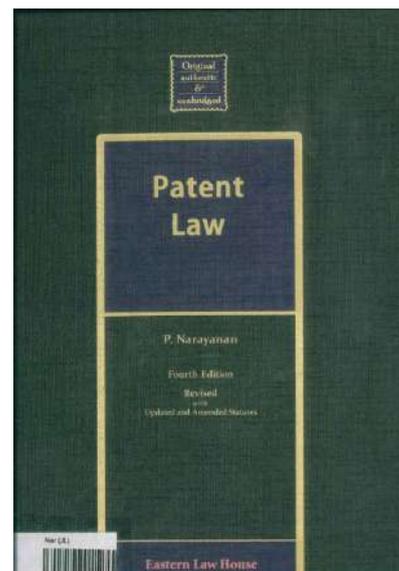


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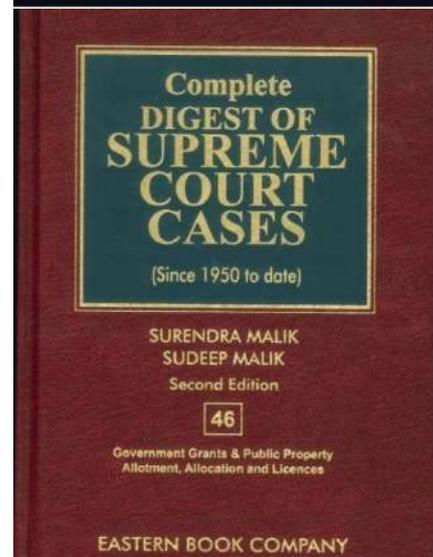
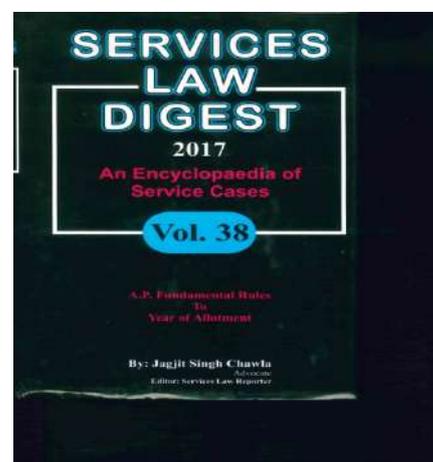
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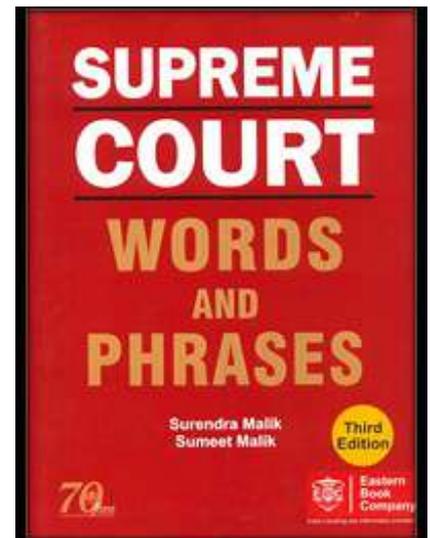
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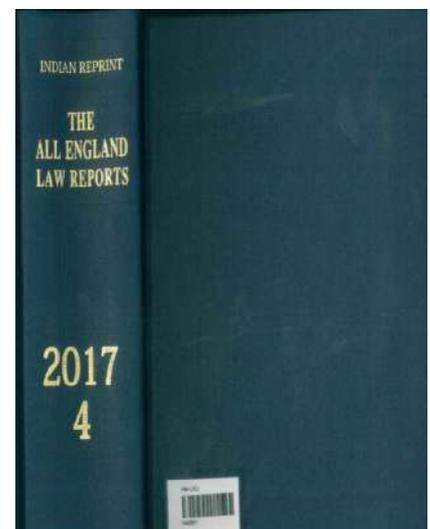


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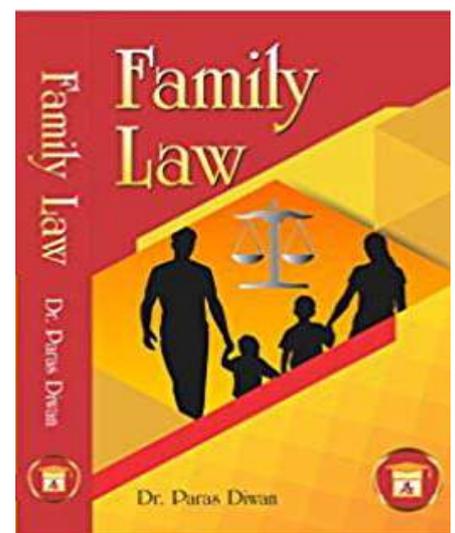


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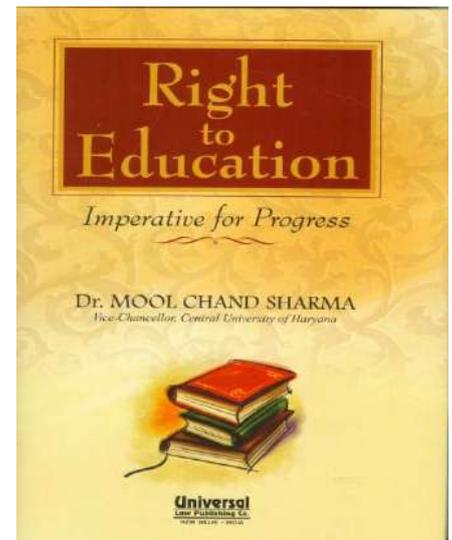


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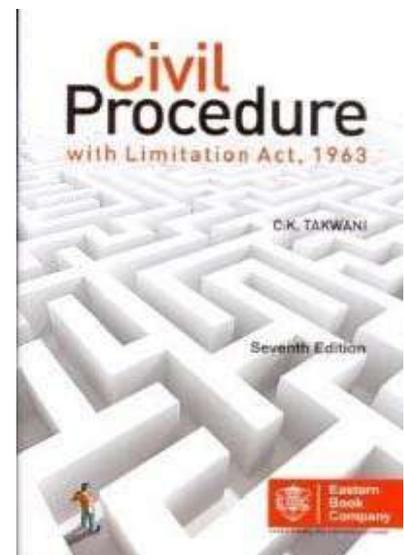


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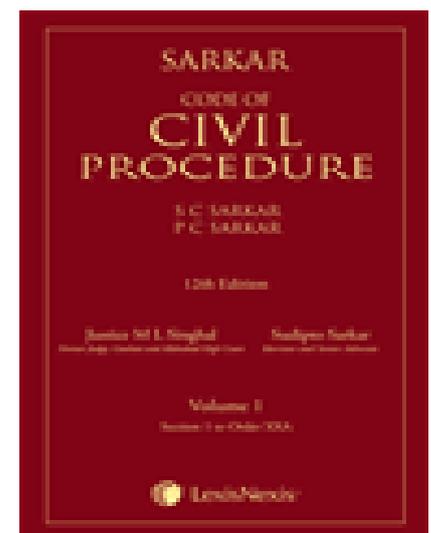
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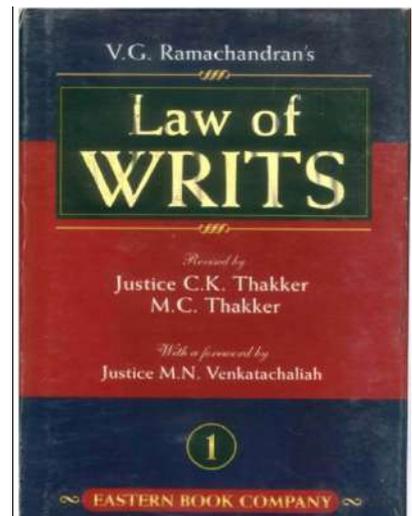


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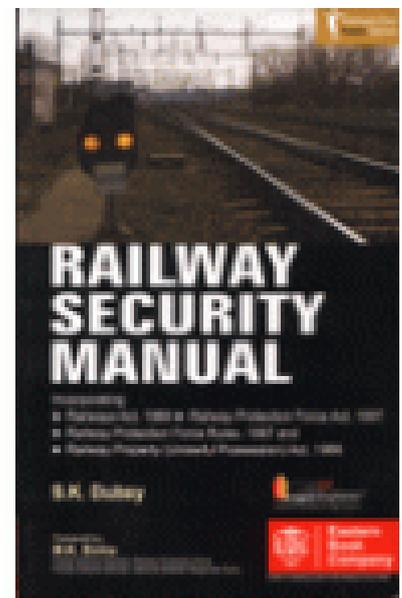


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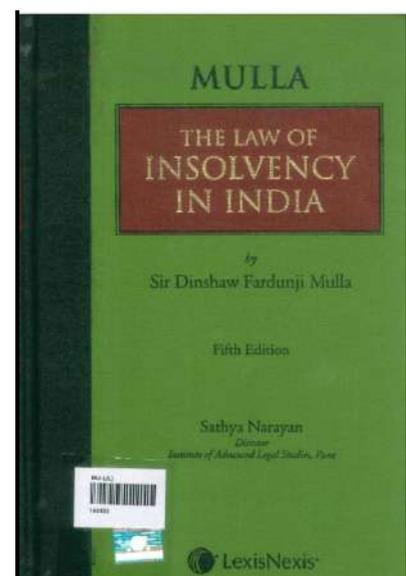


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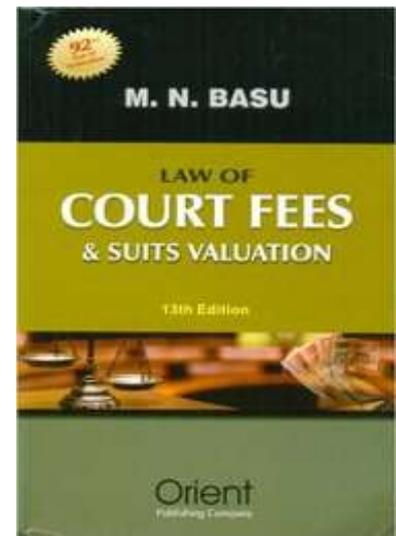
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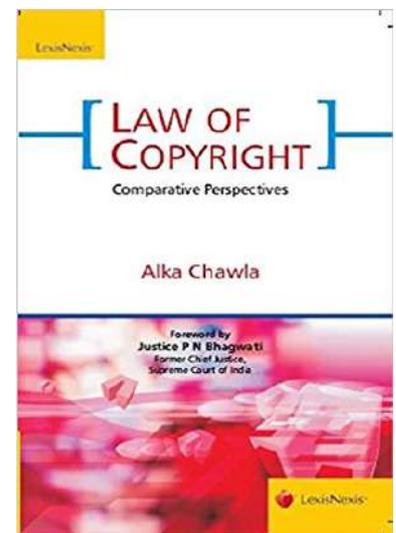
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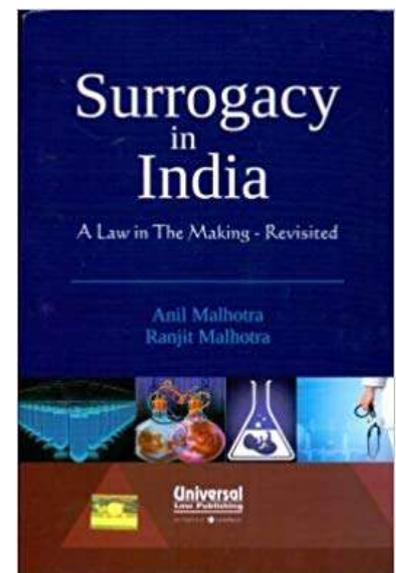
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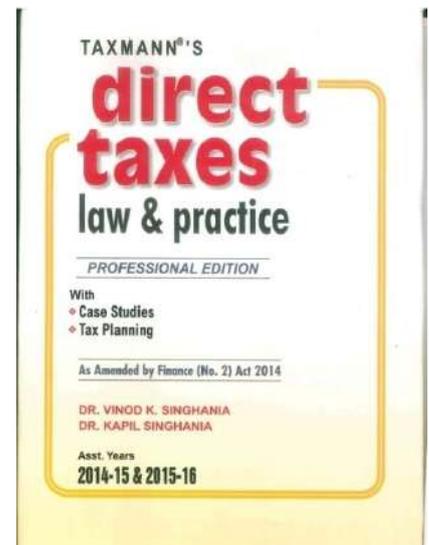
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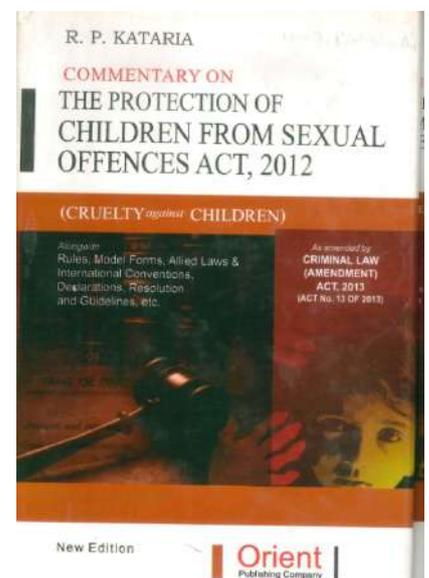
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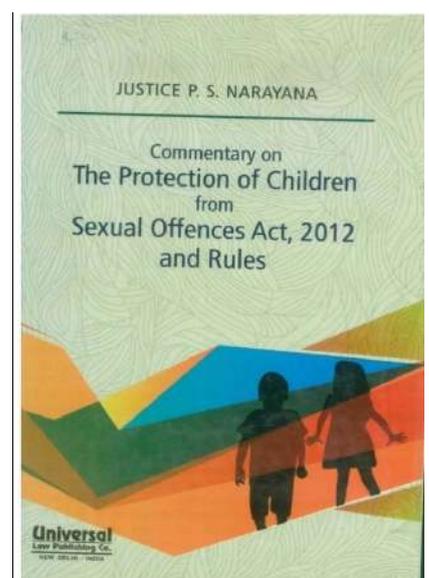
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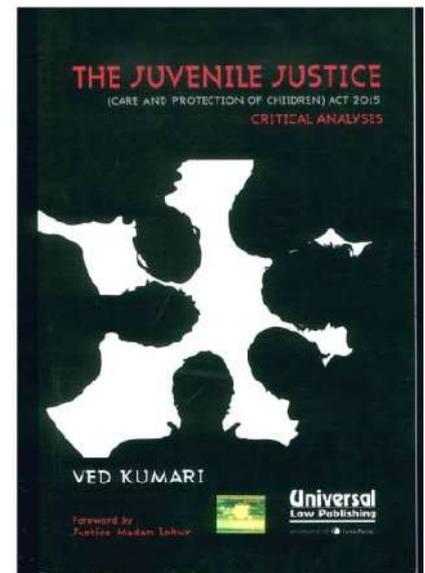
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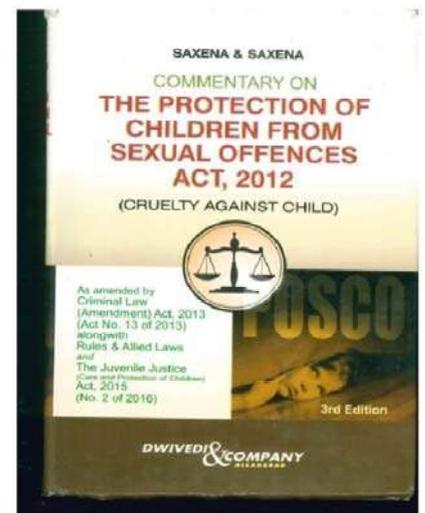
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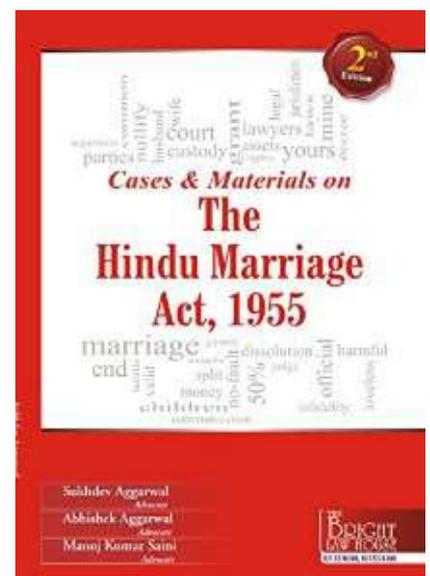
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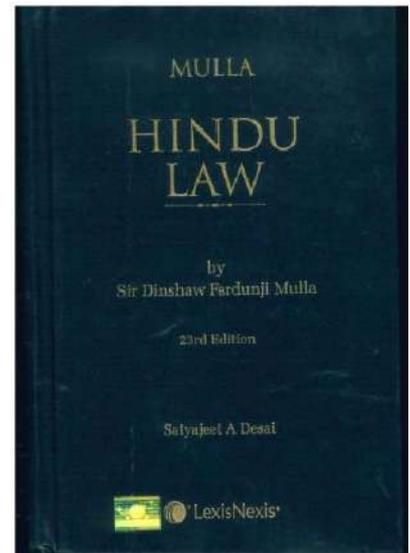
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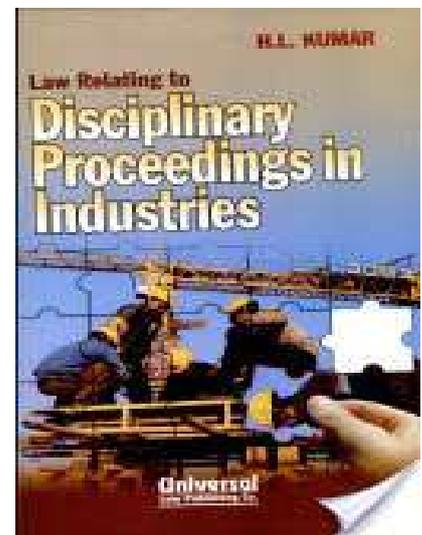


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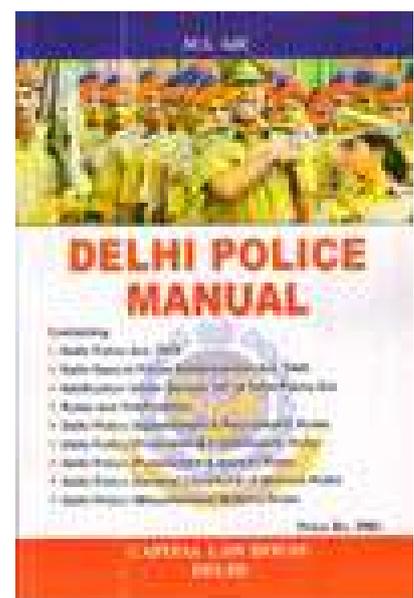


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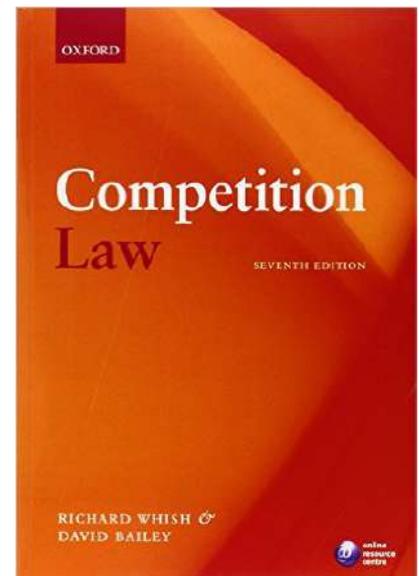


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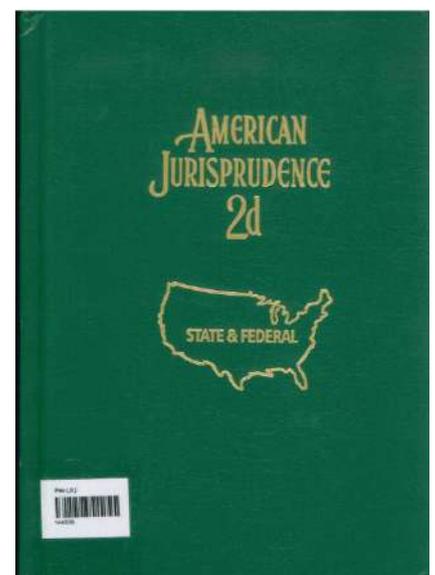
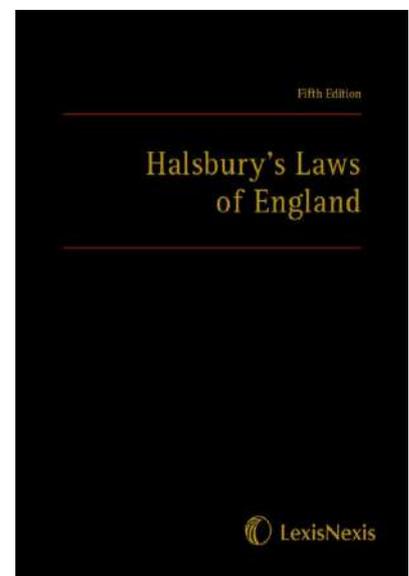
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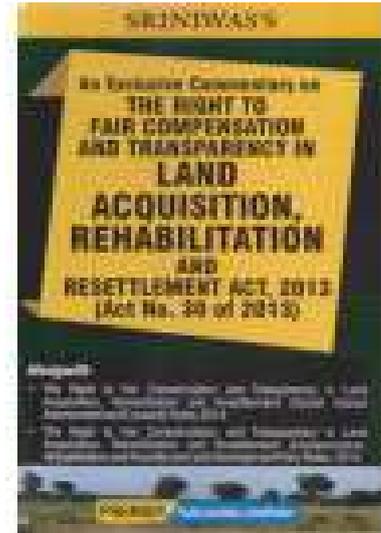


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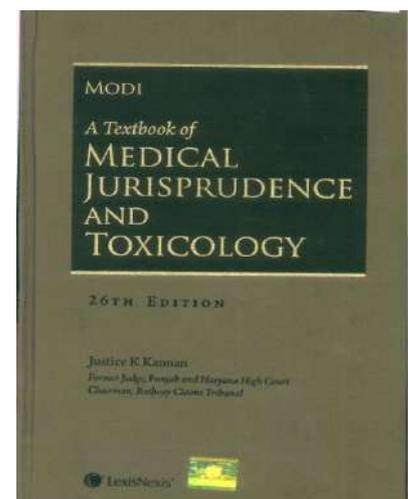


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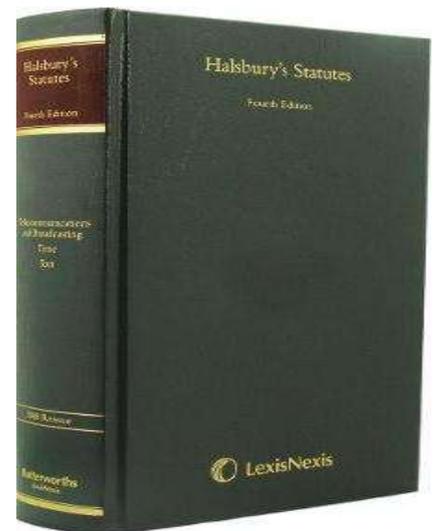
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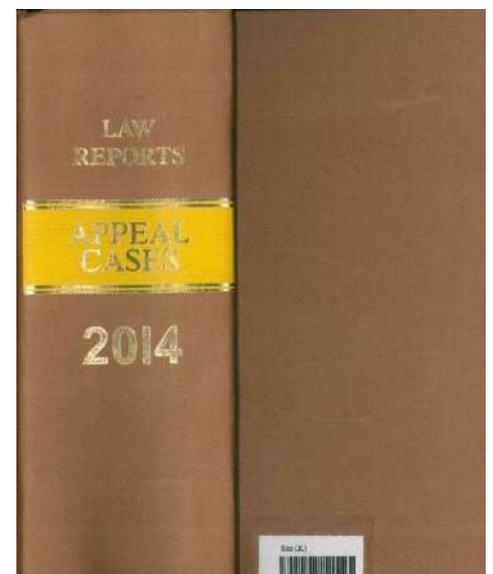


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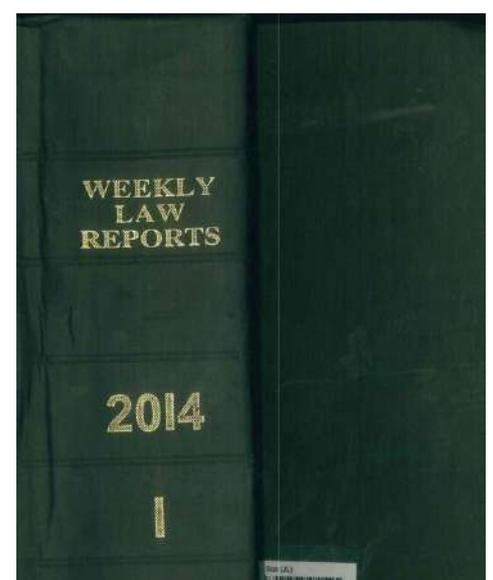


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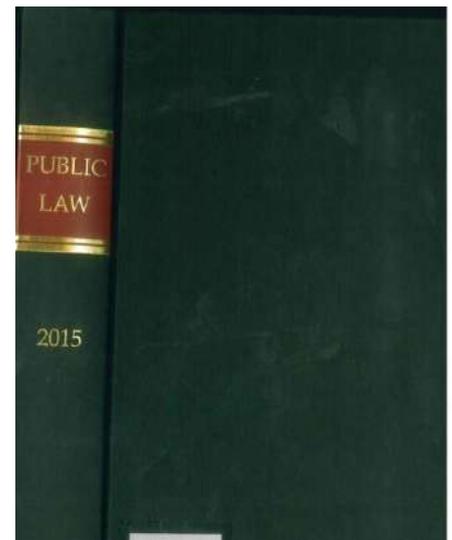


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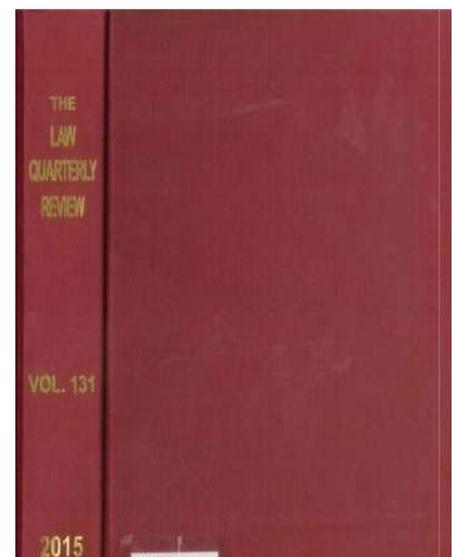


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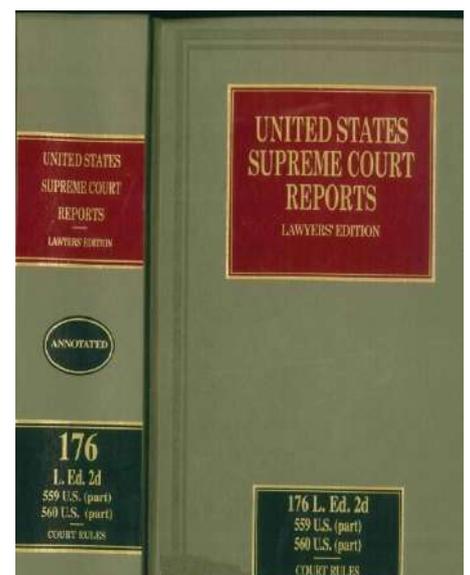


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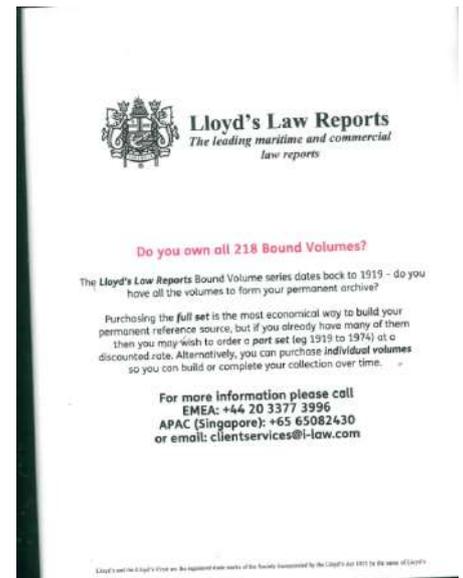


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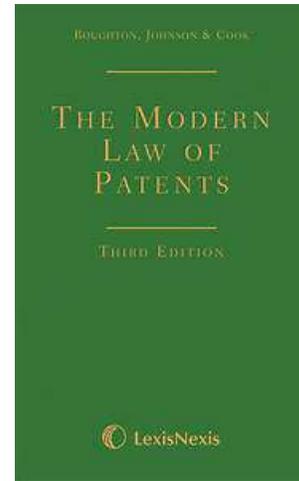
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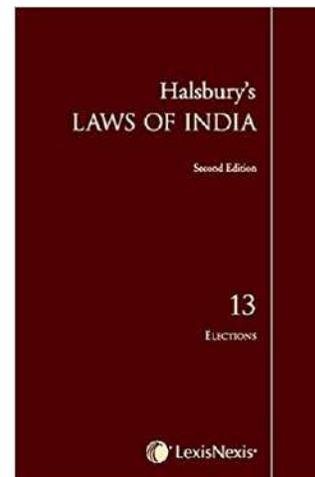
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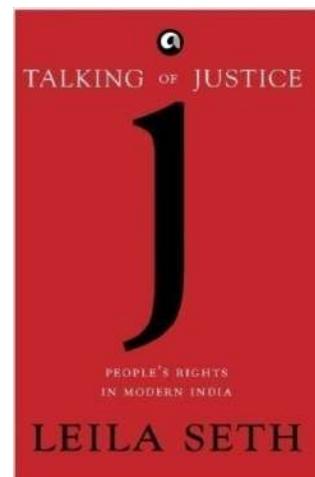
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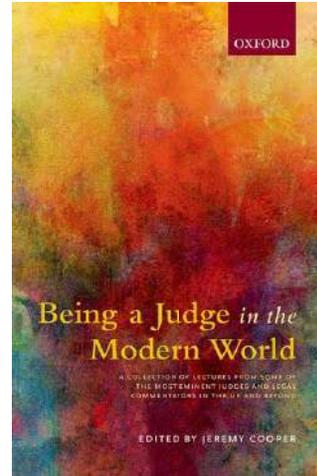
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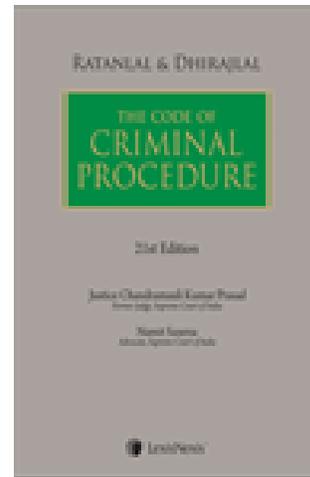
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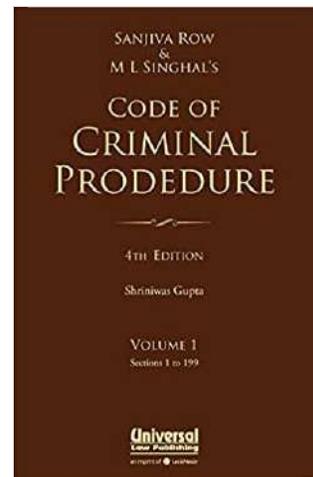
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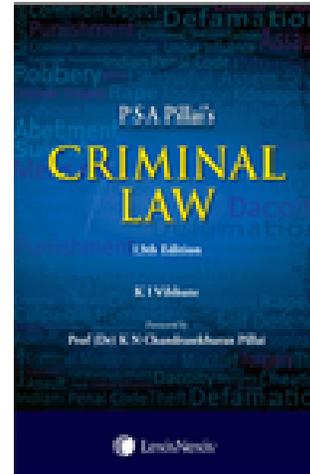
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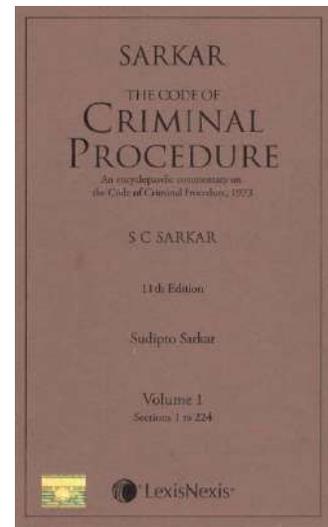
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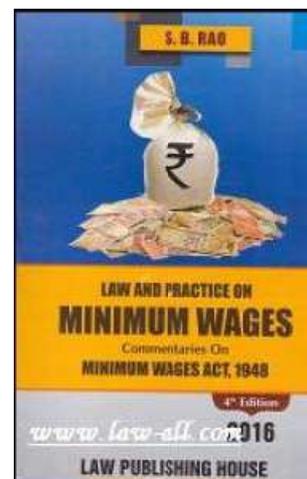
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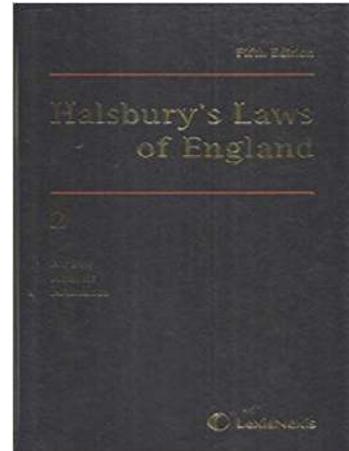
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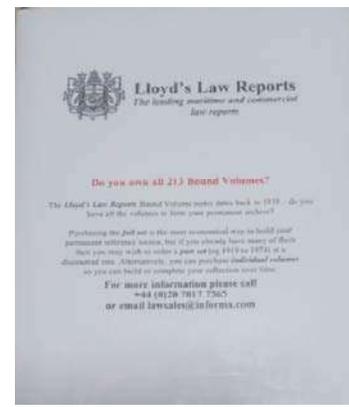
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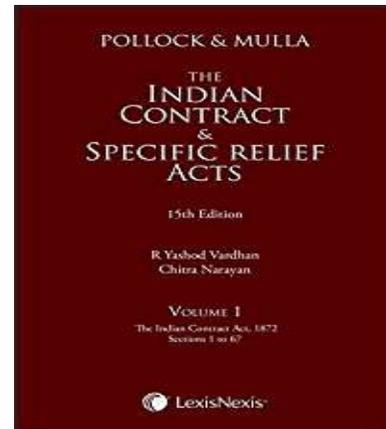
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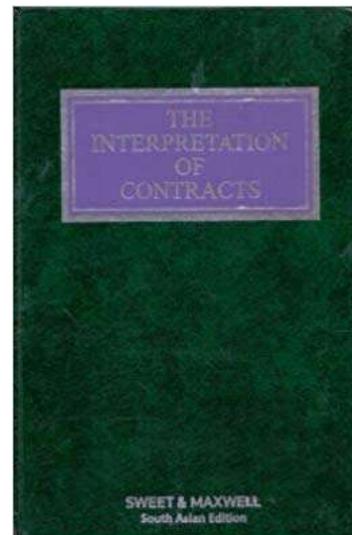
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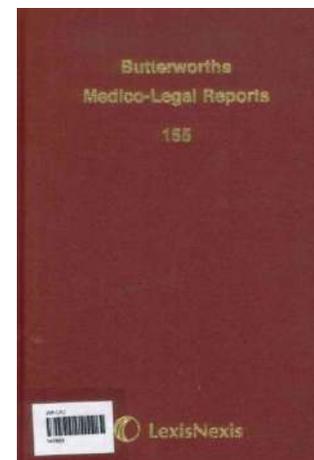
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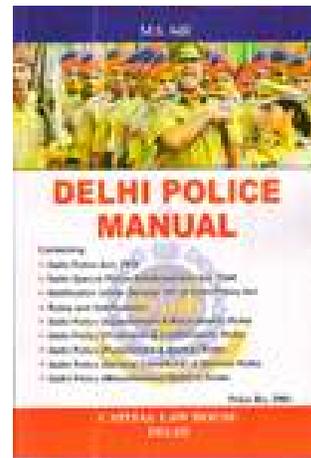
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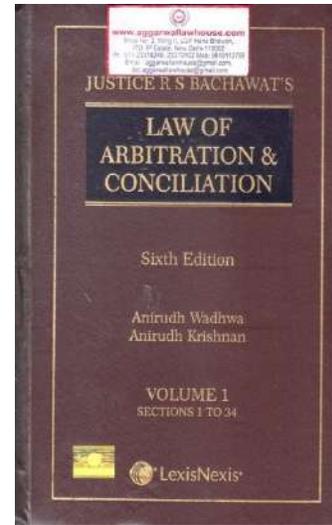
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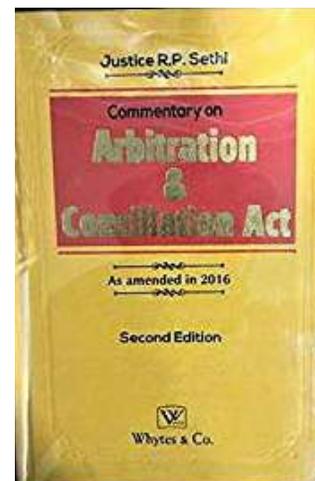
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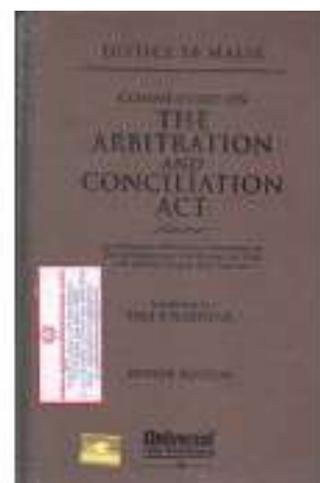
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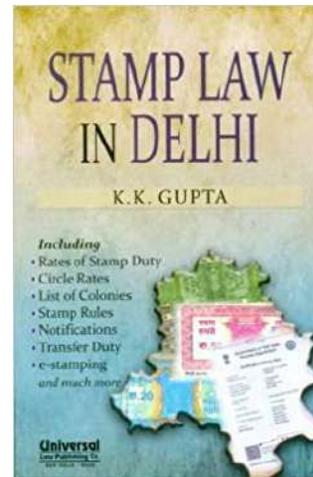
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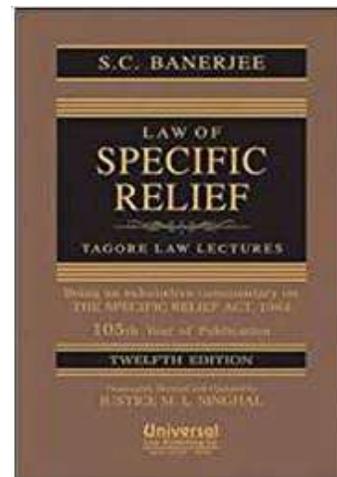
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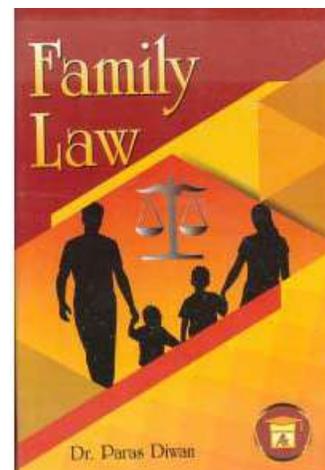
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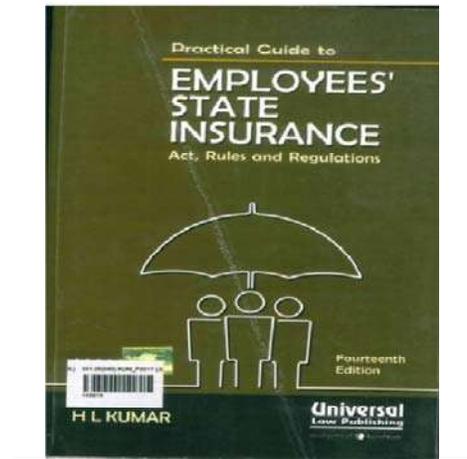
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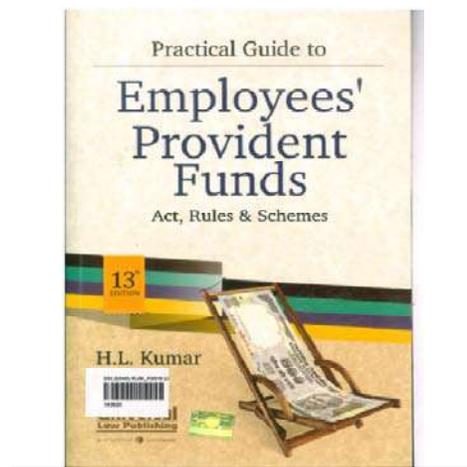
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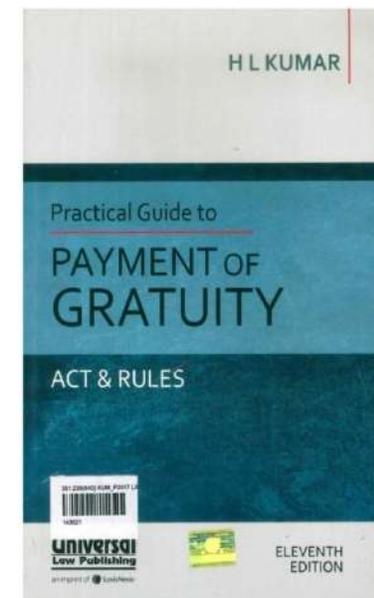
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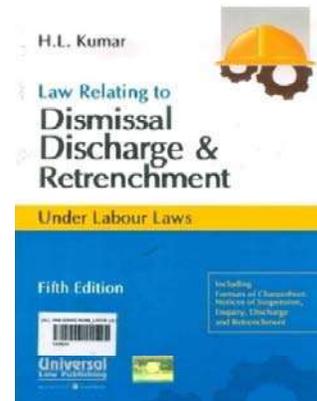
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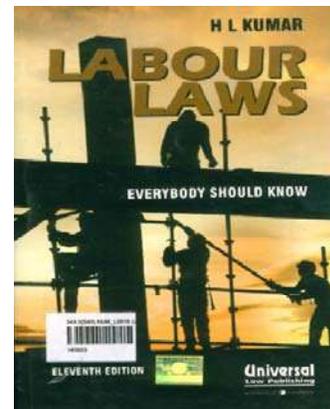
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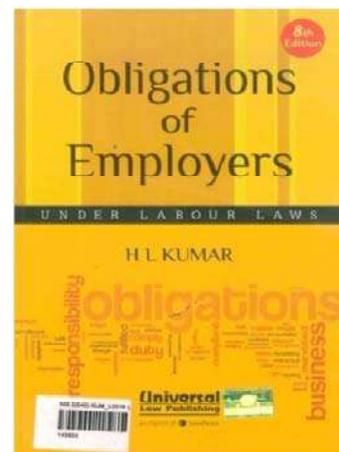
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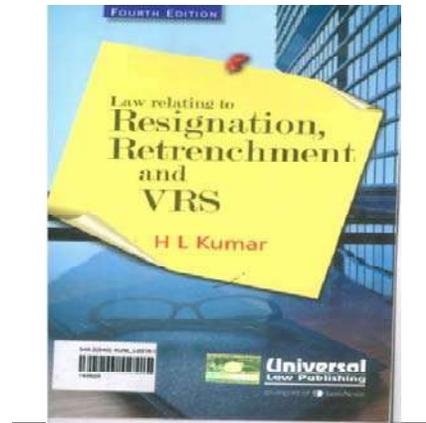
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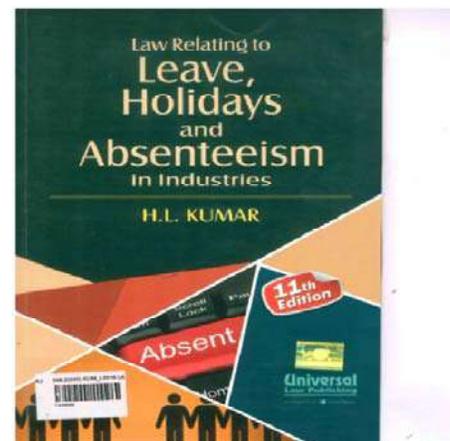
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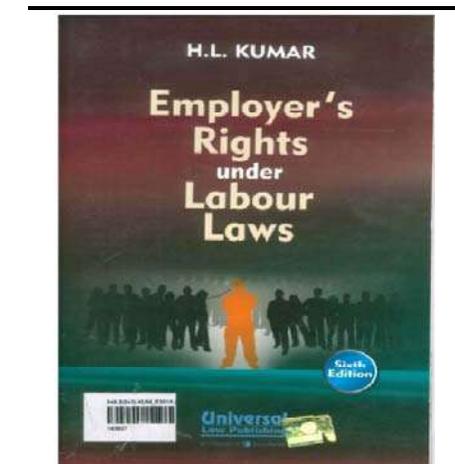
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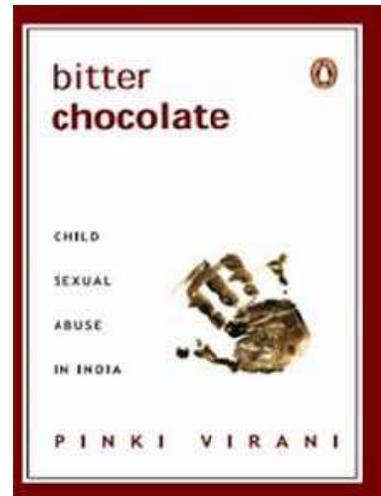
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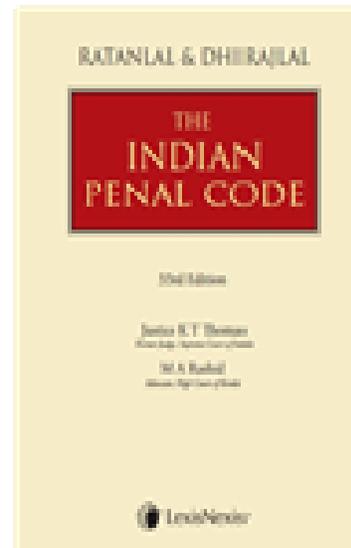
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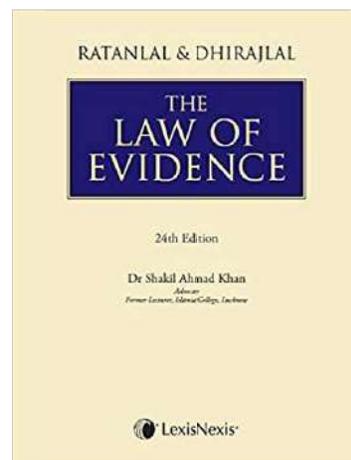
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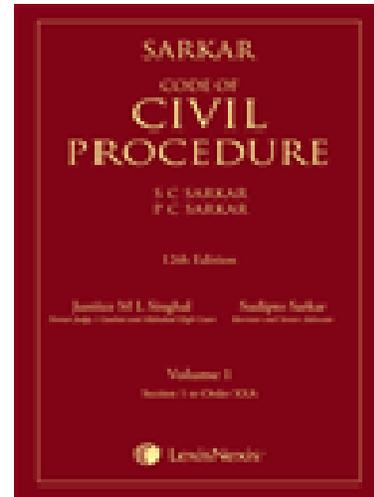
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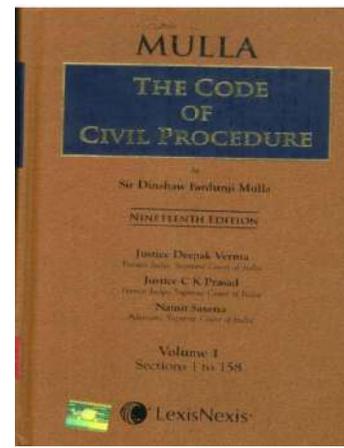
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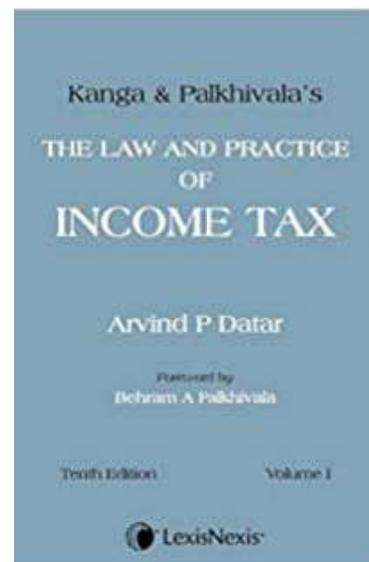
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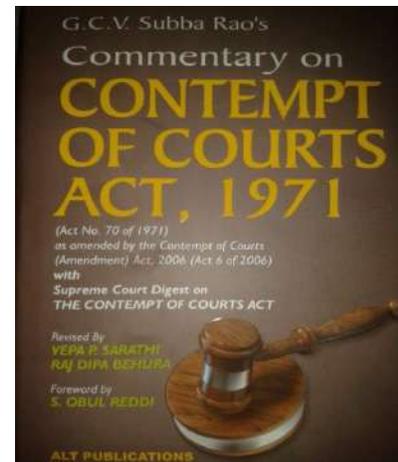
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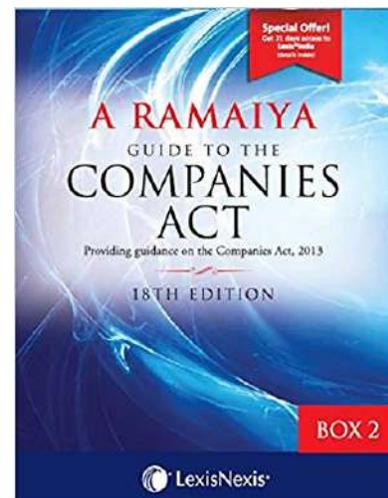
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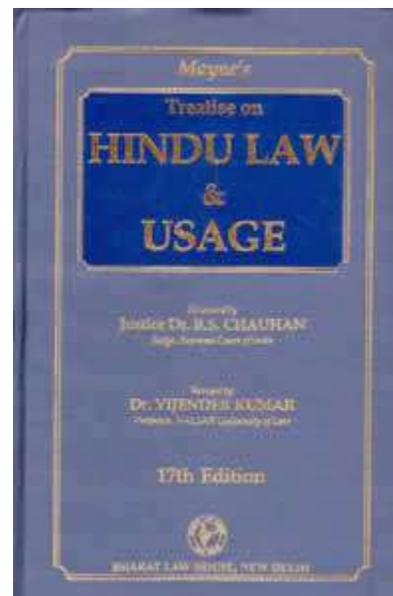
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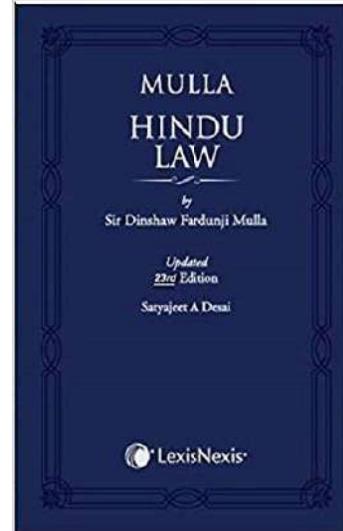
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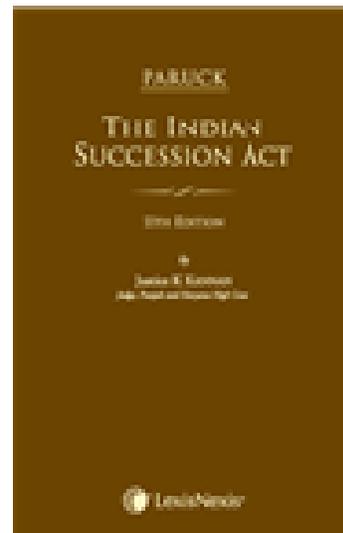
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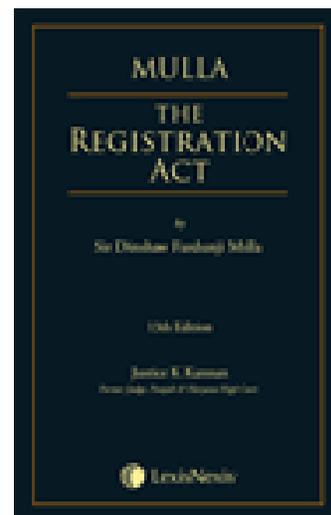
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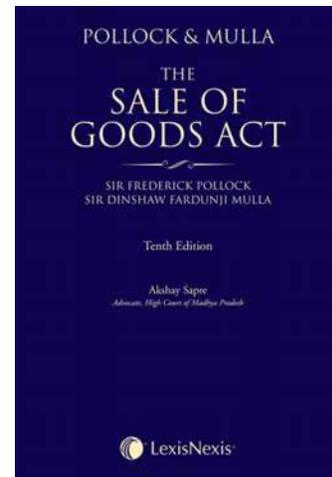
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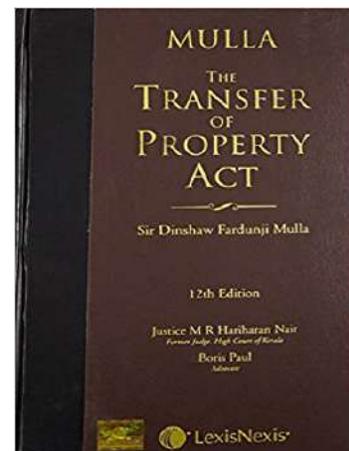
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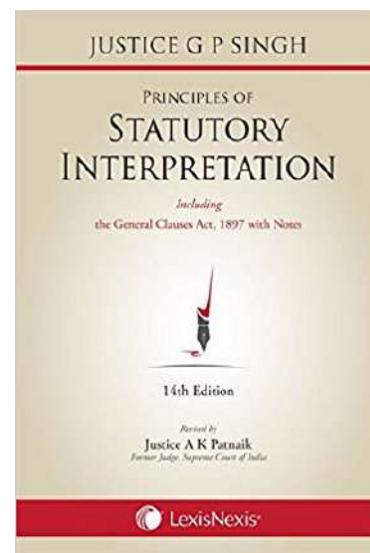
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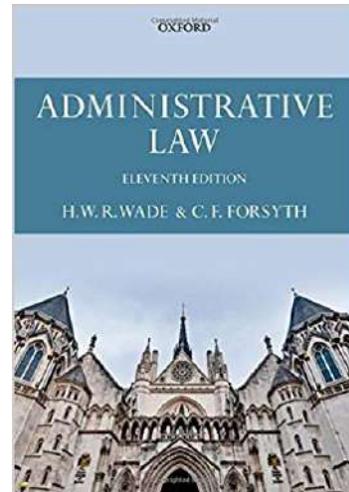
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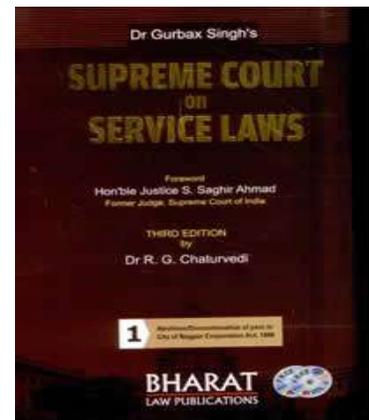
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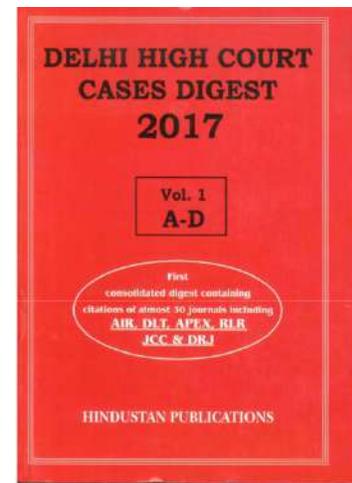
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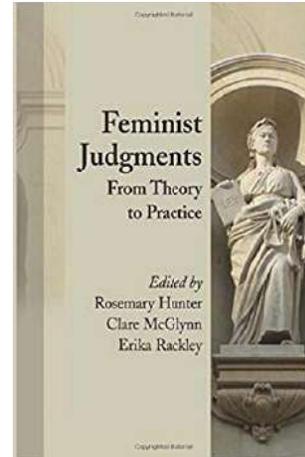
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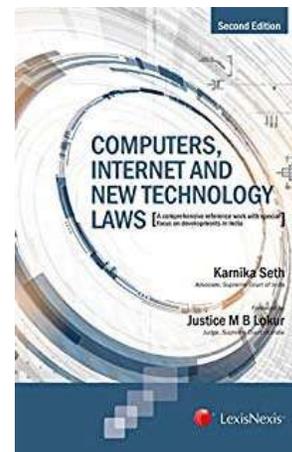
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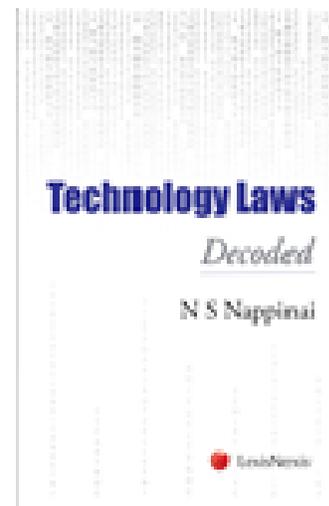
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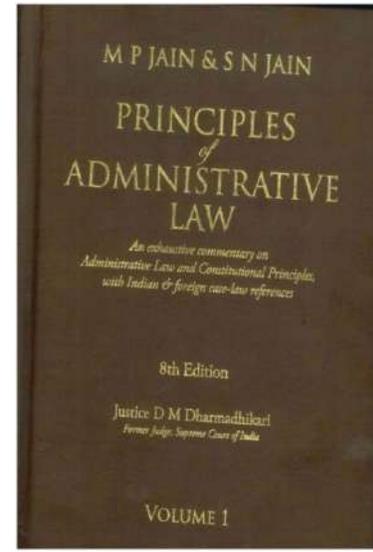
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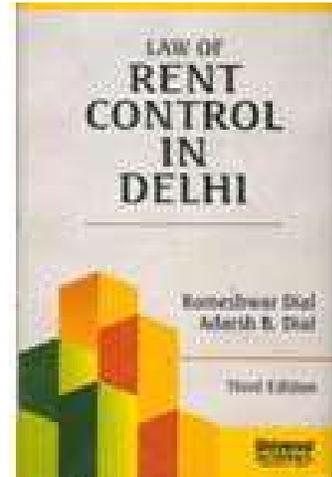
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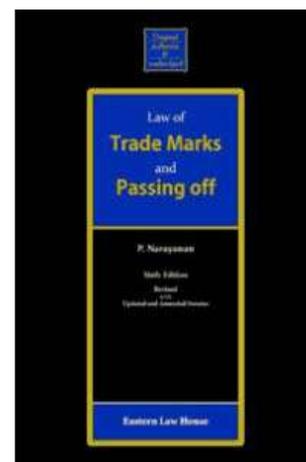
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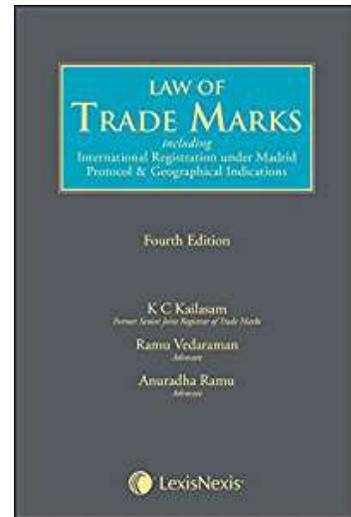
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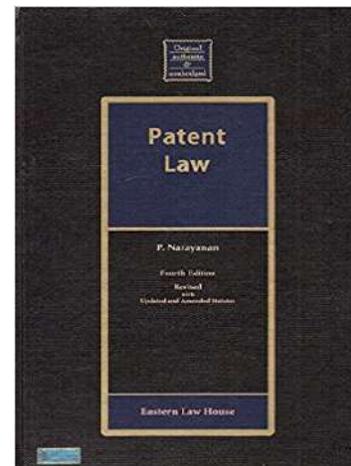
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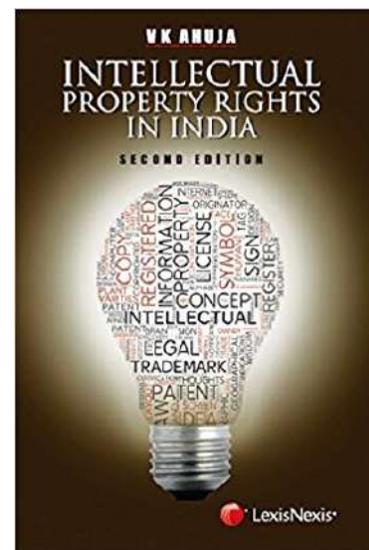
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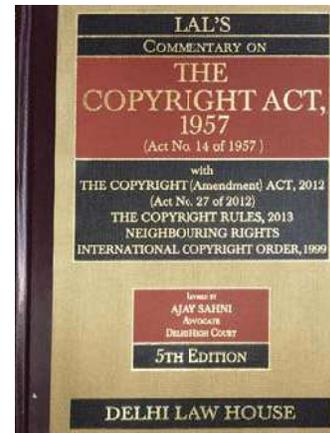
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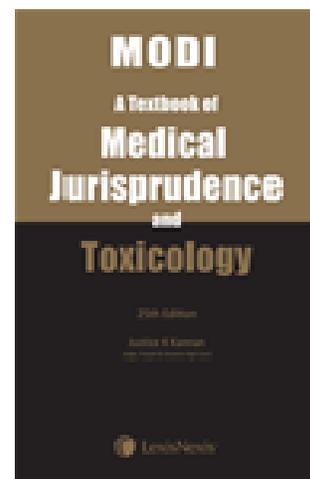
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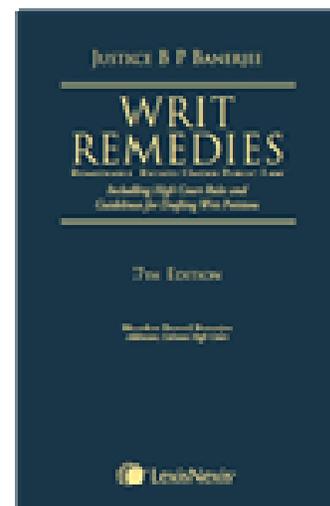
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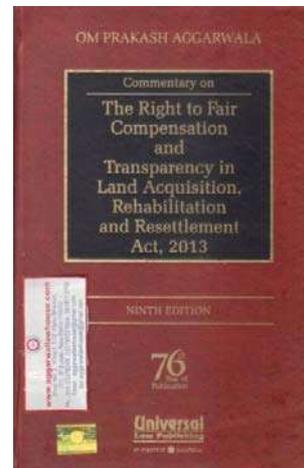
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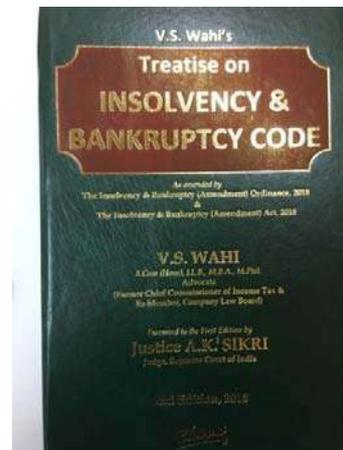
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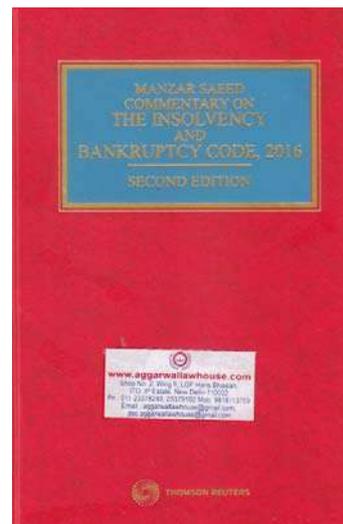
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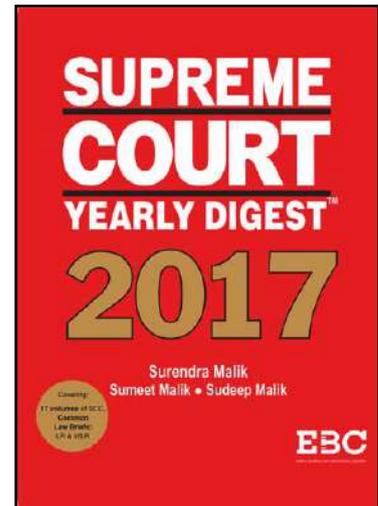
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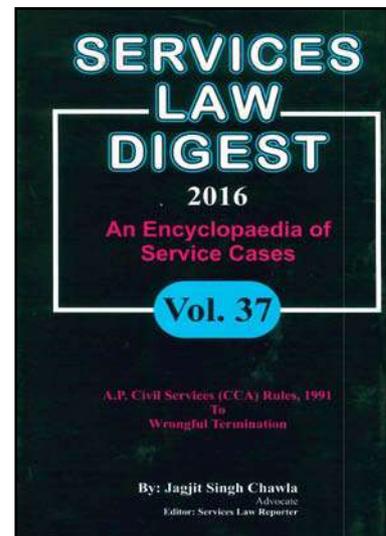
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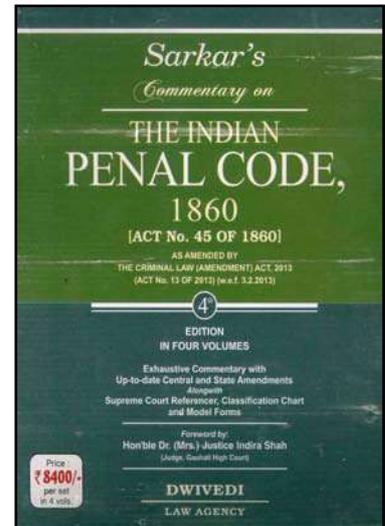
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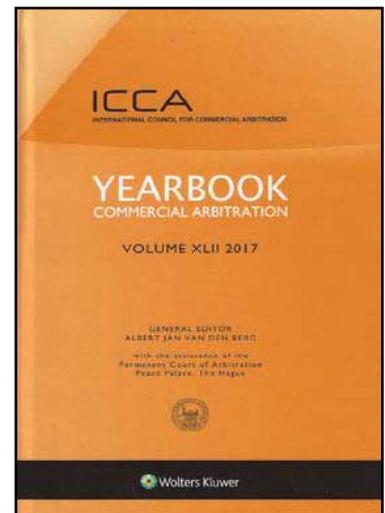
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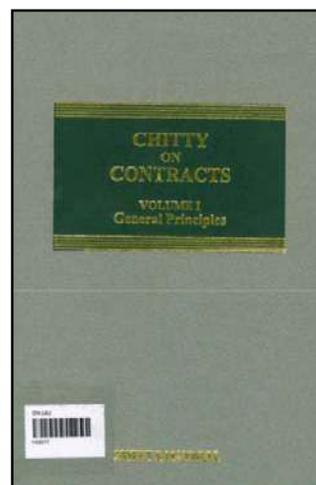
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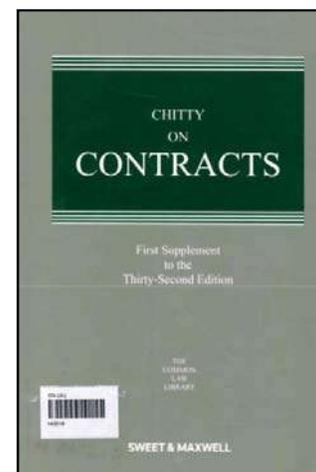
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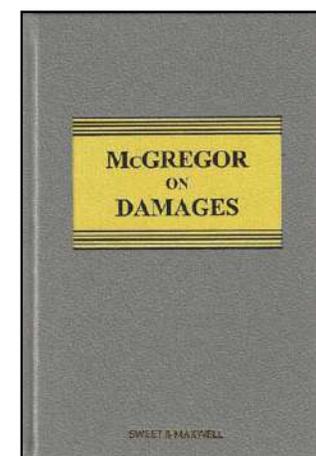
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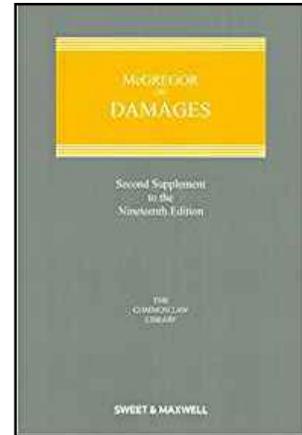


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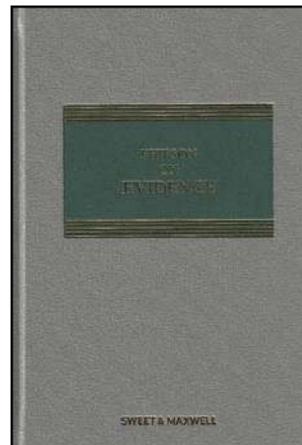


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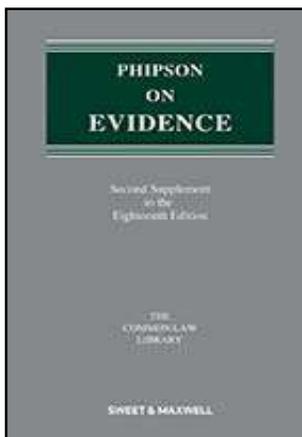


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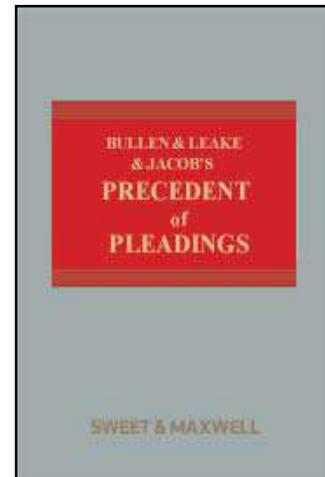
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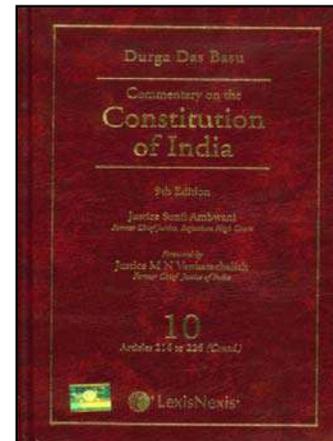
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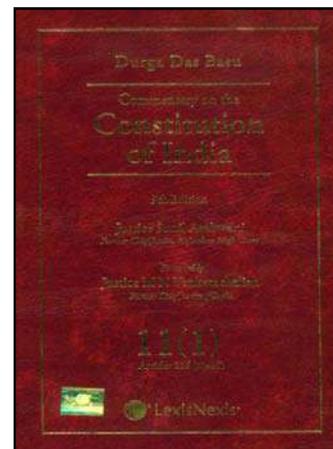
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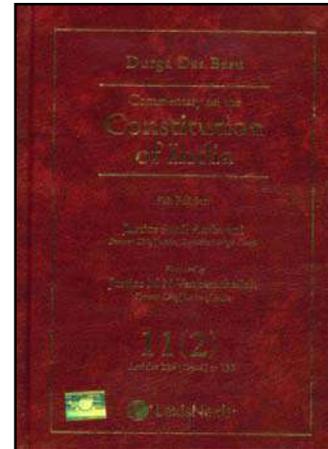
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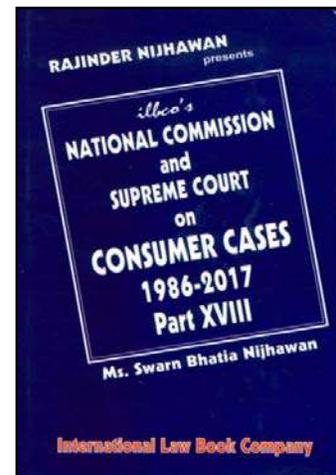
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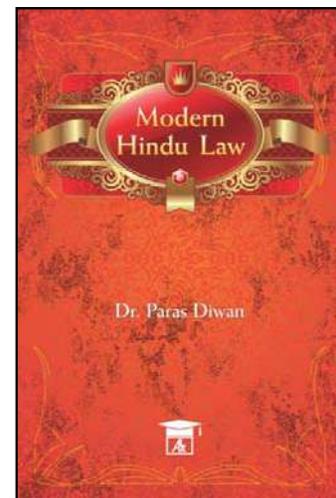
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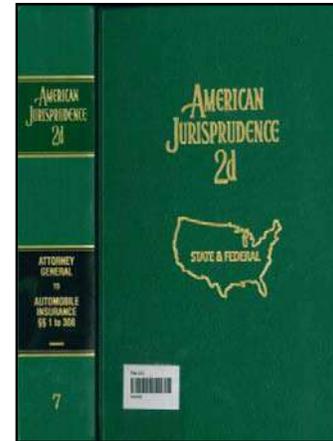
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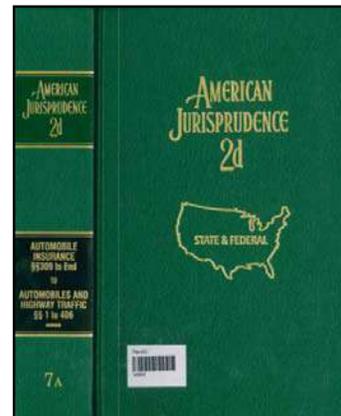
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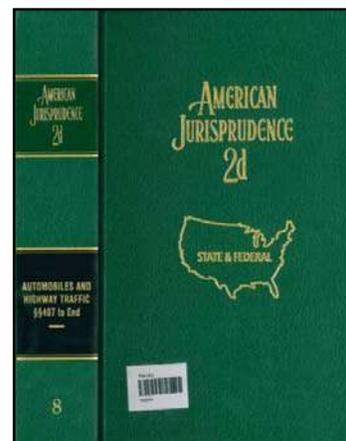
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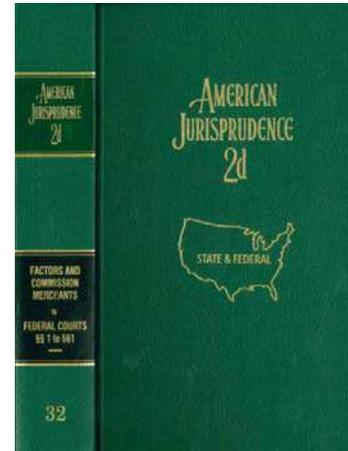
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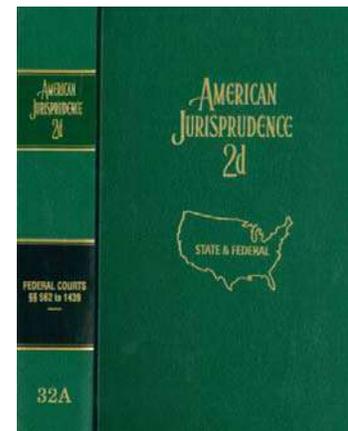
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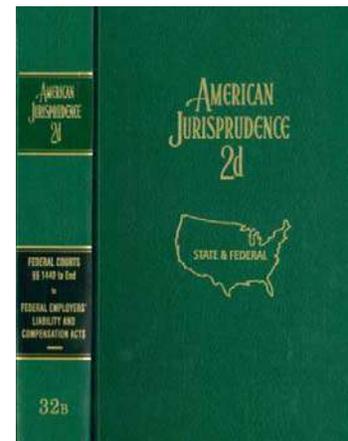
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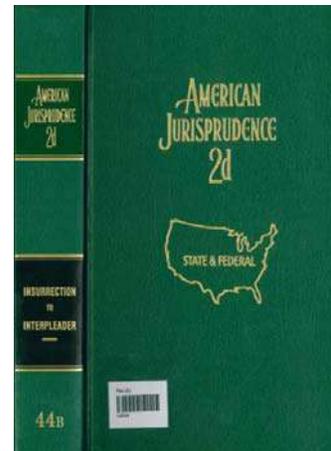
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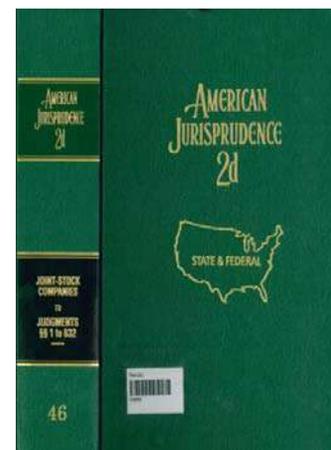
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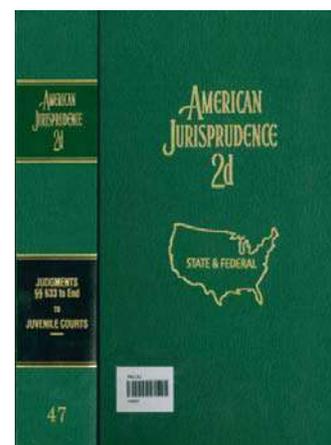
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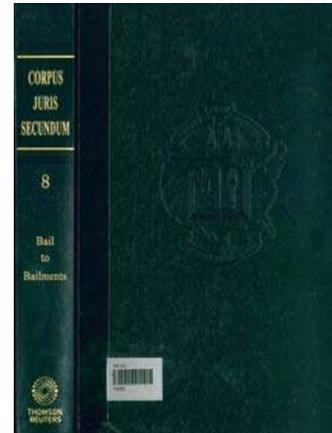
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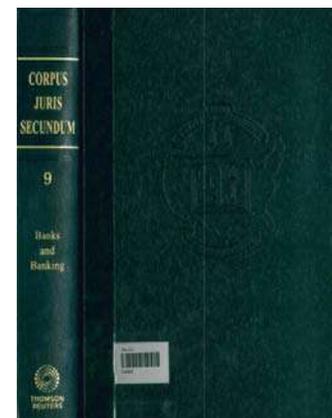
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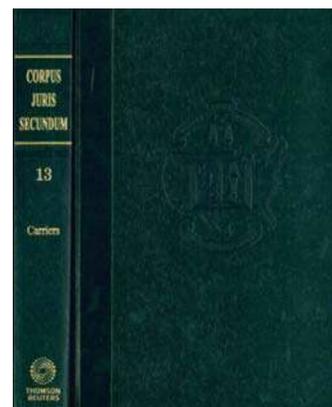
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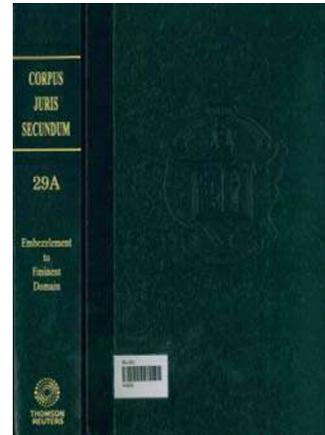
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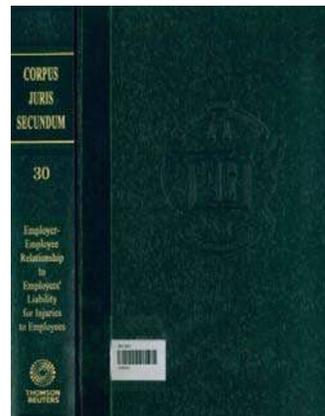
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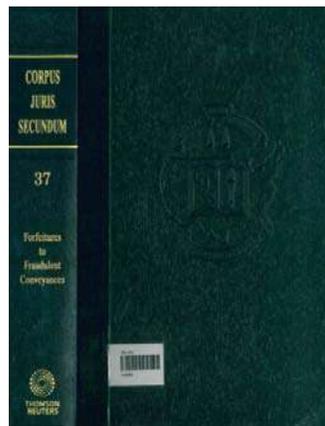
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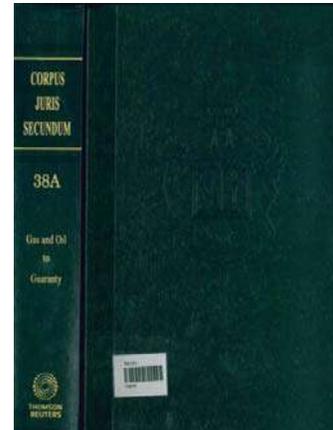


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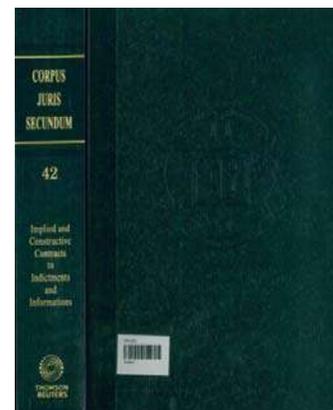


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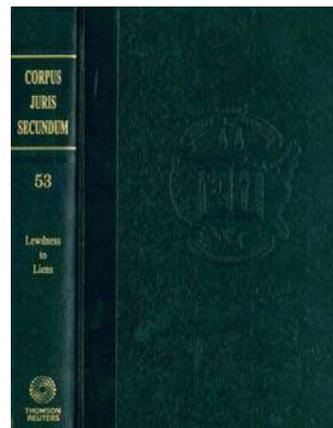


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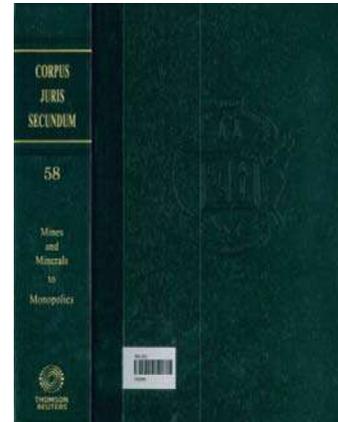


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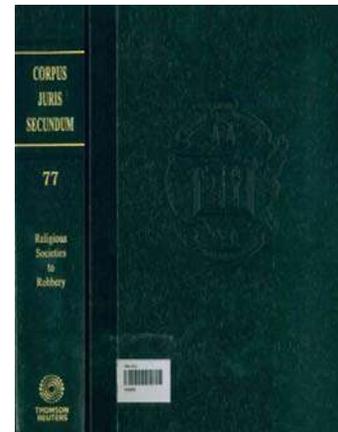


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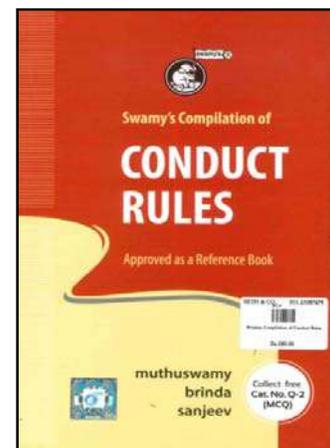


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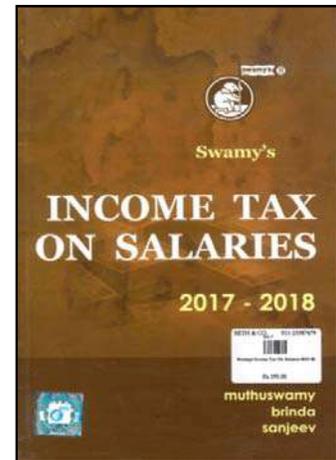
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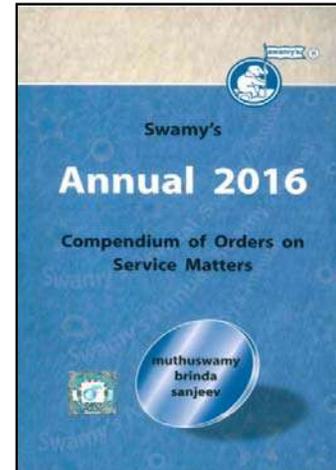
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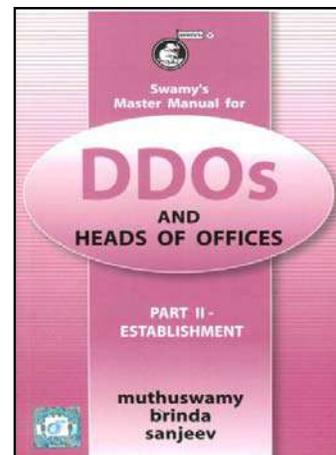
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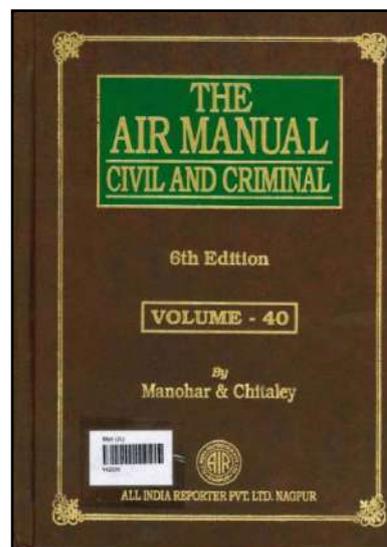
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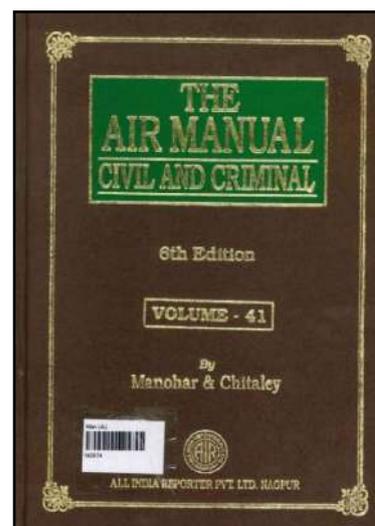
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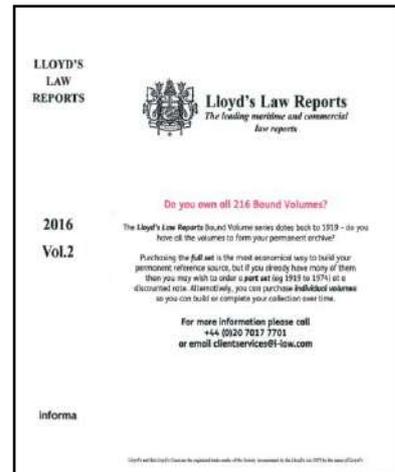
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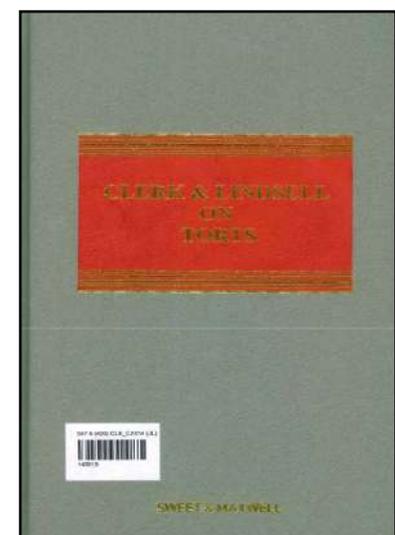
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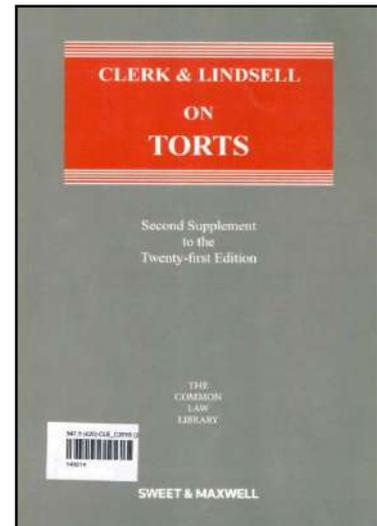


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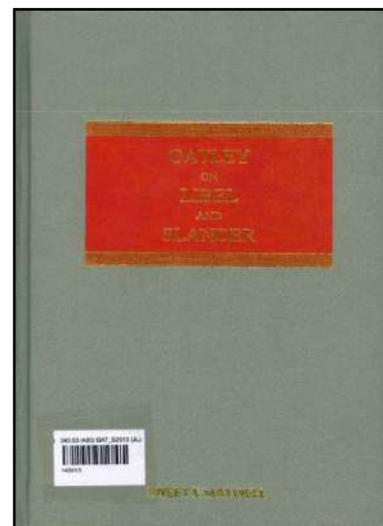


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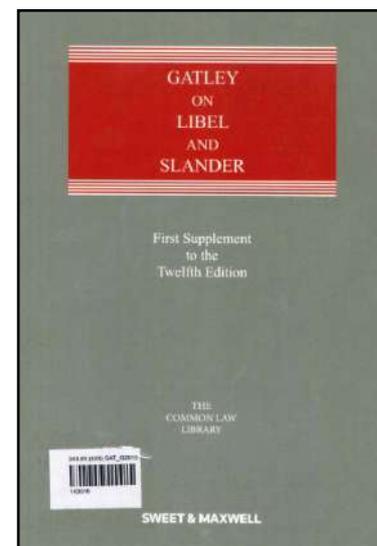


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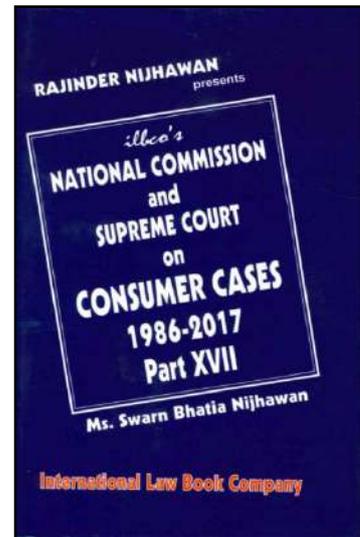
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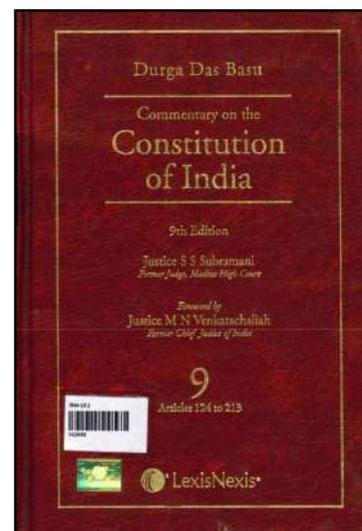
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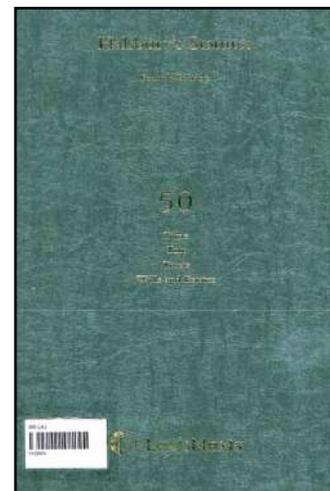
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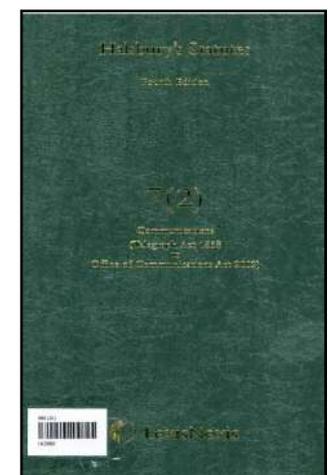
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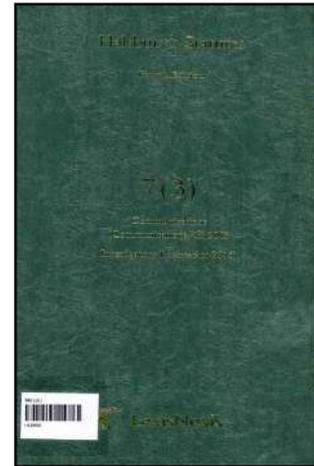
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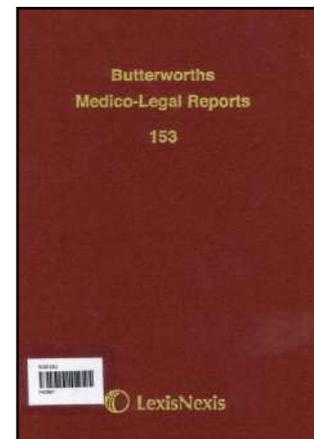
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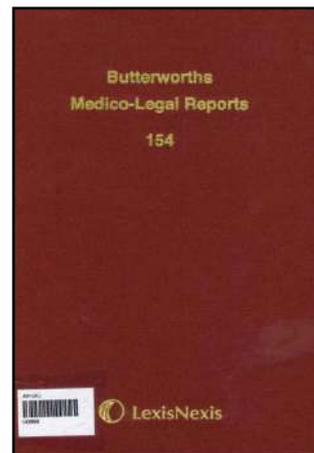
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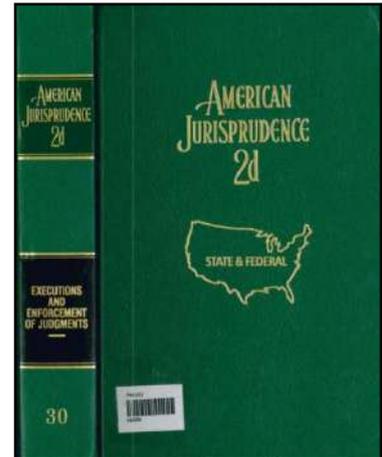
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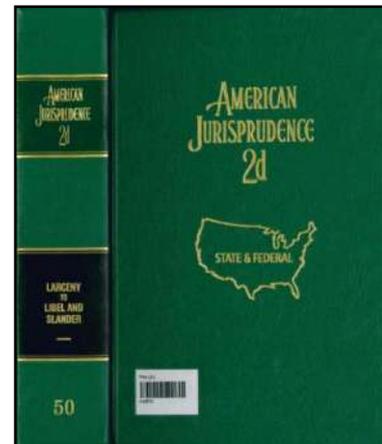
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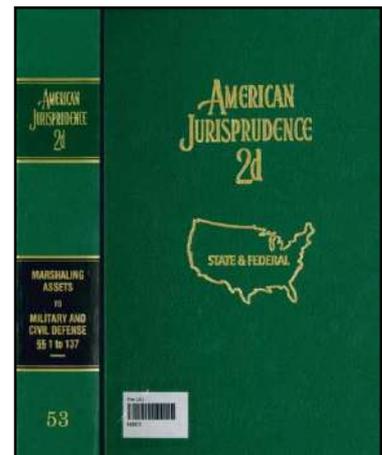
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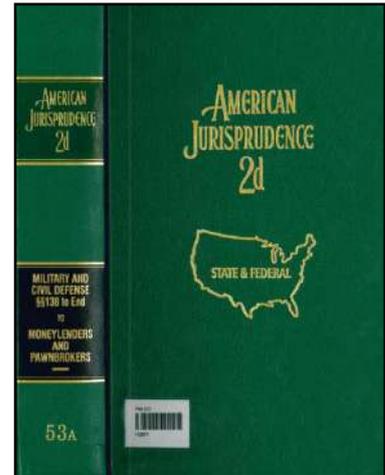
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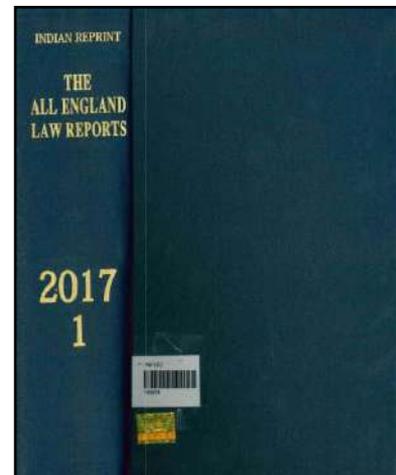
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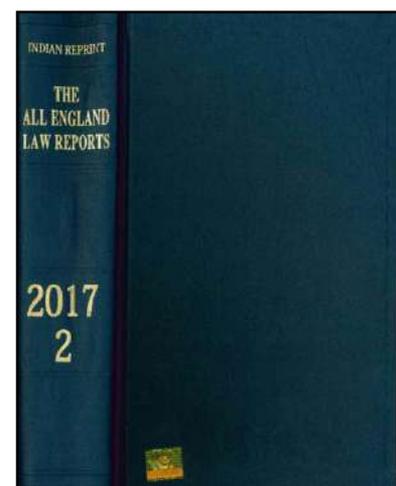
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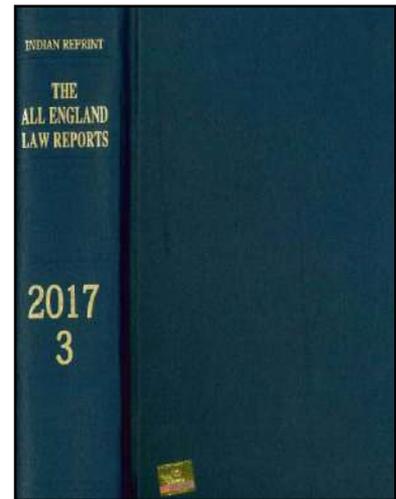
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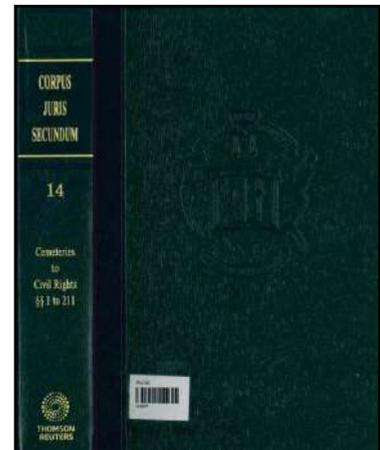
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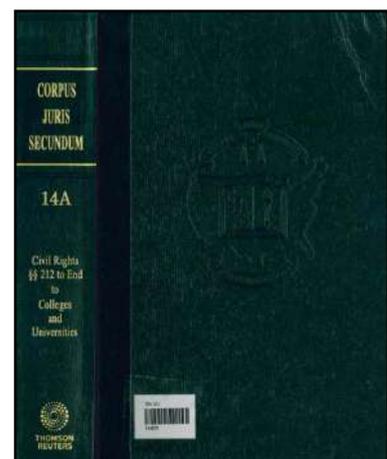
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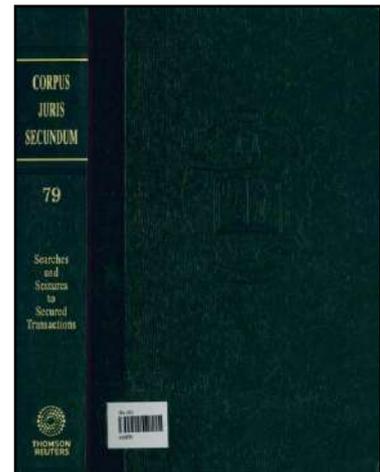
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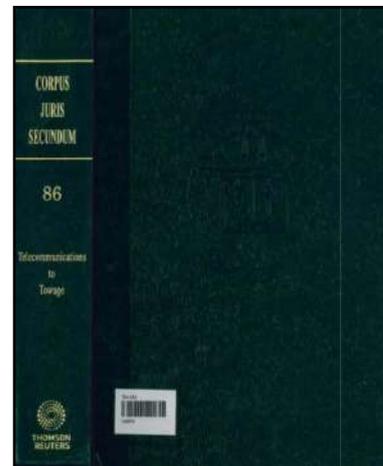
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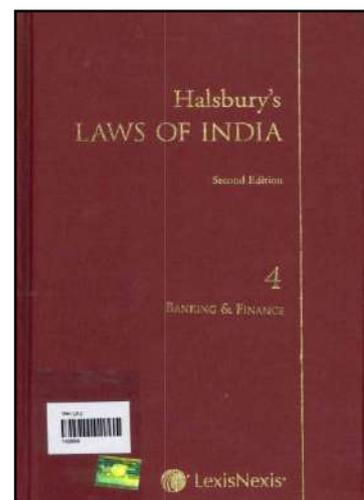
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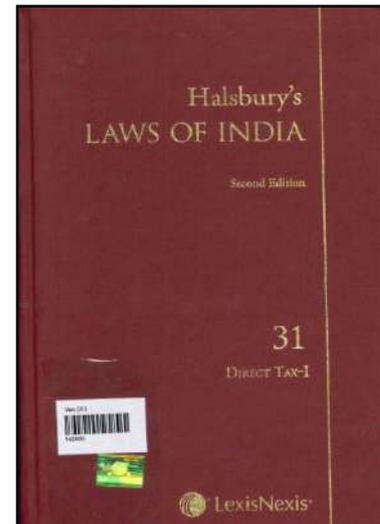


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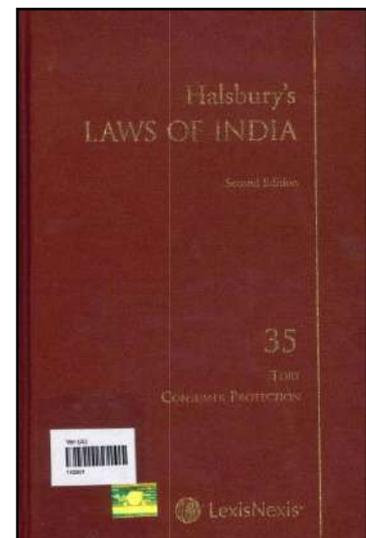
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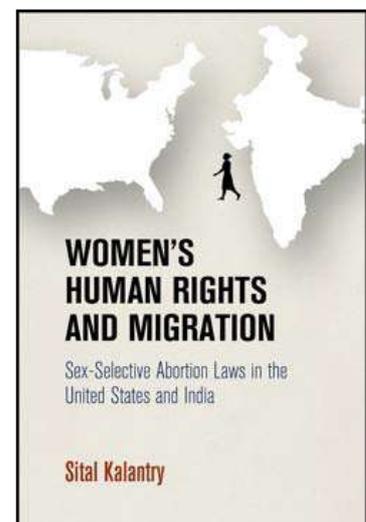
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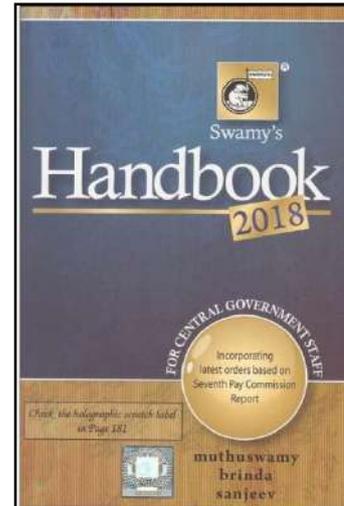
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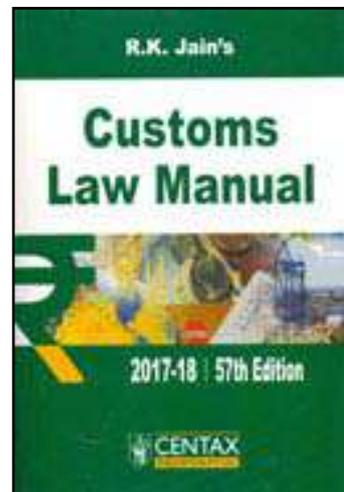
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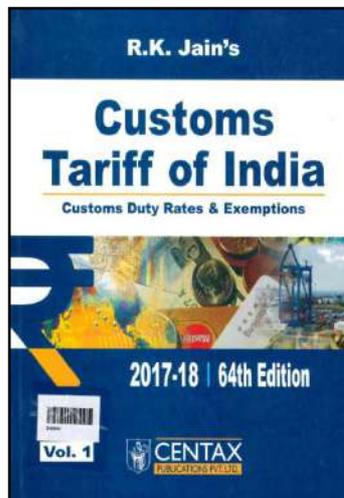
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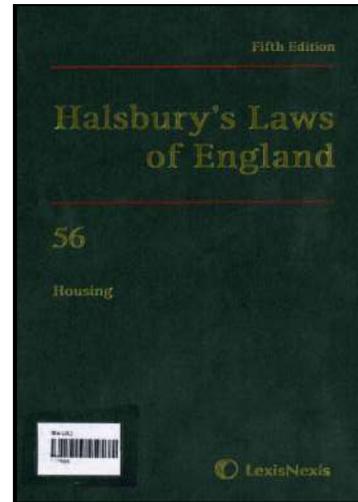


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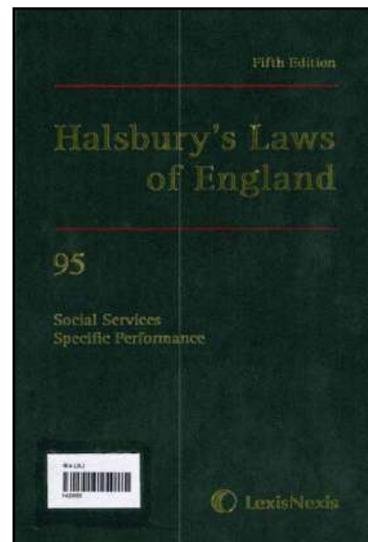
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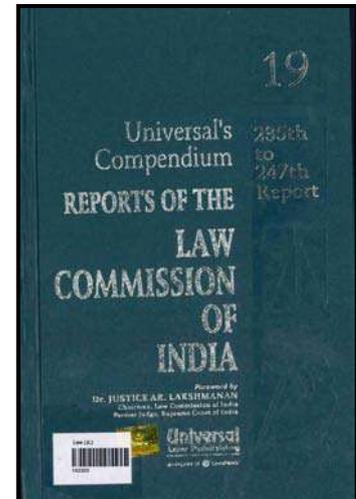
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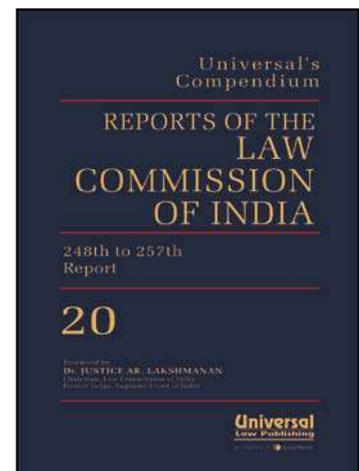
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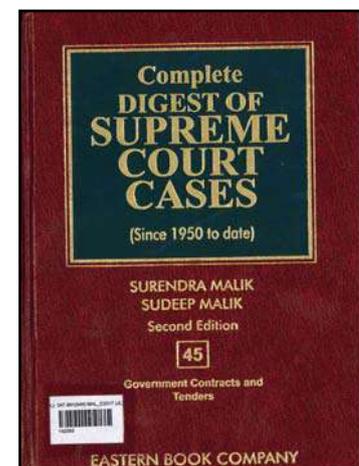
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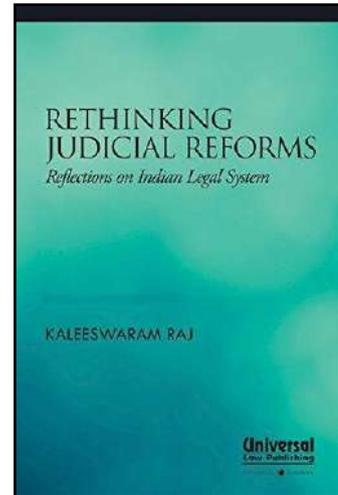
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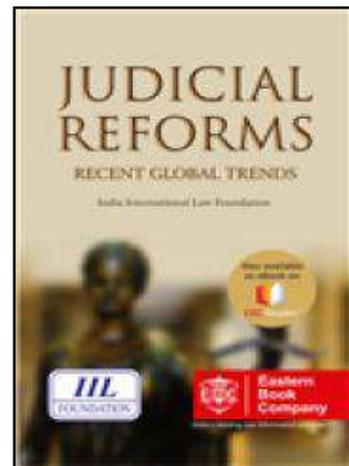
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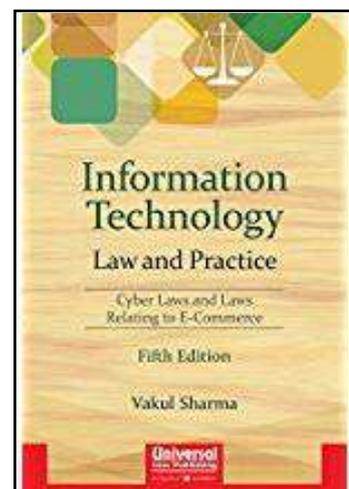
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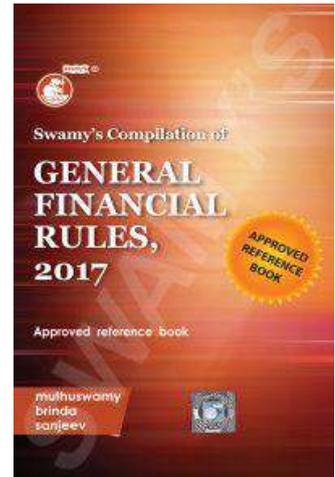
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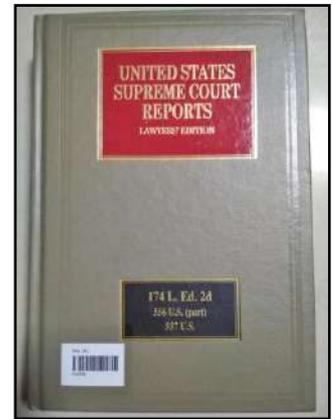
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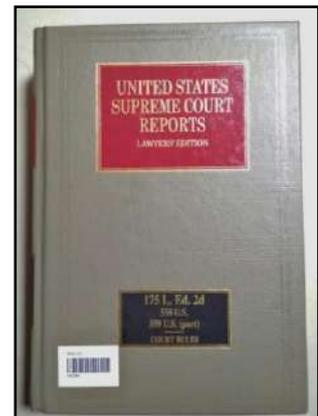
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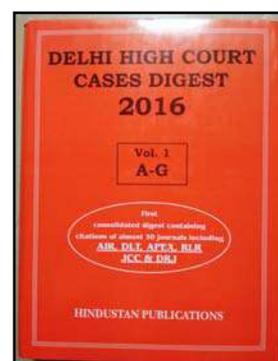
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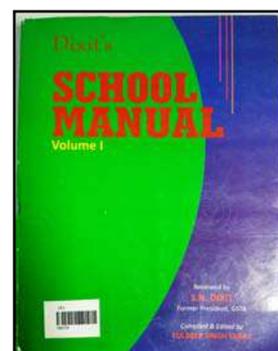
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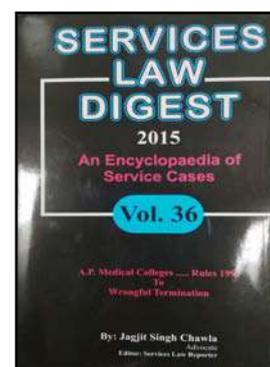
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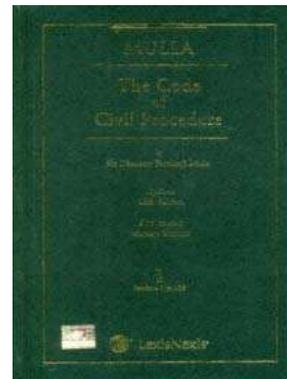
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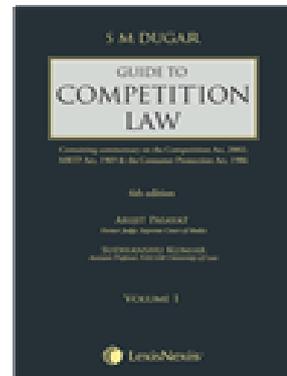
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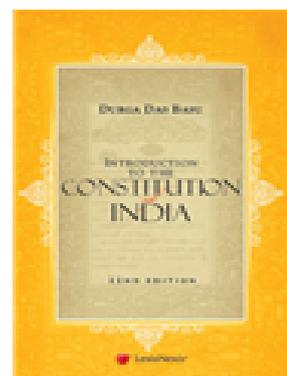
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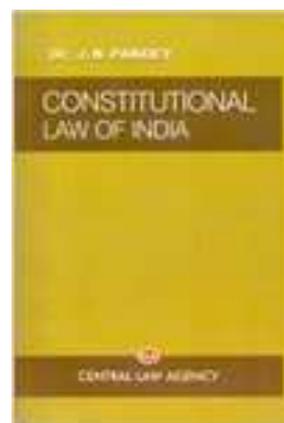
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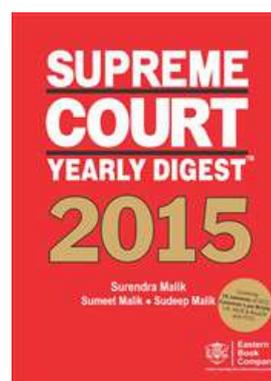
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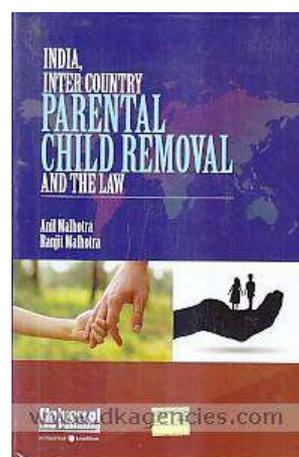
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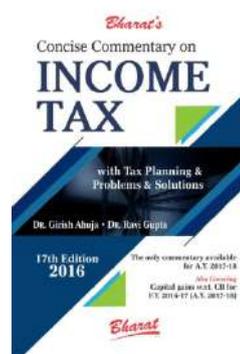
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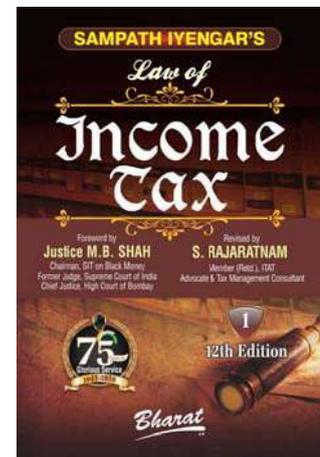
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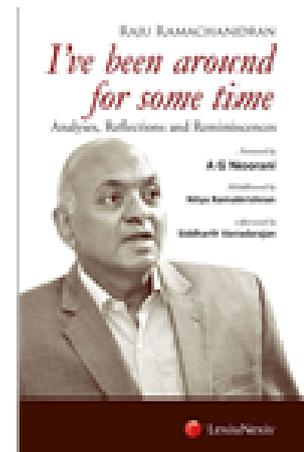


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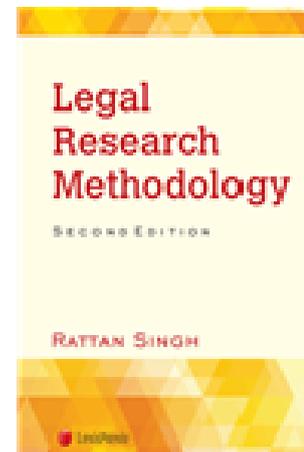


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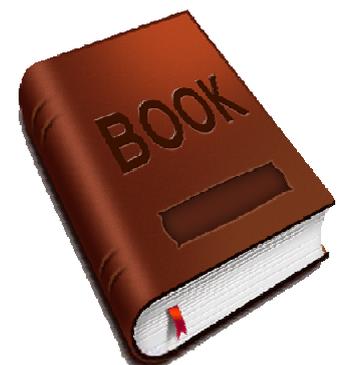


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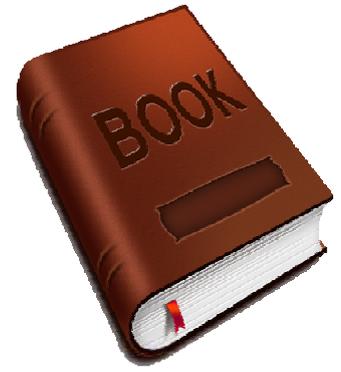
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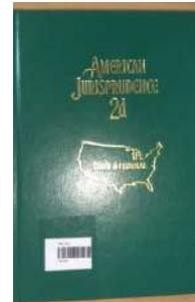
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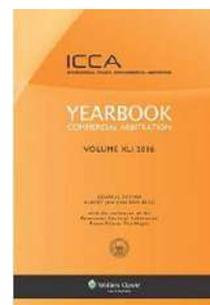
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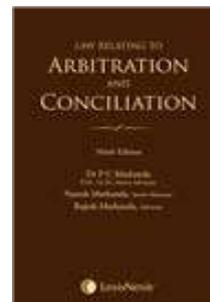
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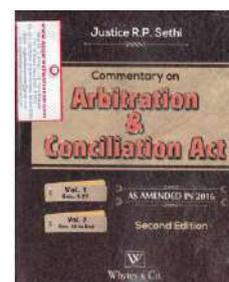
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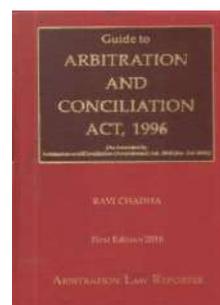


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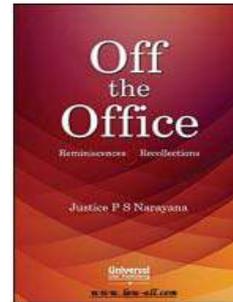
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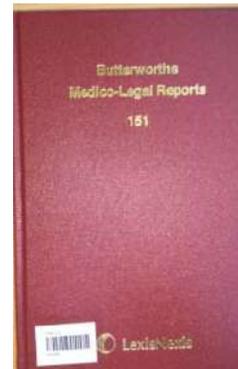


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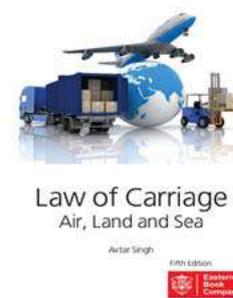
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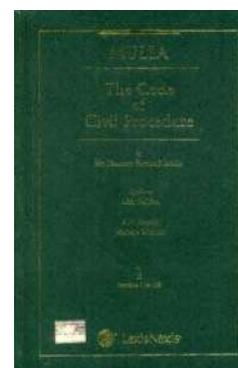
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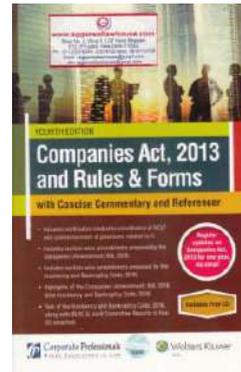
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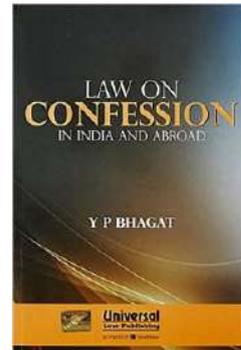
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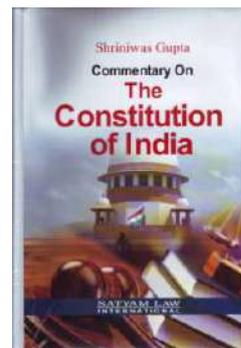
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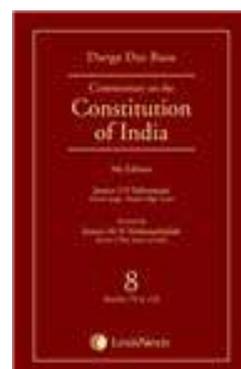
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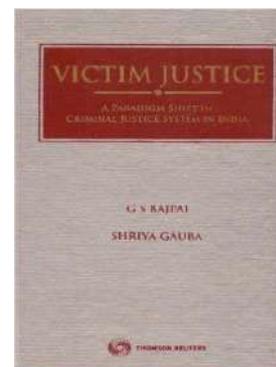
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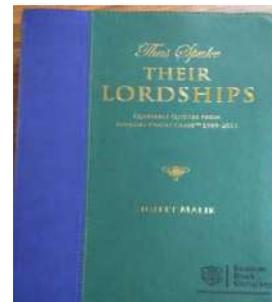
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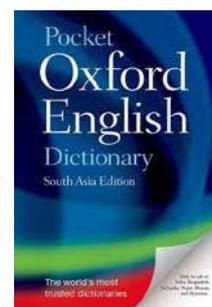
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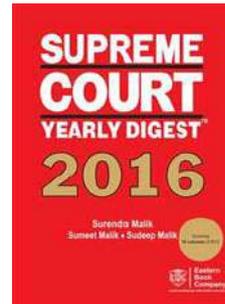
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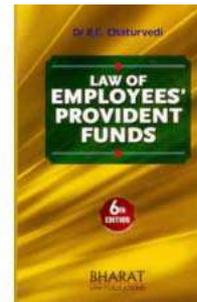
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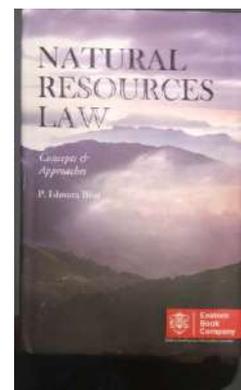
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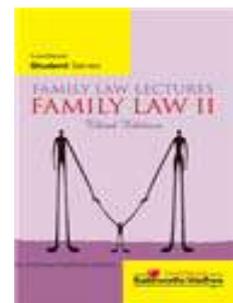
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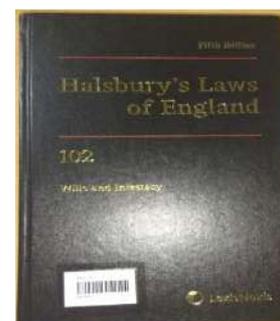
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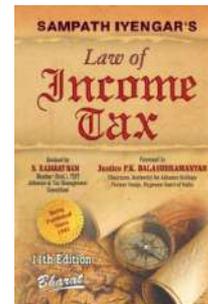
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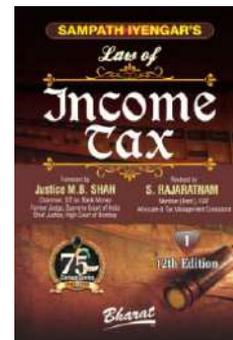


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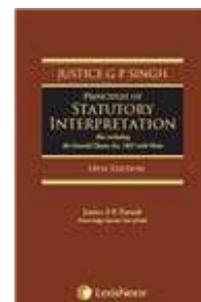
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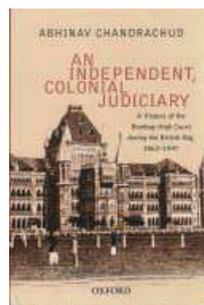
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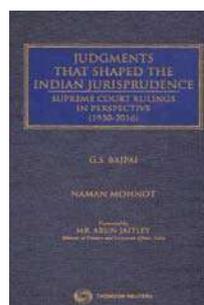
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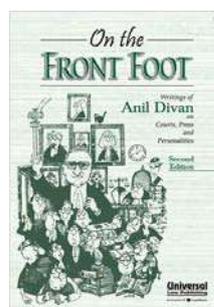
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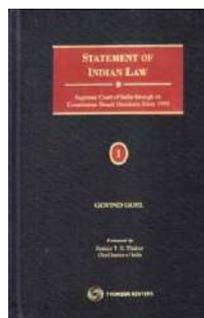
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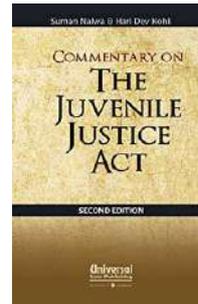
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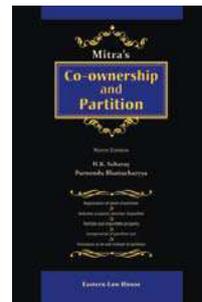
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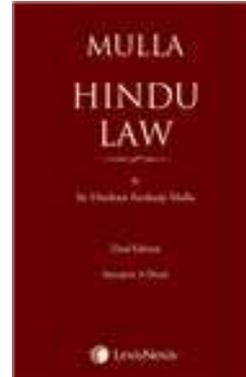
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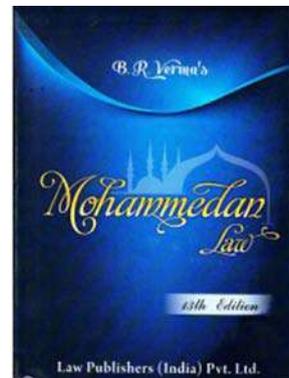
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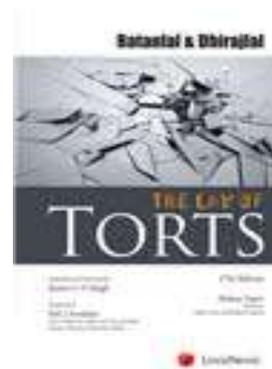
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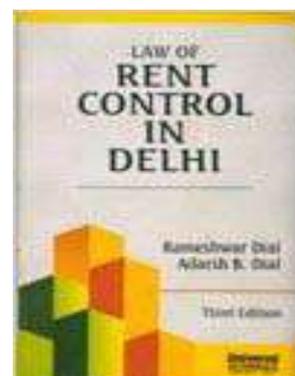
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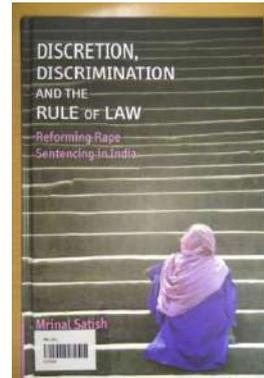
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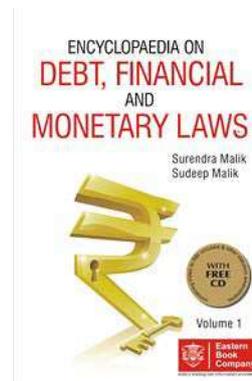
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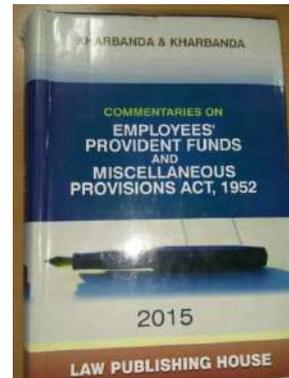
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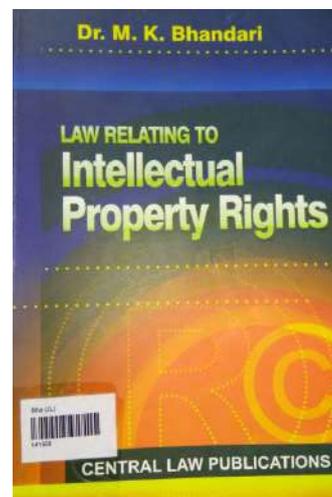
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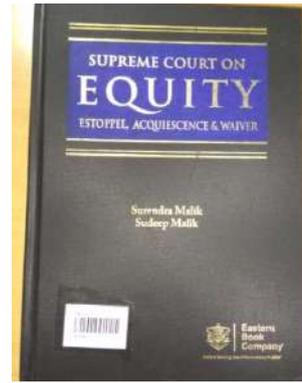
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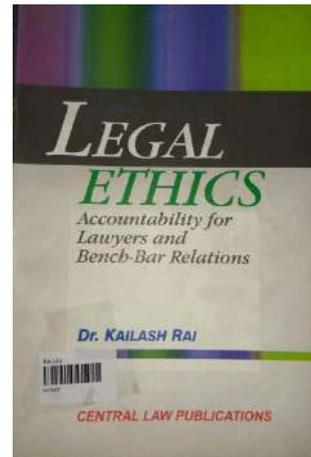
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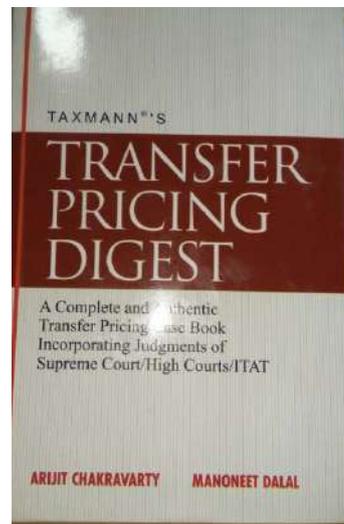
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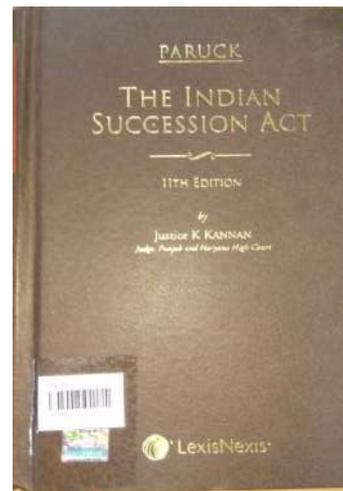
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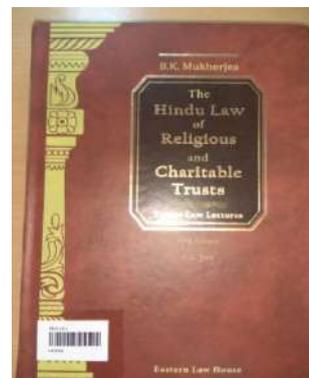
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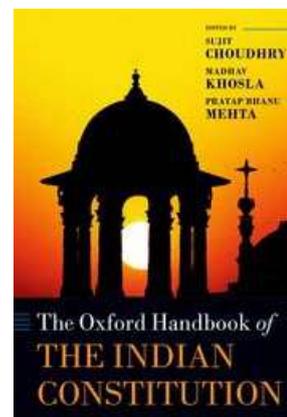
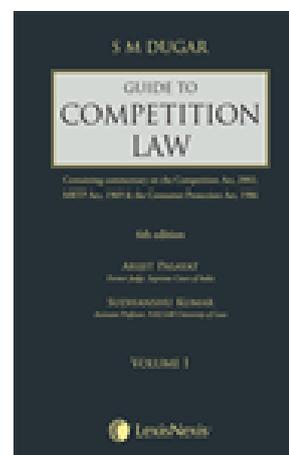
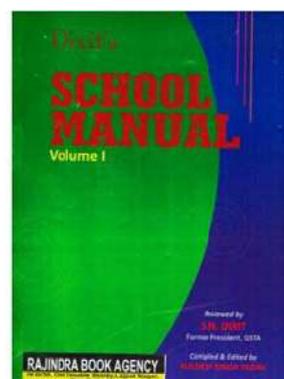
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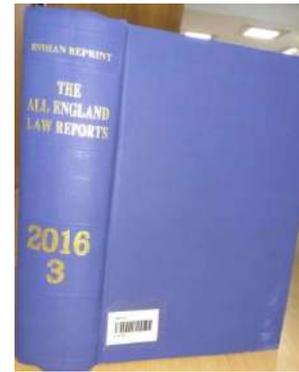
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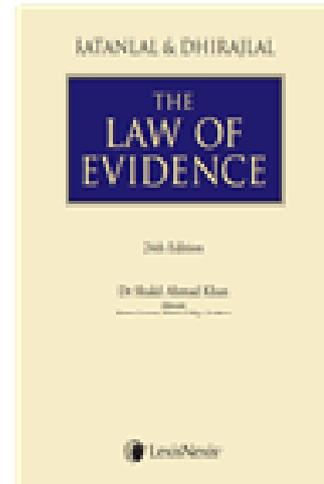
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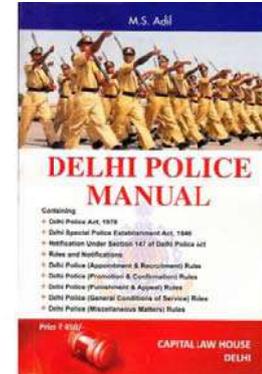
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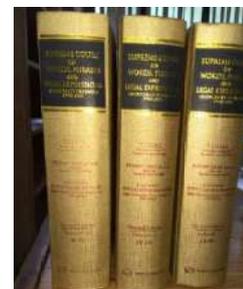
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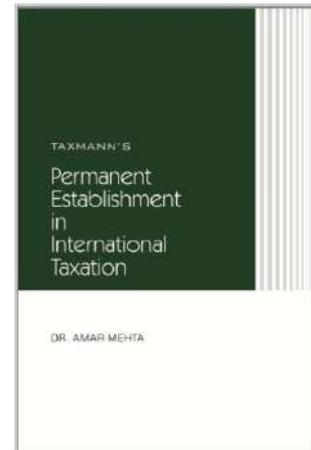
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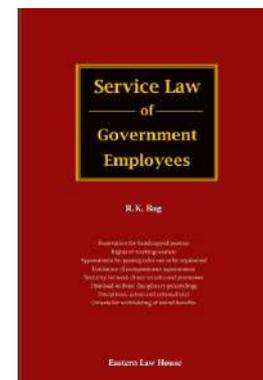
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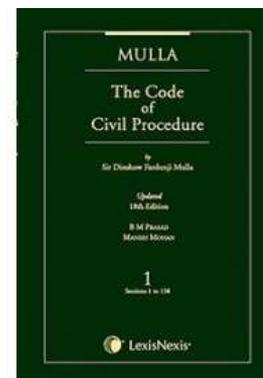
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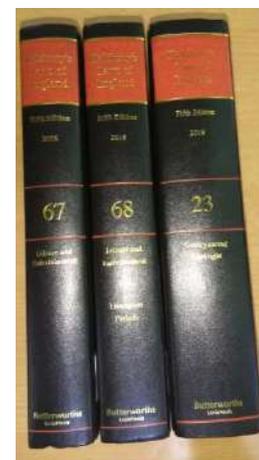
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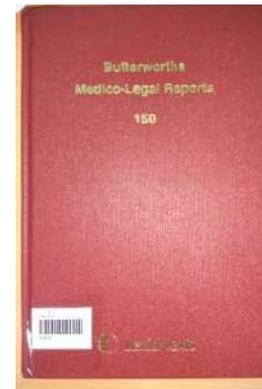
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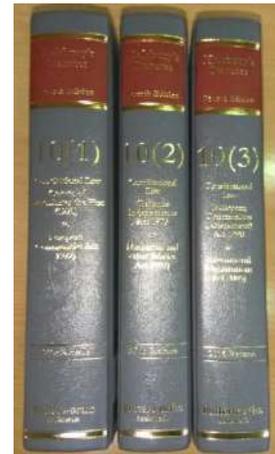
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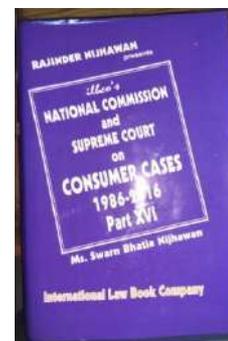
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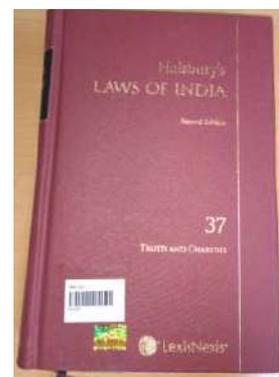
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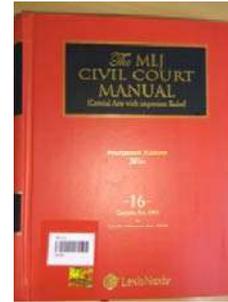
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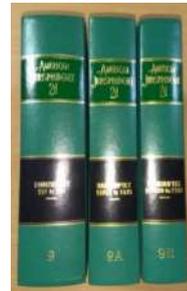
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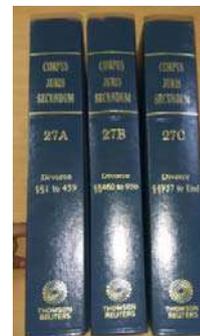
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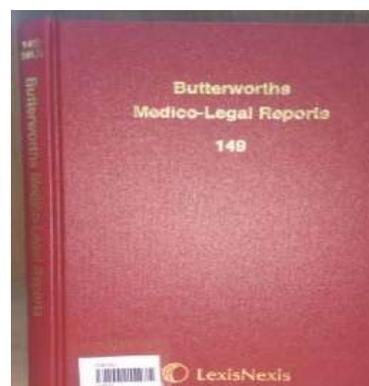
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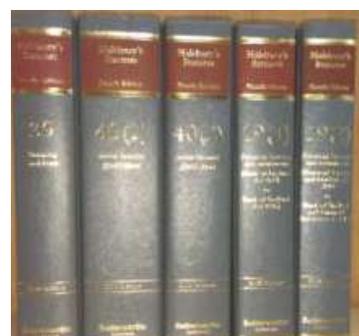
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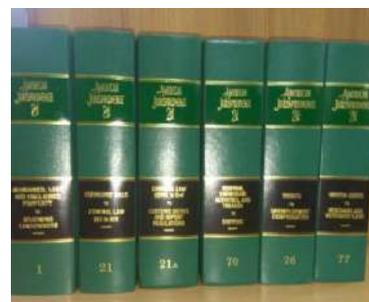
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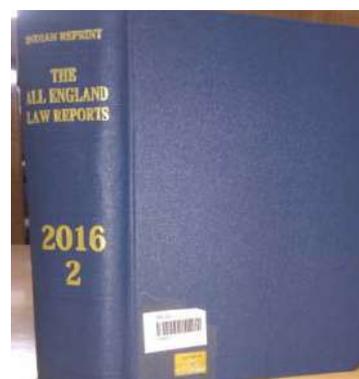
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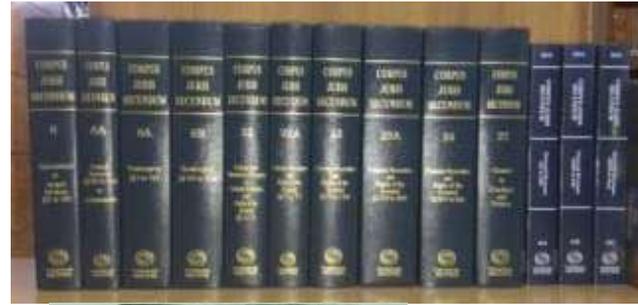
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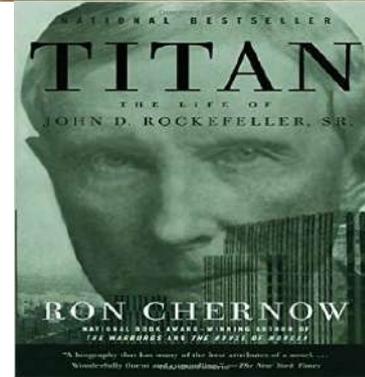
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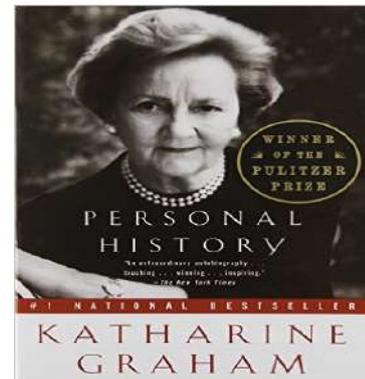
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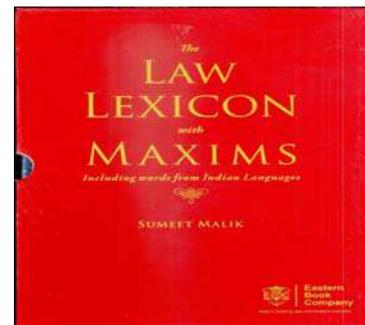
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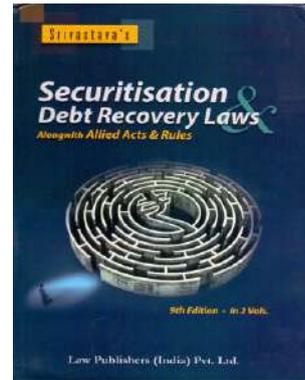
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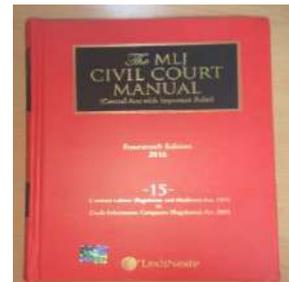
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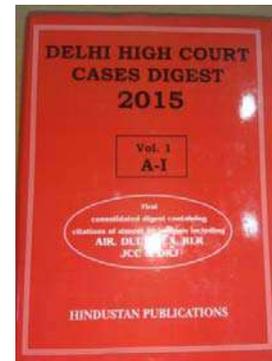
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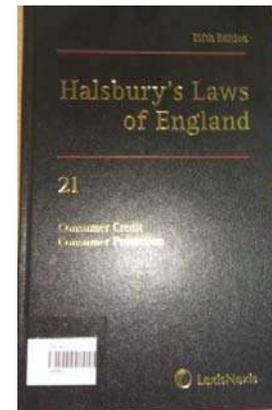
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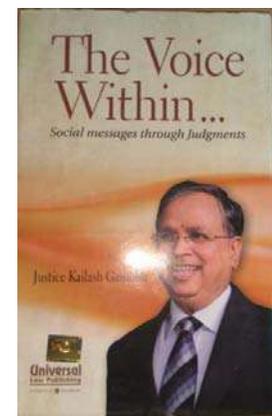
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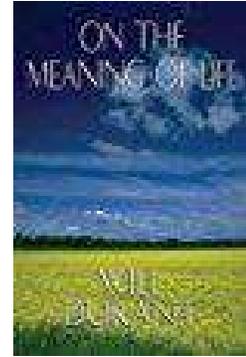
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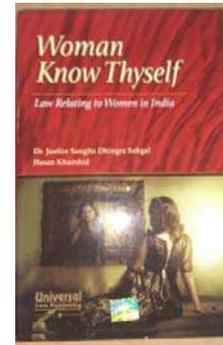
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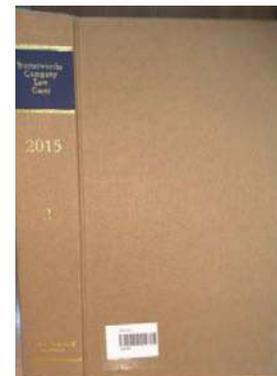
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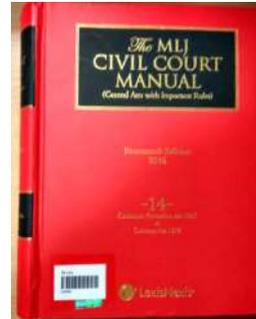
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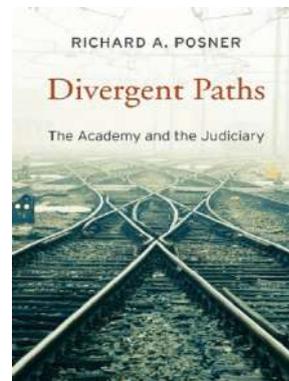
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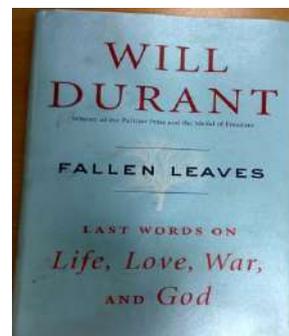
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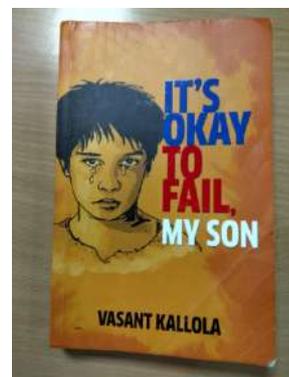
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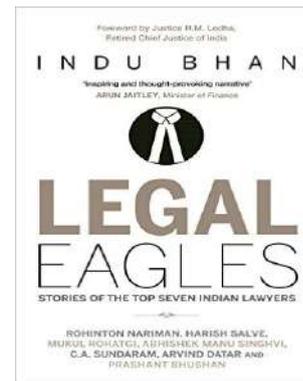
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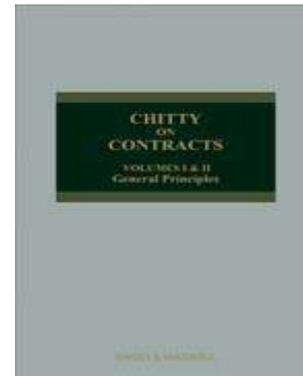
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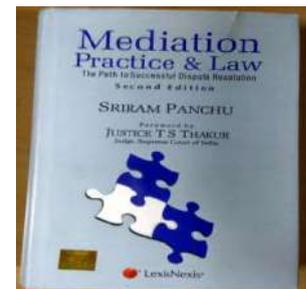
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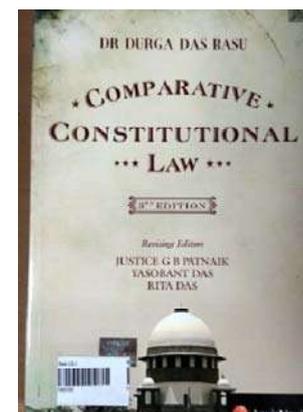
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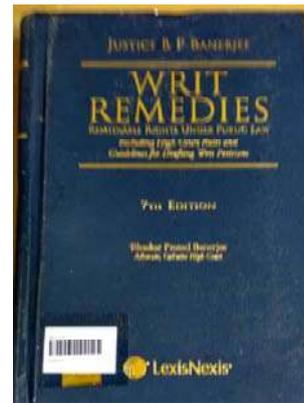
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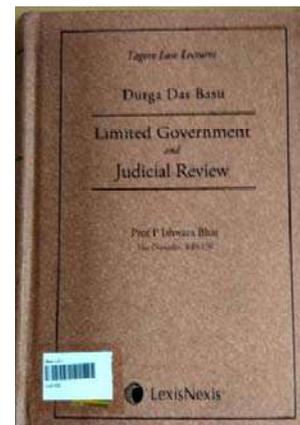
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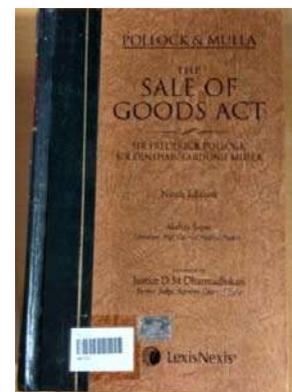
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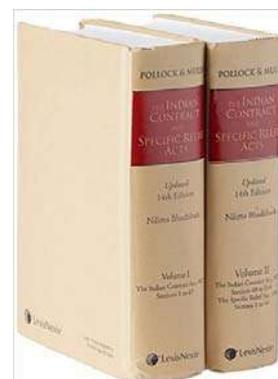
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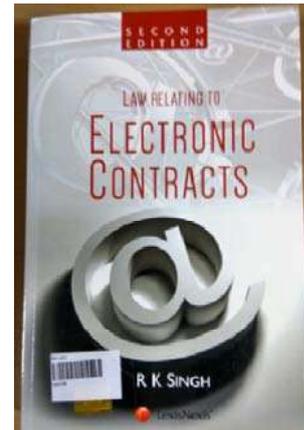
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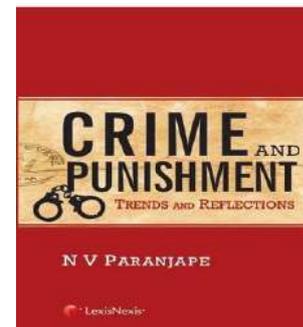
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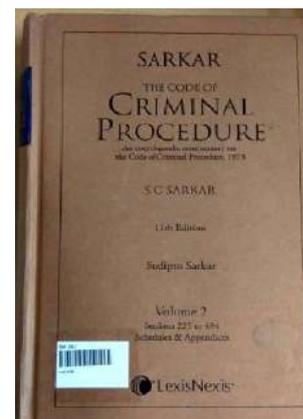
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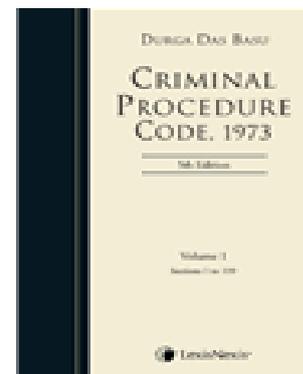
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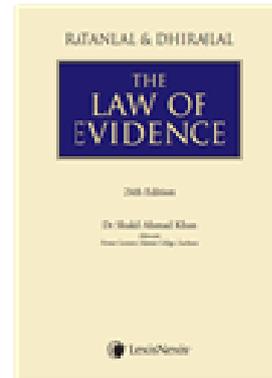
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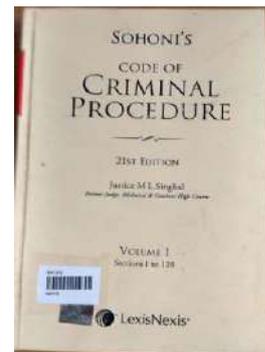
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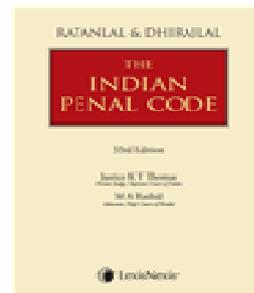
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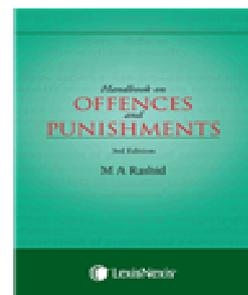
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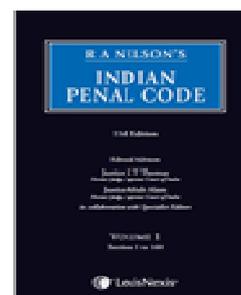
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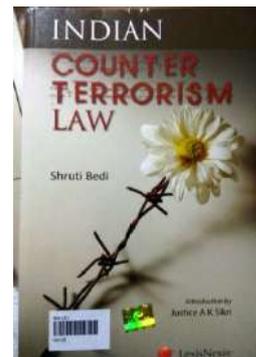
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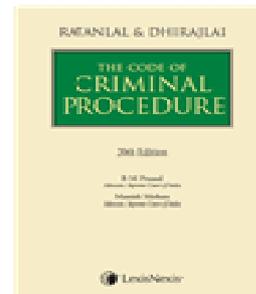
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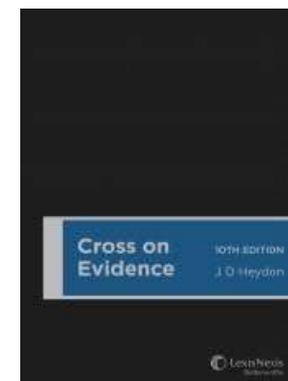
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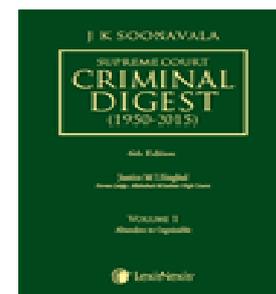
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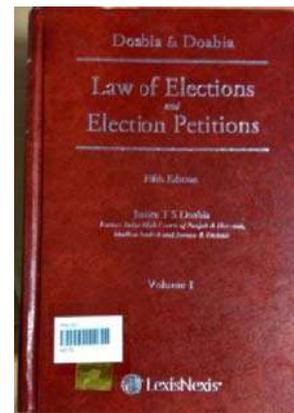


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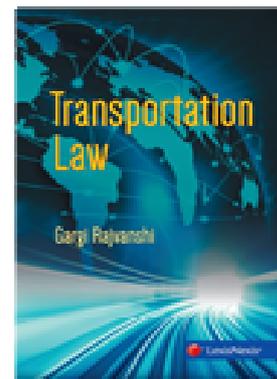


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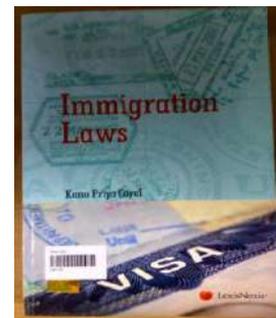


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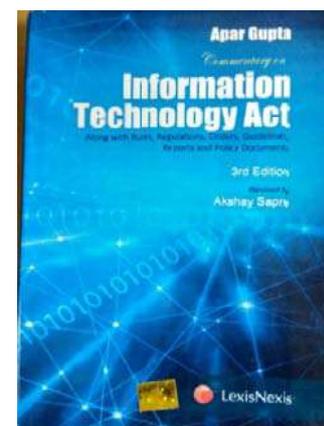


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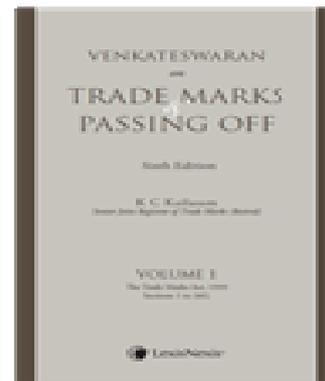
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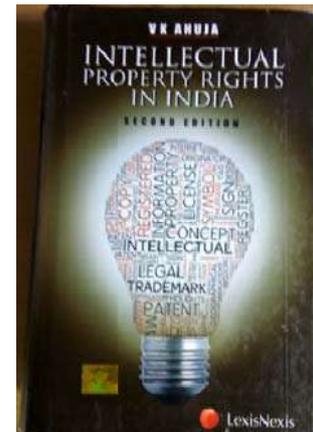
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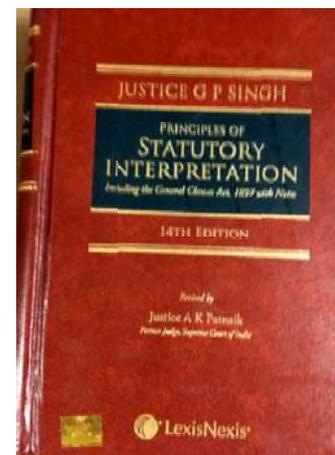
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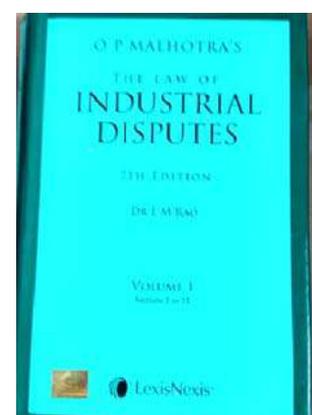
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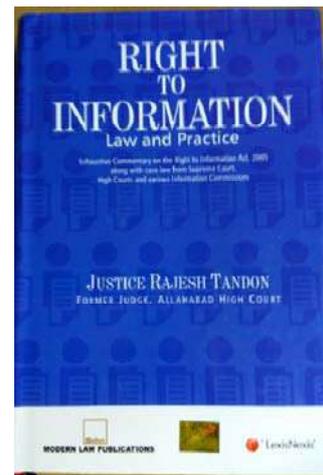
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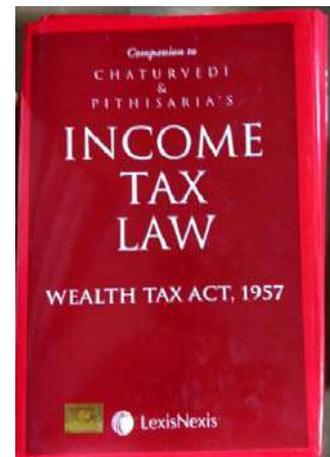
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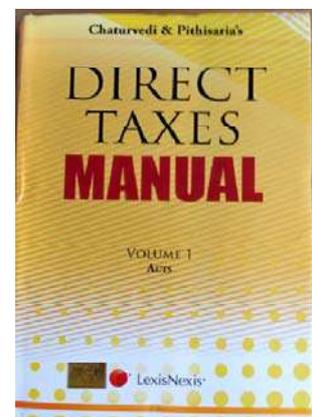
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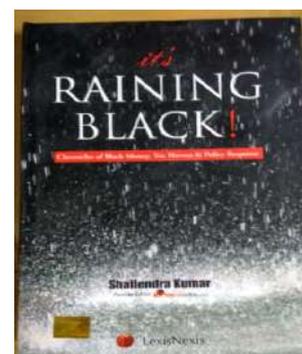
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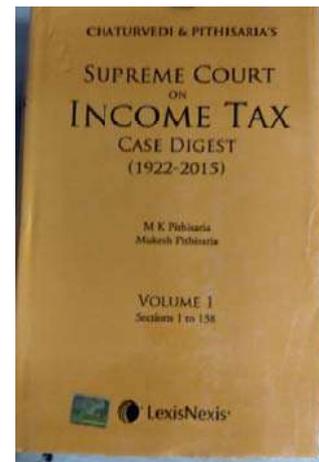
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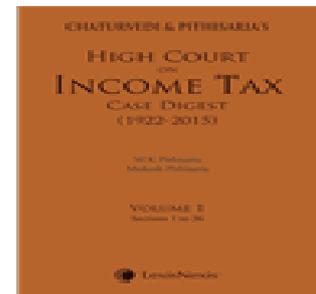
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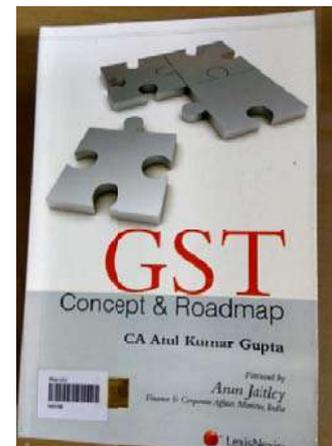
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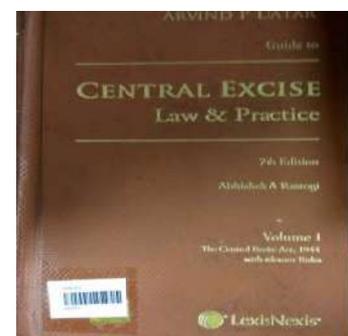
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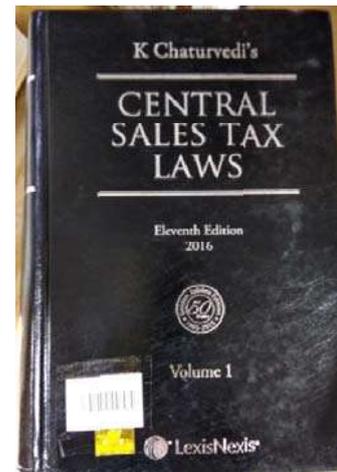
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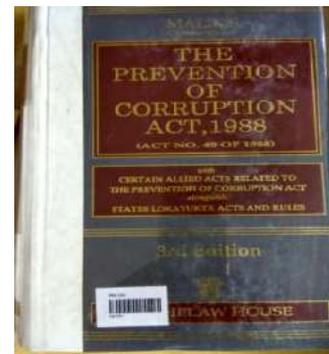
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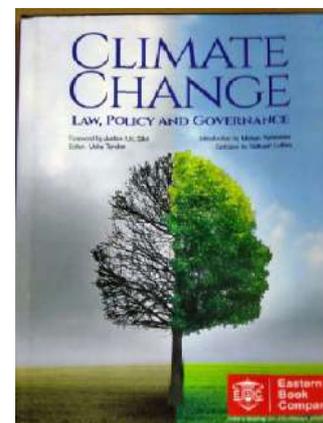
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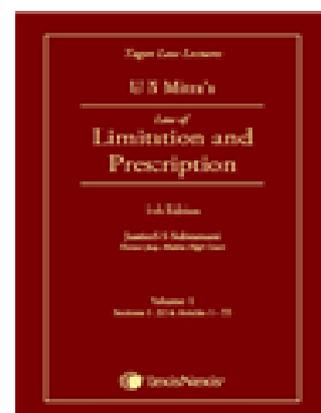
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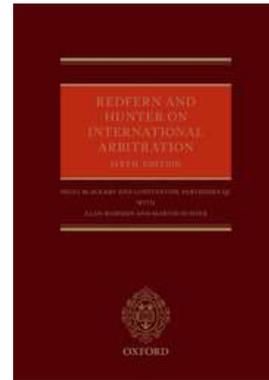
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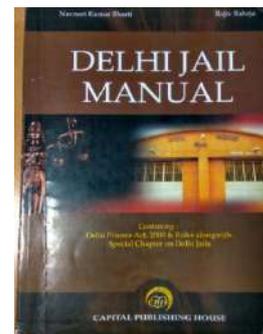
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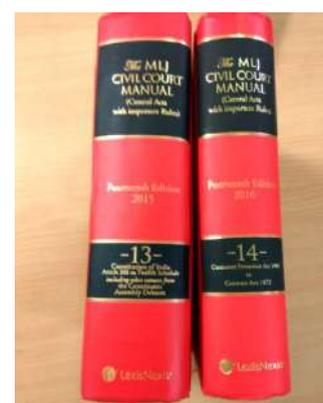
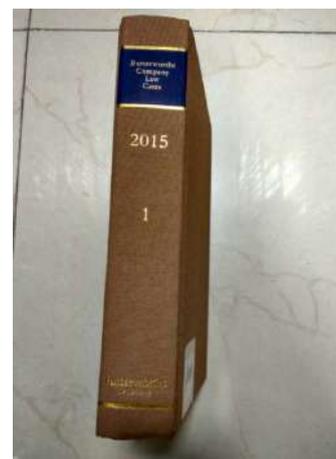
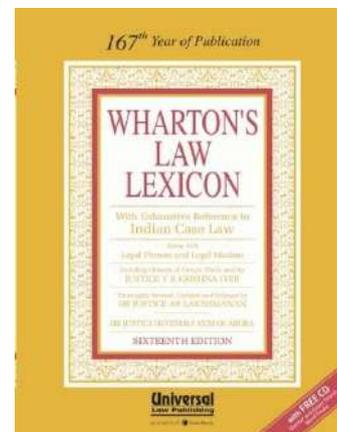
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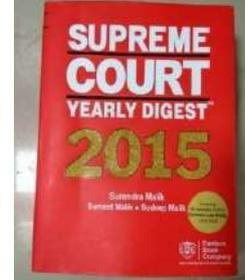
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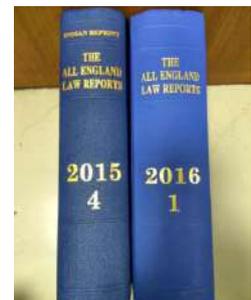
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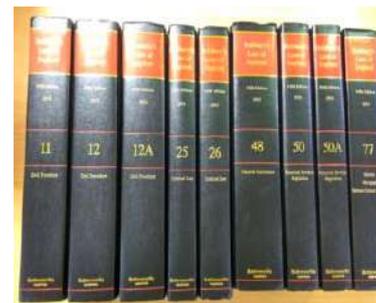
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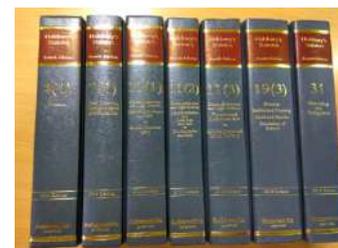
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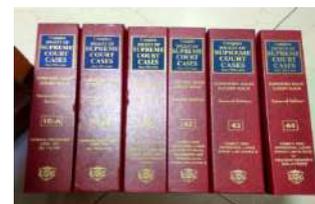
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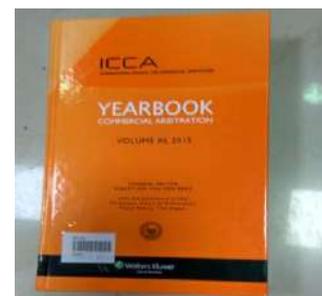


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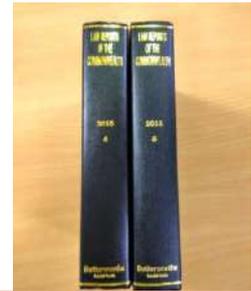
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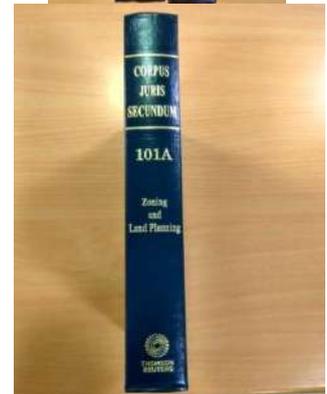
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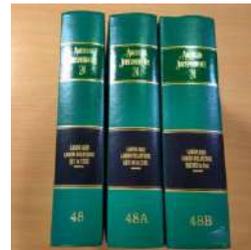
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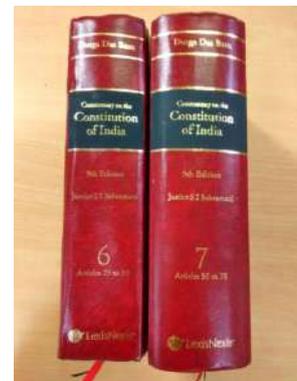
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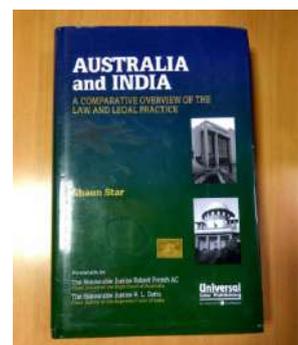
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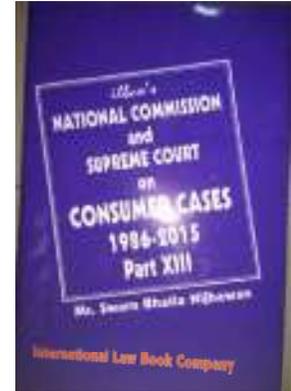


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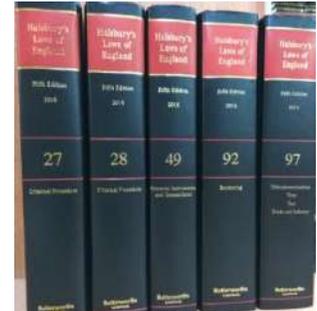
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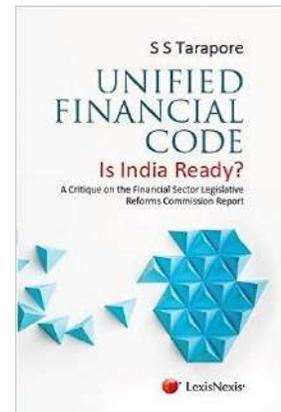
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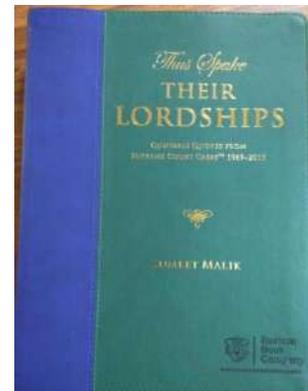


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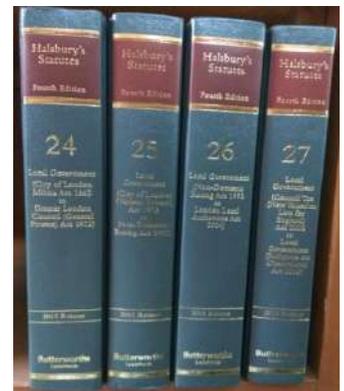


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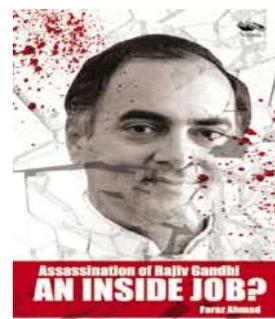
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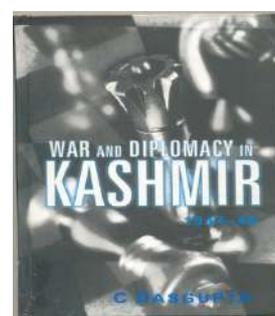
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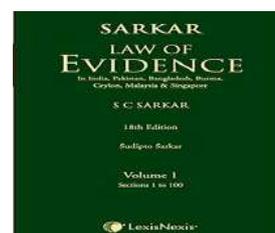
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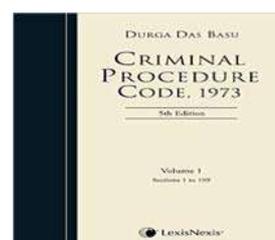
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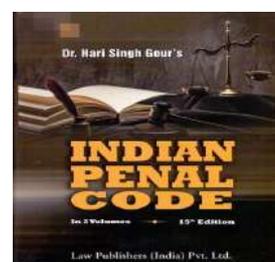
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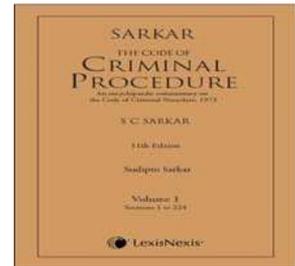


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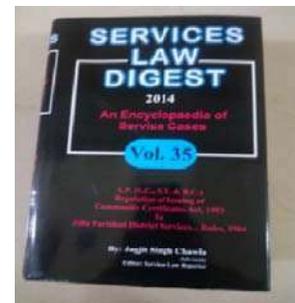


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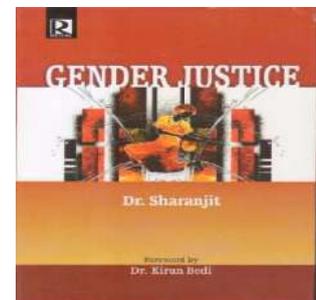


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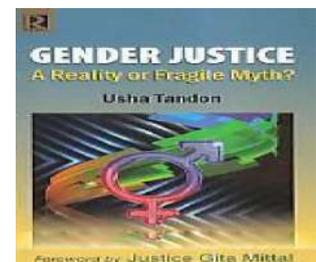


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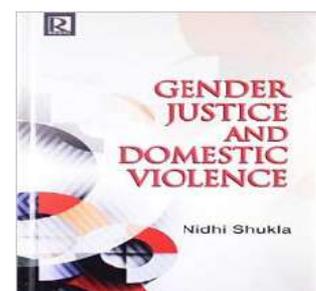


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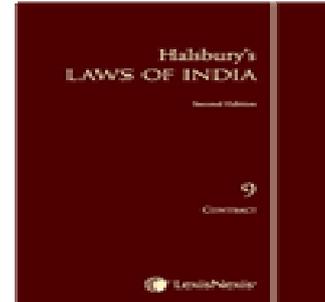
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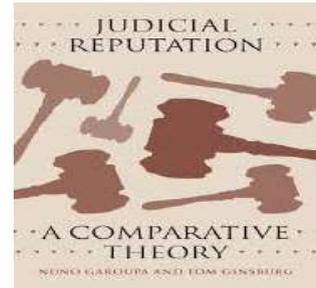
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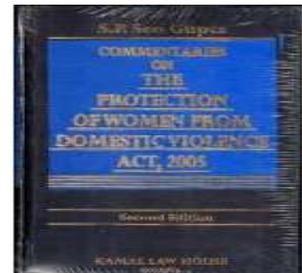
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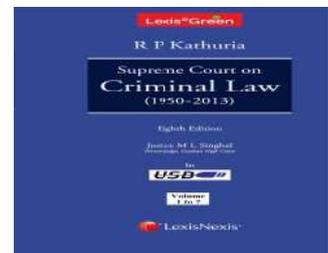
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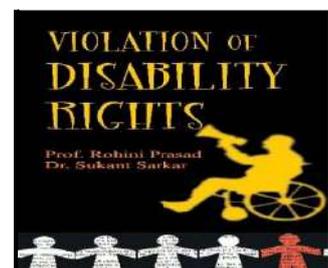
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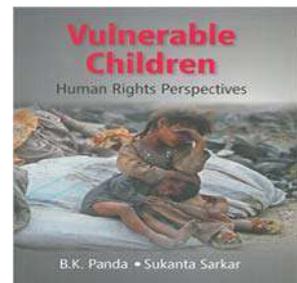
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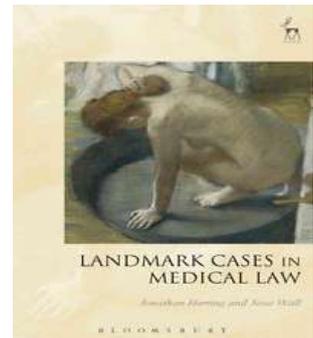
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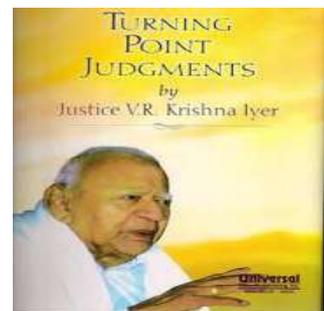
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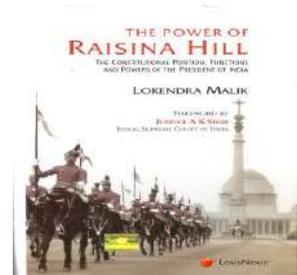
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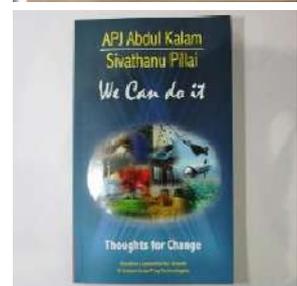
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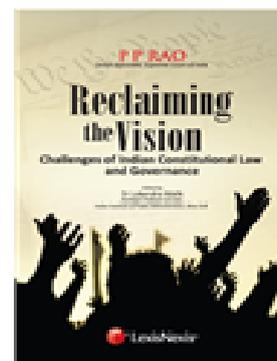


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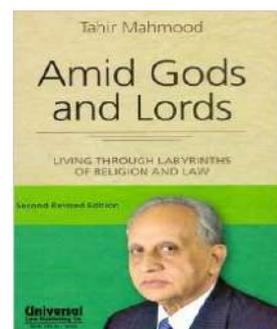


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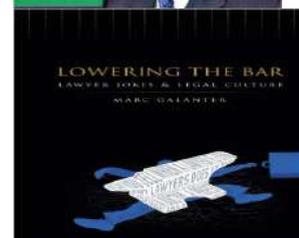


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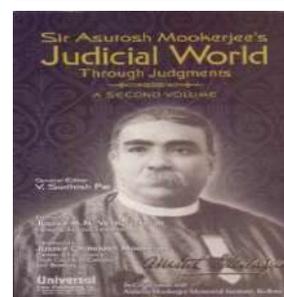


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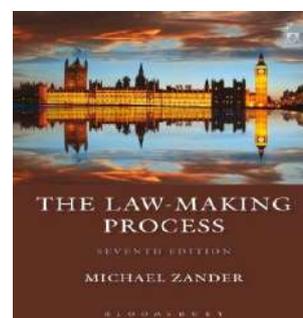


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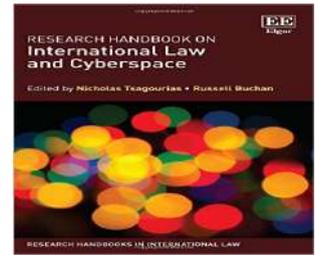
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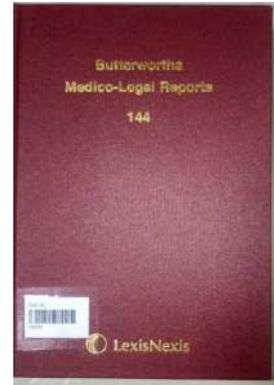
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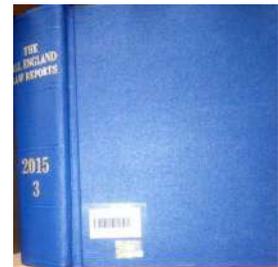
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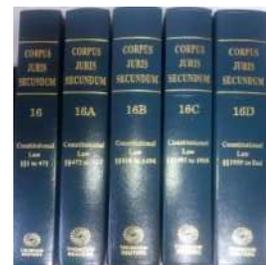
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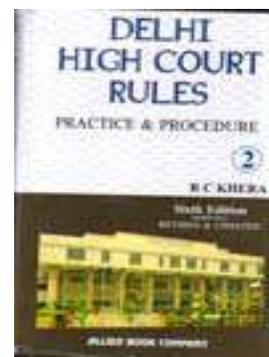
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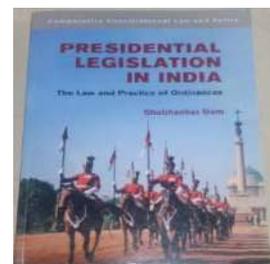
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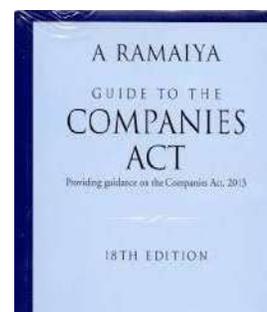
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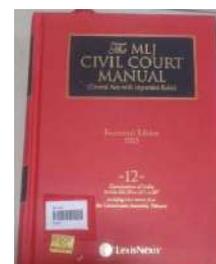
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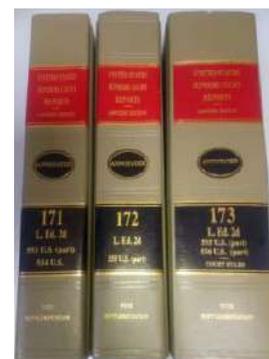
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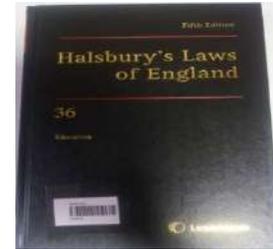
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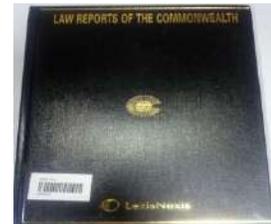
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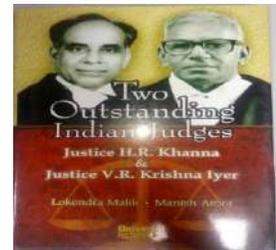
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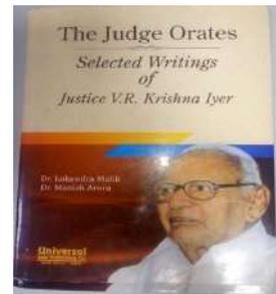
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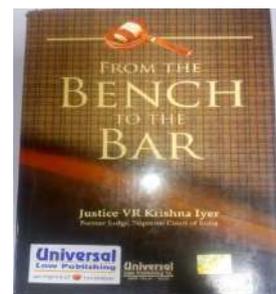
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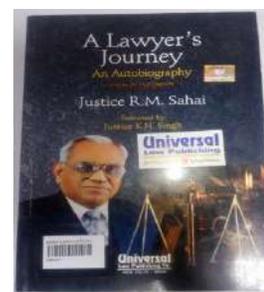
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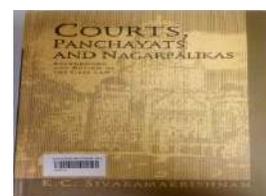
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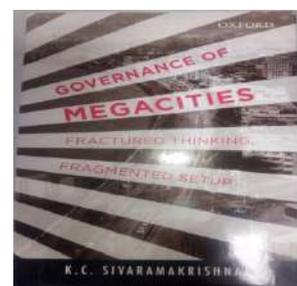
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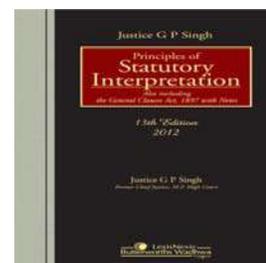


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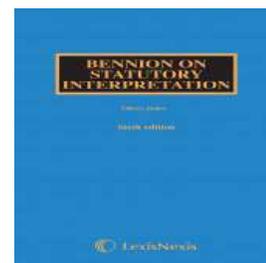


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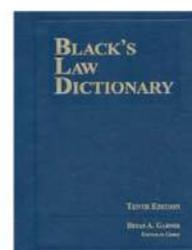
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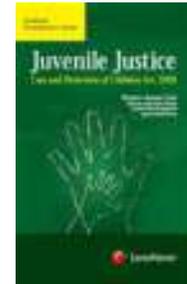
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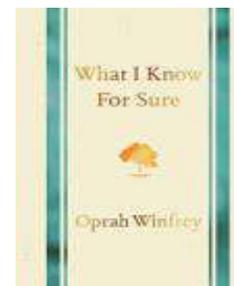


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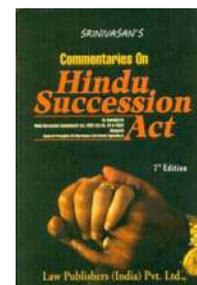


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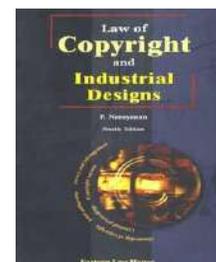


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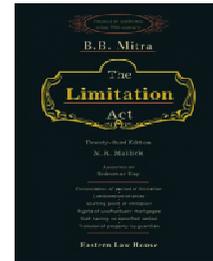
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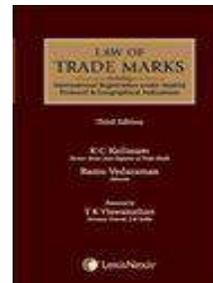
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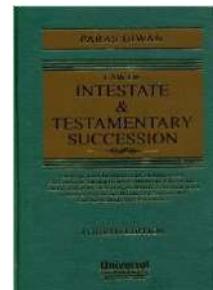
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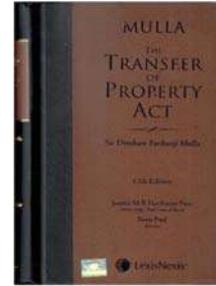
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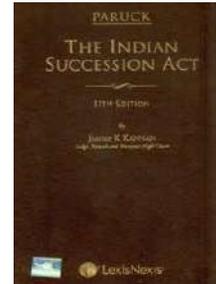
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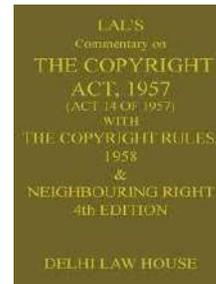
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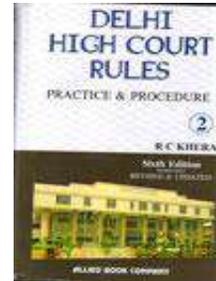
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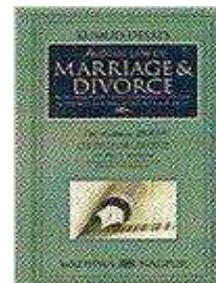
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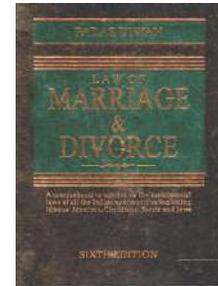
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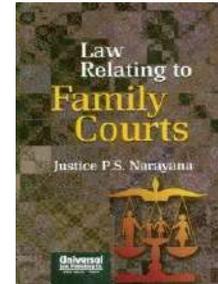
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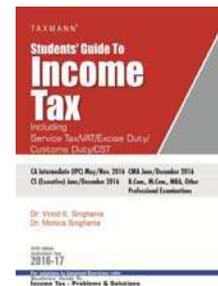
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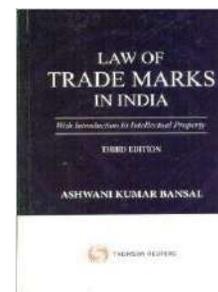
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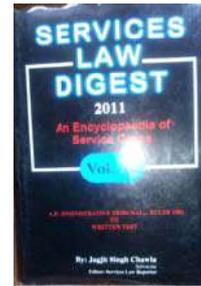
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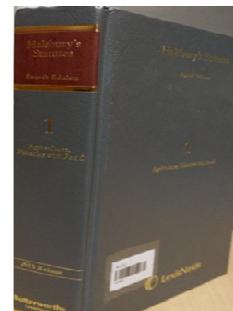
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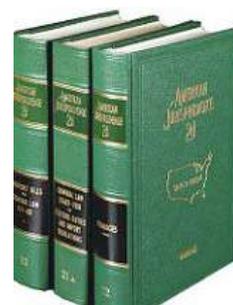
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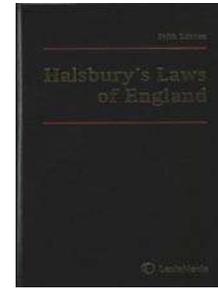
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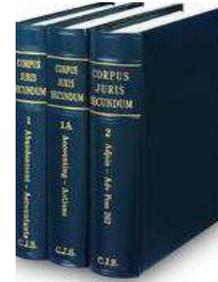
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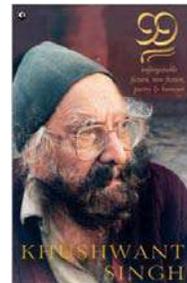
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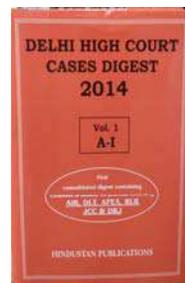


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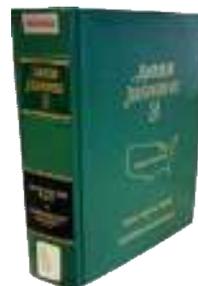
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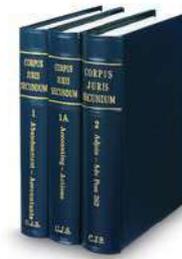
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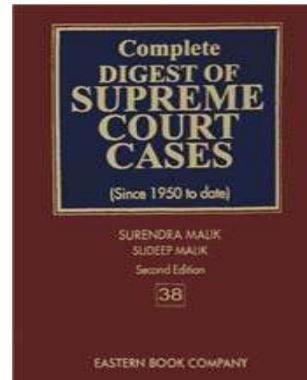
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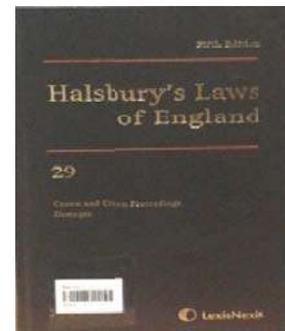
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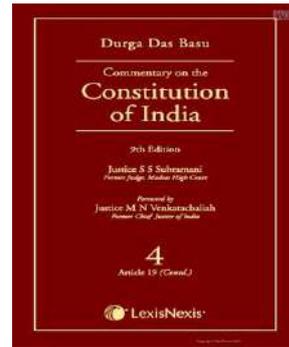


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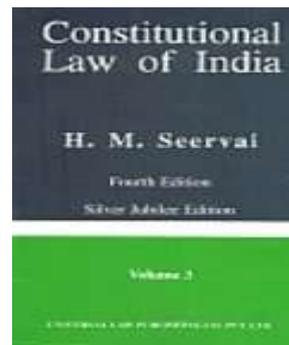


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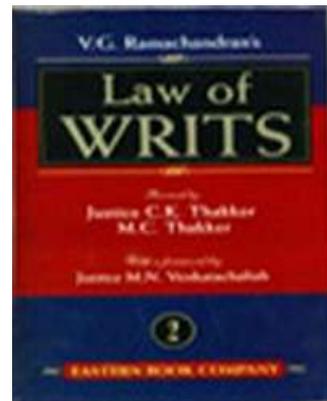


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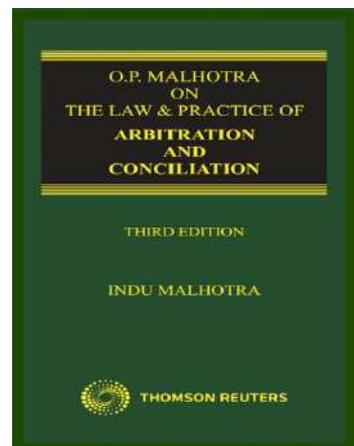


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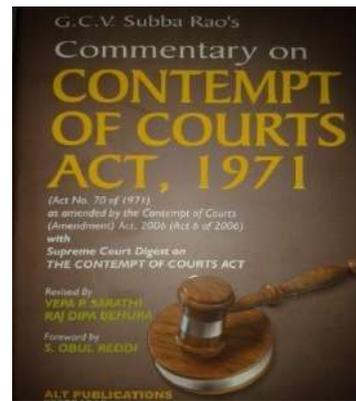


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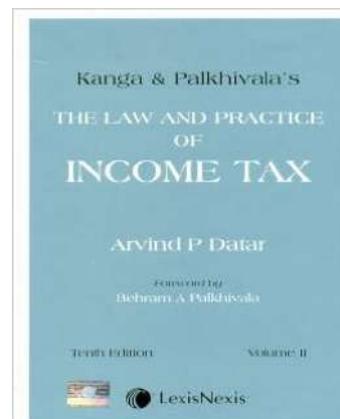


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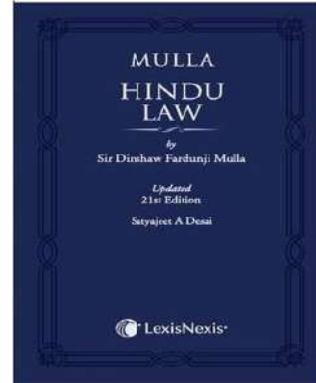


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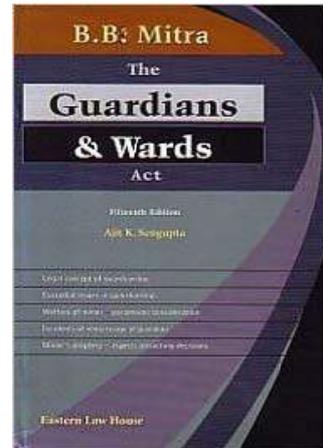


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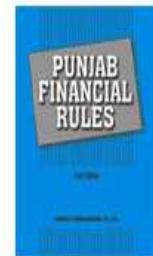
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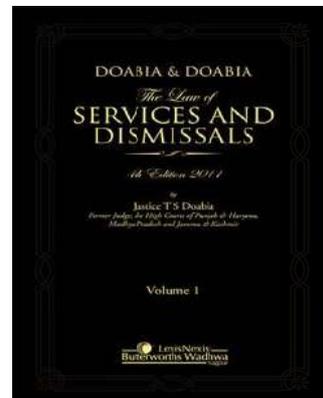


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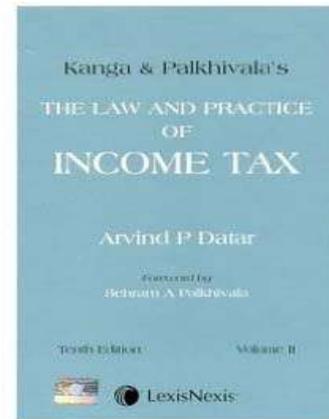


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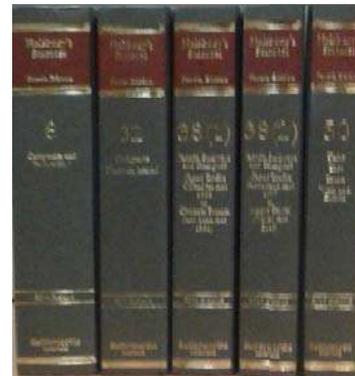
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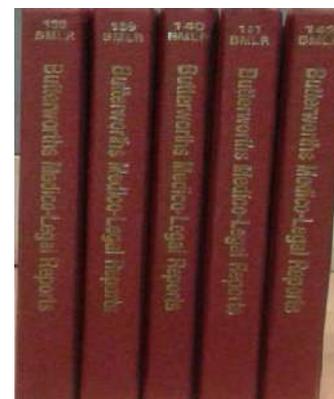


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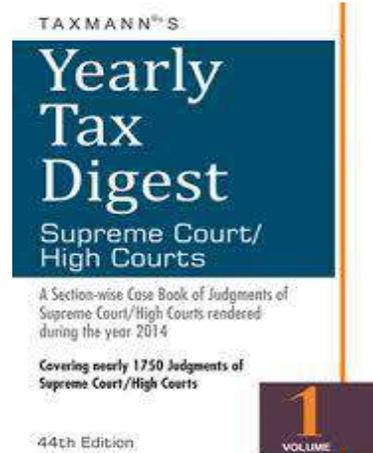
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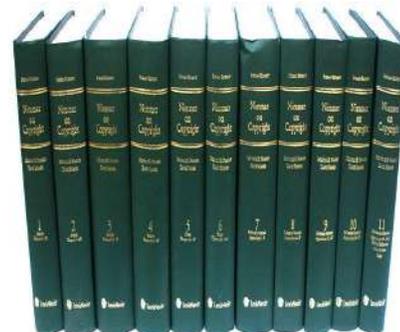


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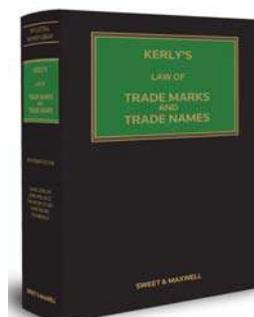


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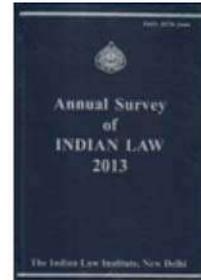
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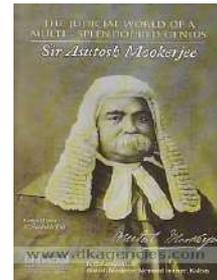
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Reynolds, F. M. B.	Law Quarterly Review Vol. 129	2013
Sivakumar, S.	Annual Survey of Indian Law Vol. XLVIII	2012

## MARCH-2014

<b>AUTHOR/PUBLISHER</b>	<b>TITLE</b>	<b>EDITION/YEAR</b>
Sen, Asoka Kumar	From Village Elder to British Judge: Custom, Customary Law & Tribal Society	2012
Khilnani, Sunil, Raghavan, Vikram & Thiruvengadam, Arun K.	Comparative Constitutionalism in South Asia	2013
Gangopadhyay, Shubhashis & Santhakumar, V.	Law and Economics in 2 Vols Vol. 1 - Theory Vol. 2 - Practice	2013
Fyzee, Asaf A. A.	Outlines of Muhammadan Law	5 <sup>th</sup> Ed./2013
Fyzee, Asaf A. A.	Cases in the Muhammadan Law of India , Pakistan and Bangladesh	2 <sup>nd</sup> Ed./2005
Chawla, Alka	Law of Copyright: Comparative Perspectives	2013
Viswanathan, Aparna	Cyber Law : Indian & International Perspectives	2012
Malagodi, Mara	Constitutional Nationalism and Legal Exclusion- Equality, Identity, Politics and Democracy in Nepal (1990-2007)	2013
Bhate-Deosthali, Padma , Rege, Sangeeta & Prakash, Padma	Feminist Counselling and Domestic Violence in India	2013
Berg, Albert Jan Van Den	Yearbook Commercial Arbitration Vol. 38	2013
Benedict, Atkinson & Fitzgerald, Brian	Copyright Law in 3 Vols. Vol. 1- The Scope and Historical Context Vol. 2- Application to Creative Industries in the 20 <sup>th</sup> Century Vol. 3- Copyright in the 21 <sup>st</sup> Century	2011
Sarkar, S. C.	Law of Evidence in 2 Vols.	18 <sup>th</sup> Ed./2014
Ratanlal & Dhirajlal	Code of Criminal Procedure	19 <sup>th</sup> Ed./2013
Ratanlal & Dhirajlal	Indian Penal Code	32 <sup>nd</sup> Ed./2013
Malik	Prevention of Corruption Act, 1988	2 <sup>nd</sup> Ed./2014
Gaur, K. D.	Indian Penal Code	2 <sup>nd</sup> Ed./2013
Singh, Bhavjit	Punjab & Haryana High Court Rules & Orders (Practice & Procedure) in 2 Vols.	4 <sup>th</sup> Ed./2013
Shukla, Girjesh	Criminology : Crime Causation, Sentencing and Rehabilitation of Victims	2013
Aggarwal, Devi Dayal	Jurisprudence in India : Through the Ages	2002
Ratanlal & Dhirajlal	Law of Crimes in 2 Vols.	27 <sup>th</sup> Ed./ 2013

Mahmood, Tahir	Muslim Law in India and Abroad	2013
Mulla, I.	Mohamedan Law	3 <sup>rd</sup> Ed./ 2013
Mulla, D. F.	Mahomedan Law	20 <sup>th</sup> Ed./2013
Kanga & Palkhivala	Law & Practice of Income Tax in 2 Vols.	10 <sup>th</sup> Ed./2014
Fyzee, Asaf A. A.	Outlines of Muhammadan Law	5 <sup>th</sup> Ed./2013
Jai, Janak Raj	Death Penalty	2005
Bhashyam & Adiga	Negotiable Instruments Act	19 <sup>th</sup> Ed./2012
Nijhawan, Vinod	Food Adulteration Digest 2001-2013	2013
Seth & Capoor	Food Safety & Standards Act, 2006 with Prevention of Food Adulteration Act, 1954 in 2 Parts	7 <sup>th</sup> Ed./Rep.2012
Ramaiya, A.	Companies Act in 3 Vols. & 6 Appendices Alongwith Cumulative Supplement	17 <sup>th</sup> Ed./Rep. 2013

**FEBRUARY- 2014**

<b>AUTHOR/PUBLISHER</b>	<b>TITLE</b>	<b>EDITION/YEAR</b>
Paul, Santosh	Choosing Hammurabai Debates on Judicial Appointments	2013
Mackenzia, Geraldine	How Judges Sentence	1 <sup>st</sup> Ind. Rep. 2011
Goodman, Andrew	How Judges Decide Cases : Reading, Writing & Analysing Judgments	2 <sup>nd</sup> Ind. Rep. 2009
Das, P. K.	Supreme Court on Rarest of Rare Cases	Rep. 2012
Das, P. K.	Handbook on New Anti- Rape Law	2013
Smith, Samuel	Atlas of Human Body, Medico-Legal Guide, Medical Jurisprudence	2000

**JANUARY-2014**

<b>AUTHOR/PUBLISHER</b>	<b>TITLE</b>	<b>EDITION/YEAR</b>
Cushman, Clare	Courtwatchers: Eyewitness Accounts in Supreme Court History	1st Indian Rep./2013
Polenberg, Richard	World of Benjamin Cardozo: Personal Values and Judicial Process	1st Indian Rep./2012
Monir, M.	Law of Evidence in 2 Vols.	16 <sup>th</sup> Ed./2013
Ramakrishna, Nitya	In Custody : Law, Impunity and Prisoner abuse in South Asia	2013
Paranjape, N. V.	Criminology & Penology with Victimology	15 <sup>th</sup> Ed. /Rep. 2012
Prasad, Anirudh & Singh, Chandrasen Pratap	Judicial Power and Judicial Review : An Analysis of the Supreme Court in Action	2012
Cassels, Nancy Gardner	Social Legislation of the East India Company : Public Justice versus Public Instruction	2010
Baxi, Upendra	Future of Human Rights	3 <sup>rd</sup> Ed./2012
Kothari, Jayna	Future of Disability Law in India	2012
Khosla, Madhav	Indian Constitution	2013
Dias, Ayesha Kadwani & Welch, Gita Honwana	Justice for the Poor: Perspective on Accelerating Access	2011
Krishnaswamy, Sudhir	Democracy and Constitutionalism in India: A study of the Basic Structure Doctrine	2013
Noorani, A. G.	Trial of Bhagat Singh : Politics of Justice	2012
Nainar, Vahida & Uma, Saumya	Pursuing Elusive Justice : Mass Crimes in India and Relevance of International Standards	2013

Agnes, Flavia	Family Laws and Constitutional Claims (Family Law - Vol. 1)	2011
Agnes, Flavia	Marriage, Divorce, and Matrimonial Litigation (Family Law - Vol. 2)	2011
Cullet , Philippe & Koonan, Sujith	Water Law in India : An Introduction to Legal Instruments	2011
Kevan, Tim & Tempest, Michelle	Motivating Techniques for Lawyers : Why Lawyers Should Surf	2010
Mukherjee, Mithi	India in the Shadows of Empire : A Legal and Political History (1774-1950)	2012
Babu, P. G. and Eger, Thomas	Economic Analysis of Law of India : Theory and Application	2010
Sankara, Kamala & Singh, Ujjwal Kumar	Towards Legal Literacy : An Introduction to Law in India	2008
Swarup, Jagadish	Making of a Good Lawyer	2 <sup>nd</sup> Ed./Rep. 2012
Sen, B.	Six Decades of Law, Politics and Diplomacy : Some Reminiscences and Reflections	2011
Vachha, P. B.	Famous Judges, Lawyers and Cases of Bombay: A Judicial History of Bombay During the British Period	2012
Heuston, R. F. V.	Essays in Constitutional Law	2 <sup>nd</sup> Ed./Rep. 2011
Rawls, John	Law of Peoples: with the idea of Public Reason Revisited	2012
Singh, Mahendra P.	Outlines of Indian Legal & Constitutional History – Including Elements of Indian Legal System	8 <sup>th</sup> Ed./2012
Malik, Surendra & Malik, Sudeep	Supreme Court on Arbitration 2001-2012	2013

## DECEMBER- 2013

<b>AUTHOR/PUBLISHER</b>	<b>TITLE</b>	<b>EDITION/YEAR</b>
Narayanan, P.	Patent Law	4 <sup>th</sup> ed./Rep. 2010
Narayanan, P.	Law of Trade Marks and Passing Off	6 <sup>th</sup> ed./Rep. 2010
Narayanan, P.	Law of Copyright and Industrial Designs	4 <sup>th</sup> ed./Rep. 2010
Malik, Surendra	Supreme Court Yearly Digest 2010	2011
Malik, Surendra	Supreme Court Yearly Digest 2012	2013
Singhania, Vinod Kumar	Students Guide to Income Tax 2013-2014	49 <sup>th</sup> ed./2013
Rai, Kailash	Taxation Laws	9 <sup>th</sup> ed./Rep. 2012
Ghosh, K. M.	Company Law with Secretarial Practice Vol. 4	14 <sup>th</sup> ed./2013
Malik, Surendra	Complete Digest of Supreme Court Cases (since 1950 to date) Vol. 30	2 <sup>nd</sup> ed./2013
Chawla, Jagjit Singh	Services Law Digest Vol. 33	2012
Nijhawan, Swarn Bhatia	National Commission and Supreme Court on Consumer Cases (1986- 2013) Vol. 12	2013

Zia, Modi	10 Judgements that changed India	2013
Ng, Jenny	Domain Name Registration System : Liberalization, Consumer Protection & Growth	2013
Rao, M. B. & Guru, Manjula	Patent Law in India	2010
Sarkar	Guide to Drafting, Pleading & Conveyancing in 2 Vols.	2013
Ramcharan, Robin	International Intellectual Property Law and Human Security	2013
Ratanlal & Dhirajlal	Indian Penal Code	32 <sup>nd</sup> ed./2013
Mogha	Indian Conveyancer	14 <sup>th</sup> ed./Rep. 2011
Malik, Surendra & Malik , Sudeep	Supreme Court on Award of Interest	2013
Swamy, N. Maheshwara	Law relating to Environmental Pollution & Protection in 3 Vols.	5 <sup>th</sup> ed./2013
Khera, R. C.	Delhi High Court Rules : Practice & Procedure in 2 Vols.	6 <sup>th</sup> ed./2013
Oxford	Oxford English Mini Dictionary (English to English)	7 <sup>th</sup> ed./2013
Oxford	Oxford English Pocket Dictionary	10 <sup>th</sup> ed./2013
Oxford	Bhargava Concise English Dictionary ( English to Hindi)	7 <sup>th</sup> ed./Rep. 2012

**NOVEMBER 2013**

<b>AUTHOR/PUBLISHER</b>	<b>TITLE</b>	<b>EDITION /YEAR</b>
Pollock and Mulla	Indian Contract and Specific Relief Acts in 2 Vols.	14 <sup>th</sup> Ed./ 2013
Ghaiye, B.R.	Law and Procedure of Departmental Enquiries in Private and Public Sectors in 2 Vols.	4 <sup>th</sup> Ed./2012
Chakaravarti, K. P.	Domestic Enquiry and Punishment	4 <sup>th</sup> Ed./ 2010
Mulla, D. F.	Principles of Mahomedan Law	20 <sup>th</sup> Ed./ 2013

## October 2013

<b>AUTHOR/PUBLISHER</b>	<b>TITLE</b>	<b>EDITION /YEAR</b>
Jaswal, Gurdial Singh	Dictionary of Revenue Term	2012
Qazalbash, Yawer	Commentary on Scheduled Castes and Scheduled Tribes (Prevention of Atrocities ) Act	2013
Takwani, C. K.	Civil Procedure with Limitation Act, 1963	7 <sup>th</sup> Ed./2013
Sarkar and Khastgir	Indian Penal Code, 1860 in 2 Vols.	2013
Sarkar, Sudipto and Manohar, V. R.	Law of Evidence in 2 Vols.	17 <sup>th</sup> Ed./Rep. 2013
Sarkar, S. C.	Code of Criminal Procedure in 2 Vols.	10 <sup>th</sup> Ed./ Rep. 2012
Puri, V. K.	Compendium of Haryana Building Bye-Laws & Urban Development Regulations	2 <sup>nd</sup> Ed./2010
Soonavala, J. K.	Supreme Court Criminal Digest (1950-2010) in 4 Vols.	5 <sup>th</sup> Ed./2011
Malik, Surendra	Supreme Court on Award of Interest	2013

### July-August 2013

<b>AUTHOR/ PUBLISHER</b>	<b>TITLE</b>	<b>EDITION/YEAR</b>
Khera, R. C.	Delhi High Court Rules : Practice & Procedure in 2 Vols.	6 <sup>th</sup> Ed./ 2013
Nijhawan, Swarn Bhatia	National Commission & Supreme Court on Consumer Cases 1986-2013 Vol. 11	2013
Woodroffe, John and Ali, Syed Amir	Law of Evidence in 4 Vols.	19 <sup>th</sup> Ed./ 2013
Sarkar, S. C.	Code of Criminal Procedure in 2 Vols.	10 <sup>th</sup> Ed./ 2012
Ratanlal & Dhirajlal	Indian Penal Code	32 <sup>nd</sup> Ed./ Rep. 2012
Gupta, Arun Kumar and Chauhan, Virender	Guide to Delhi Value Added Tax in 2 Vols.	7 <sup>th</sup> Ed./ 2013
Basu, Durga Das	Shorter Constitution of India in 2 Vols.	14 <sup>th</sup> Ed./ Rep. 2012
Kahneman, Daniel	Thinking Fast and Slow	2011
Banaji, Mahzarin R. and Greenwald, Anthony G.	Blindspot : Hidden Biases of Good People	2013
Modi	Medical Jurisprudence & Toxicology	24 <sup>th</sup> Ed./ Rep. 2012
Singh, G.P.	Principles of Statutory Interpretation	13 <sup>th</sup> Ed./ 2012
Mulla	Hindu Law	21 <sup>st</sup> Ed./ 2013

**MAY 2013**

<b>AUTHOR/ PUBLISHER</b>	<b>TITLE</b>	<b>EDITION/YEAR</b>
Singhal, M. L.	MLJ: Civil Court Manual –Central Acts with important Rules Vol. 9	14 <sup>th</sup> Ed./ 2013
Khera, R. C.	Delhi High Court Rules : Practice and Procedure in 2 Vols.	6 <sup>th</sup> Rev. Ed. / 2013
Corporate Law Adviser	Supreme Court on Company Cases in 3 Vols.	2013
LexisNexis	Company Law Manual(1927-2012) in 2 Vols.	2012
Aiyar, S. Krishnamurthi	Law relating to Negotiable Instruments Act	11 <sup>th</sup> Ed./2012
Gutteridge & Megrah	Law of Banker's Commercial Credits	8 <sup>th</sup> Ed./2001
Hapgood, Q. C. Mark	Paget's Law of Banking	13 <sup>th</sup> Ed./2012
Ramachandran, V. G.	Contempt of Court	6 <sup>th</sup> Ed./ Reprint 2005
Modi	Medical Jurisprudence and Toxicology	24 <sup>th</sup> Ed./Reprint 2012
Mulla, D. F.	Transfer of Property	11 <sup>th</sup> Ed./2013
Basu, M. N.	Law of Court Fees & Suits Valuation	12 <sup>th</sup> Ed./2012
Thakker, C. K.	Administrative law	2 <sup>nd</sup> Ed./2012
Craig, Paul	Administrative Law	6 <sup>th</sup> Ed./2011
De Smith	Judicial Review	6 <sup>th</sup> Ed./2009
Wade, H.W.R. & Forsyth, C. F.	Administrative Law	10 <sup>th</sup> Ed./2009
Basu, Durga Das	Administrative Law	6 <sup>th</sup> Ed./Rep. 2010
Ghosh, K. M.	Company Law with Secretarial	14 <sup>th</sup> Ed./2012

	Practice in 3 Vols.	
Nangia, Vinita Dawara	It is your Life	2012
Garg, Mohan Lal	VAT on Works Contract	7 <sup>th</sup> Ed./ 2012
Murphy, Joseph	Power of your Subconscious Mind	2006
Rao, P. Seshagiri	Law of Mines and Minerals in 2 Vols.	18 <sup>th</sup> Ed./ 2012
Narayana, P. S.	Law of Public Premises	2011
Woodroffe, John George	Law relating to Injunctions in India	3 <sup>rd</sup> Ed. /2012
Padmanabhan, Ananth	Intellectual Property Rights : Infringement & Remedies	1 <sup>st</sup> Ed./2012
Sharma, Mool Chand	Right To Education : Imperative for Progress	2013
Copinger & James	Copyright in 2 Vols.	16 <sup>th</sup> Ed./2012
Govindaraj & Jayaraj	Non Resident Indian & International Law	2008
Mulla, D. F.	Hindu Law	21 <sup>st</sup> Ed./Rep. 2012
Diwan, Paras	Family Law	9 <sup>th</sup> Ed./Rep. 2012
Ahuja, Satish	Delhi High Court Cases Digest 2012 in 2 Vols.	2013
Noronha, F. E.	Private International Law in India	2 <sup>nd</sup> Ed./2013
Bansal, Ashwani Kumar	Design Laws	2012
Narayanan, P.	Law of Copyright & Industrial Design	4 <sup>th</sup> Ed./Rep. 2010
Cornish, William	Intellectual Property : Patent, Copyright, Trade Mark & Allied Rights	7 <sup>th</sup> Ed./ 2010
Jones, Stephen F.	CIPA : Guide to Patents Act	6 <sup>th</sup> Ed./2009
Diwan, Paras	Private International Law	4 <sup>th</sup> Rev. Ed./1998

**APRIL 2013**

<b>AUTHOR</b>	<b>TITLE</b>	<b>EDITION/YEAR</b>
Malik, Surendra	Supreme Court on Criminal Procedure Code and Criminal Trial in 3 Vols.	2011
Soonavala, J. K.	Supreme Court Criminal Digest (1950 to 2010) in 4 Vols.	5 <sup>th</sup> Ed./ 2011

## MARCH 2013

<b>AUTHOR</b>	<b>TITLE</b>	<b>EDITION/YEAR</b>
Khera, R. C.	Delhi Land & Revenue Code	3 <sup>rd</sup> Ed./ 2012
Seth	Cantonment Laws	1 <sup>st</sup> Ed./ 2011
Pahwa, Puneet	Delhi Development Laws	2012
Row, Sanjiva	Railways Act	8 <sup>th</sup> Ed./ 2011
Narayana, P. S.	Public Premises Law	1 <sup>st</sup> Ed./ 2011
Sarkar, P. K.	Acquisition of Land in India	3 <sup>rd</sup> Ed./ 2012
Malik, Surendra	Supreme Court Yearly Digest, 2011	2012
Pullani	Company Rules & Forms	15 <sup>th</sup> Ed./ 2012
Ramaiya, A.	Guide to the Companies Act	17 <sup>th</sup> Ed./ 2010
Yagnik , Indulal	Autobiography of Indulal Yagnik	2011
Jha, D. N.	Society and Ideology in India : Essays in Honour of Professor R. S. Sharma	1996
Bayly, C. A.	Omnibus	2009
Bayly , C. A.	Recovering Liberties : Indian Thought in the Age of Liberalism and Empire	2012
Malik, Surendra	Complete Digest of Supreme Court Cases (Since 1950 to date) Vol. 28 & Vol. 29	2013
Suri	Consumer Protection Digest (1999-2009)	2012

## **FEBRUARY 2013**

<b>AUTHOR</b>	<b>TITLE</b>	<b>EDITION/YEAR</b>
Berg, Albert Jan Van Den	Yearbook Commercial Arbitration, vol. 37	2012
Mahapragya, Acharya	Understanding Joy & Sorrow	2012
Malik, Surendra	Supreme Court Yearly Digest, 2013	2013
Srinivasan	Hindu Succession Act	7 <sup>th</sup> / 2012

## **JANUARY 2013**

<b>S.NO</b>	<b>AUTHOR</b>	<b>TITLE</b>	<b>EDITIONYEAR</b>
1.	Sivakumar,S.	Annual Survey of Indian Law	Vol. XLVII/ 2011
2.	Garner, Bryan A	Black's Law Dictionary	9 <sup>th</sup> ed. /2009
3.	Chakraverti, S	Cases & materials on Code of Civil Procedure in 3 vols.	5 <sup>th</sup> ed. / 2011

**NOVEMBER-DECEMBER 2012**

<b>AUTHOR</b>	<b>TITLE</b>	<b>EDITION/ YEAR</b>
Venkateswaran, S	Trademarks and Passing Off (2 vols.)	5 <sup>th</sup> / 2010
Singh, G.P	Principles of Statutory Interpretation	13 <sup>th</sup> / 2012
Iyer	Commentary on law of Contempt of Court Act, 1971	5 <sup>th</sup> / 2012
Narayanan, P	Patent Law	4 <sup>th</sup> (rept.) / 2010
Malik, P.L	Industrial law (2 vols.)	23 <sup>rd</sup> / 2012
Khanna, H.R	Neither Roses nor Thorns	1 <sup>st</sup> (rept.) / 2011
Gupta & Chauhan	Guide to Delhi Value Added Tax	6 <sup>th</sup> / 2012
Malhotra, O. P	Law and Practice of Arbitration & Conciliation	2 <sup>nd</sup> / 2006
Malhotra, Anil	Indians NRI's and the Law	2012
Narayanan, P.	Law of Copyright and Industrial Designs	4 <sup>th</sup> (rept.) / 2010
Parekh, Pravin H	Human Rights Yearbook 2007	2007 / 2007
Bhutani, Mukesh	Transfer Pricing : An Indian Perspectives	2 <sup>nd</sup> / 2007
Malik, Surendra	Supreme Court Octennial Digest 2001-2008 (6 Vols.)	2011

**OCTOBER 2012**

<b>AUTHOR</b>	<b>TITLE</b>	<b>EDITION/ YEAR</b>
Chopra, Deepak	Seven Spiritual Laws of Success	
Sparks, Karen Jacob, ed.	Encyclopaedia Britannica Book of the Year 2011	2012

## SEPTEMBER 2012

<b>AUTHOR</b>	<b>TITLE</b>	<b>EDITION/ YEAR</b>
Sachs, Albie	Strange Alchemy of Life and Law	1 <sup>st</sup> / 2009
Chawla, Jagjit Singh	Service Law Digest 2011 / Vol.32 <sup>nd</sup>	2012
Bhuvan	Law of Motor Accidents Claims and Compensation	1 <sup>st</sup> / 2012
Vijayraghvan	Motor Vehicles Laws in 2 vols.	13 <sup>th</sup> / 2008
Sengupta	Commentary on Motor Vehicles Act & Rules	5 <sup>th</sup> / 2011
Basu, N.D	Law of Arbitration and Conciliation	12 <sup>th</sup> / 2012
Basu, Durga Das	Companion to Commentary on the Constitution of India (consolidated table of cases & subject index to vols. 1 to 10	8 <sup>th</sup> / 2012

## AUGUST 2012

<b>AUTHOR</b>	<b>TITLE</b>	<b>EDITION/ YEAR</b>
Ratanlal & Dhirajlal	Code of Criminal Procedure	19 <sup>th</sup> / 2011
Khanna, A.N	Law of Courts Fees and Suits Valuation	8 <sup>th</sup> /2011
Singhal, M.L	MLJ Civil Court Manual, Vol.8	14 <sup>th</sup> /2012
Alan, Redfern & Hunter, Martin	International Arbitration	5 <sup>th</sup> /2009
Kapoor, J.D	Contempt of Court	2 <sup>nd</sup> /2010
Lohia, Asutosh	Commentary on Delhi Rent Control Act	2012
Aggarwal, Sukhdev	Cases and Materials on Rent and Eviction : Law & Practice	1 <sup>st</sup> /2009
Ratanlal & Dhirajlal	Indian Penal Code	32 <sup>nd</sup> /2011

**JULY 2012**

<b>AUTHOR</b>	<b>TITLE</b>	<b>Edition/ Year</b>
Basu, Durga Das	Commentary on the Constitution of India Vol.10	8 <sup>th</sup> 2012
Reddy, Chinappa	Courts and Constitution	2010

**May- June 2012**

<b>AUTHOR</b>	<b>TITLE</b>	<b>Ed./ YEAR</b>
Manohar & Chitaley	Commentary on the Limitation Act (2 vols.)	8 <sup>th</sup> / 2012
Mulla	Code of Civil Procedure (3 vols.)	18 <sup>th</sup> / 2011
Bhatia	Compendium of Delhi Municipal Laws	2 <sup>nd</sup> / 2012
Khanna, A.N	Law of Court Fees and Suit Valuation	8 <sup>th</sup> / 2011
Tripathi, S.C	Law relating to Women & Children	4 <sup>th</sup> /2010
Ahuja, Satish	Delhi High Court Cases Digest 2011 (2 vols.)	2012

## APRIL 2012

AUTHOR	TITLE	Ed./Year
Surhone, Lambert M.	Brain Boost	2011
Singhal, M.L.	MLJ Civil Court Manual	14 <sup>th</sup> / 2012
Agarwal, G.P.	Limitation and Prescription	4 <sup>th</sup> / 2012
Aiyer & Aiyer	Commentary on the Employees Compensation Act	5 <sup>th</sup> 2011
Bhutani, Mukesh	Transfer Pricing: An Indian Perspective	2 <sup>nd</sup> / 2007
Jindal, Hariom	Transfer Pricing with OECD Transfer Pricing Guidelines	
Sarkar, M.C.	Civil Court Practice and Procedure Manual	11 <sup>th</sup> / 2009
Sande, Michael J.	Justice: What's the Right things to do	
Haldea, Gajendra	Infrastructure at Cross Roads: The challenges of governance	1 <sup>st</sup> / 2012
Sarkar, S.C.	Code of Criminal Procedure (2 Vols.)	10 <sup>th</sup> / 2012
Mogha	Pleadings in India	17 <sup>th</sup> / 2011
RatanLal and DhirajLal	Law of Evidence	23 <sup>rd</sup> /2012
Pahwa, H.P.S	Sick Industries and BIFR	9 <sup>th</sup> / 2010
Ahluwalia, Isher Judge	India's Economic Reforms and Development: Essay For Manmohan Singh	2010
Mulla, D.F.	Code of civil Procedure (3 Vols.)	18 <sup>th</sup> / 2011
Bhatia, Naval	Compendium on Delhi Municipal Laws	2 <sup>nd</sup> / 2012
Lakshmanan, A.R.	Criminal Major Acts	2012
Agrawal, M.P.	Interpretation of Words, Phrases and Commodities	2012
Banerjee, Bhagwati Prasad	Judicial Control of Administration Action	3 <sup>rd</sup> / 2012
Field, C.D.	Law Relating to Estoppel	2 <sup>nd</sup> / 2012
Pal, Samaraditya	Law Relating to Public Service	4 <sup>th</sup> / 2012
Singh, G.P.	Principles of Statutory Interpretation	3 <sup>rd</sup> / 2011
Malik	Murder Trial: Punishment and Procedure	13 <sup>th</sup> / 2012
Sheth, Dilip K.	Treatise on FEMA: Law and Practice (2 vols)	2 <sup>nd</sup> / 2012
Krishnamurthy, Aiyer S.	Commentary on Indian Trusts Act	7 <sup>th</sup> / 2012
Nandi, A.K.	Criminal Ready Referencer (4 Vols.)	3 <sup>rd</sup> / 2012
Kerly	Law of Trade Marks and Trade Names	15 <sup>th</sup> / 2011
Brown, H and Marriott, Arthur	ADR Principles and Practice	3 <sup>rd</sup> / 2011

## FEBRUARY – MARCH 2012

<b>Author</b>	<b>Title</b>	<b>Ed./Year</b>
Taylor, Dan	Complete UCP: Uniform Customs and Practice for Documentary Credits	2008
Manohar & Chitale	Indian Penal Code vol.5	4 <sup>th</sup> /2006
Modi, J.P	Textbook of Medical Jurisprudence and Toxicology	24 <sup>th</sup> /2011
Berg, Albert Jan Van Den	Yearbook Commercial Arbitration vol.36	2011
Pillai, P.S.A	Criminal Law	10 <sup>th</sup> /2011
Malik, Surendra	Complete Digest of Supreme Court Cases vol. 26 & 27	2 <sup>nd</sup> /2012
Basu	Partition Act	8 <sup>th</sup> /2011
Lakshmi, M. Sree	Lease Financing In India	2007
Chandraiah, E.	Evaluation of Lease Financing	2004
Ratanlal & Dhirajlal	Indian Penal Code	32 <sup>nd</sup> /2011
Gupta, Arun Kumar	Guide to Delhi Value Added Tax	5 <sup>th</sup> /2011
I.L.I	Annual Survey of Indian Law vol.56	2010

## JANUARY 2012

<b>AUTHOR</b>	<b>TITLE</b>	<b>EDITION/YEAR</b>
May, Erskine	Treatise on the Law, Privileges, Proceedings and usage of Parliament	24 <sup>th</sup> / 2011
Chaturvedi, R.G	Law of Motor Accident Claims and Compensation	2 <sup>nd</sup> / 2010
Khanna, H. R	Neither Roses Nor Thorns	1 <sup>st</sup> / 2011
Shukla, V. N	Constitution of India	11 <sup>th</sup> / 2011
Mulla, D.F	Indian Contract Act	13 <sup>th</sup> / 2011
Ratanlal & Dhirajlal	Code of Criminal Procedure	20 <sup>th</sup> / 2011
Aiyer, K.J	Judicial Dictionary (2 vols.)	15 <sup>th</sup> / 2011
Krishnamurthy, K	Indian Stamp Act	11 <sup>th</sup> / 2011
Ramanujam, S	Mergers et al.	3 <sup>rd</sup> / 2011
Roughton, Ashley	Modern Law of Patents	2 <sup>nd</sup> / 2010
Majumdar, P.K.Basu	Law of Mines and Minerals	2011
Naik, Santanu	Law of Damages and Compensation	2012
Andhyarujina, T.R	Kesavananda Bharti Case	2011
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